Sir, I would like the Prime Minister to view this with all seriousness since most of the plants which are engaged in the nuclear fuel program. me are either damaged or are subjected to various problems. Are these all just normal accidents or is there any sabotage in these projects? It is important. I would request the Prime Minister to make a statement and give the information regarding all these projects which are engaged in the nuclear fuel programme, to this House and to the country. Thank you.

THE BUDGET (GENERAL) 1979-80 -GENERAL DISCUSSION—contd.

MR. CHAIRMAN: Mr. Viren J. Shah.

SHRI VIREN J. SHAH (Gujarat): I am sorry, Sir, I do not wish to speak.

SHRI DEVENDRA NATH DWI-VEDI (Uttar Pradesh); The Budget is so indefensible that Mr. Viren J. Shah does not want to defend it.

SHRI VIREN J. SHAH: The Budget does not require any from the Treasury Benches. people have welcomed it. I am quite speeches are not called for. That is why I kept quiet.

SHRI DEVENDRA NATH DWI-VEDI: The capitalists are so happy that they do not want a discussion.

श्री नत्थी सिंह (राजस्थान): सभापति महोदय, इस सदन में श्रभी द्विवेदी जी उठकर कह रहे थे ग्रीर यह चर्चा हई कि यह बजट कूलक बजट है, शहरी लोगों का विरोध करने

Deputy Mr. Chairman in the Chair].

वाला बजट है, मजदूर विरोधी बजट है, उद्योग विरोधी बजट है भौर एक माननीय सदस्य ने तो यहां तक कहा कि यह जन विरोधी वजट है। इन सारे विशेषणों को लगाने के बाद भी मैं इस बजह का समर्थन करन के लिये श्रीर स्वागत हरने के लिये खड़ा हूं। ग्रौर यह

क्यों ? इसका एक कारण है। कारण यह है कि एक सदस्य ने जिन्होंने इसको कूलक बजट कहा उन्होंने साथ ही में यह भी कहा कि खेती के लिये तो केवल 57 करोड़ रुपये वढाये गये हैं, जो कि कुछ भी बढ़ोत्तरी नहीं है। यह खद ही उनके मस्तिष्क का विरोधाभास प्रकट करता है। एक तरफ तो कुलक बजट है स्रीर दूसरी तरफ उनको खुद शिकायत है कि खेती के लिये केवल 57 करोड़ रुपये की बढ़ोत्तरी हुई है। लेकिन इस सारी भ्रालोचना के पीछे कुछ राजनीतिक कारण है उनको हमें देखना होगा कि क्यों इस बजट का इतना विरोध किया जा रहा है। इस बजट का समर्थन केवल मैं इसलिए करता हुं कि उप-प्रधान मत्नी जो हमारे वित्त मंत्री भी हैं। उन्होंने इस देश की राज-नीति को खुल कर सामने ग्राने के लिए विवश कर दिया है। भ्रगर इस वजट को चौधरी चरण सिंह के भ्रलावा कोई ग्रौर प्रस्तृत करता तो इस वजट को चाहे ग्राँर कोई ग्रालोचना होती लेकिन इसको कूलक ५७ट कह कर श्रालोचना न की जाती। यह बात सही है लेकिन चंकि इसके प्रस्तुतकर्ता चौधरी चरण सिंह है इसलिए इस बजट को सब से बड़ा विशेषण कूलक बजट का दिया गया है। इसमें ऐसी क्या बात है ! खेती के लिए खाद तथा सिचाई के लिए बढ़ोत्तरी की गई है; विजली की बढ़ोत्तरी की गई है, पीने का पानी गांव मे मिल सके इस बात के लिए बढ़ोत्तरी की गई है। इसके ग्रालावा काम के बदले श्रनाज योजना का श्राधिक प्रादधान किया गया है। जितने भी बोलने वाले जिन्होंने इस बजट को कुलक बजट कहा है उन्होंने किसी ने भी इन प्रावधानों का विरोध नहीं किया बल्कि इनका स्वागत किया है और श्रम्छा ही कहा है। केवल एक बात उन्हें क्लकपन की नजर ग्राई ग्रौर यह यह कि रसायनिक खाद जो खेती में हम लोग इस्तेमाल करते हैं उस पर से 50% एकसाइज ड्युटी कम कर दी गई, यह क्यों किया गया, यही बात उनकी नजर भाई है। जो लंग

1979-80

[श्री नथी सिंह]

खेती से थोड़ा बहुन भी तालुक रखते हैं, मैं उनकी बात तो नहीं कहता जी केवल किताबी ज्ञान रखते हैं ग्रीर जो शहरी लोग है उनकी बात मैं करता हं, शहर में जो लोग रहते हैं वे ग्रम्छी-ग्रम्छी सब्जियों को उपभोग करते हैं ग्रौर गांव वाले नहीं करते, वे भी जानते है कि श्रगर रसायनिक खाद को सब से श्रधिक इस्तेमाल करता है तो शहर के पास रहने वाला सब्जी उगाने वाला छोटा काश्तकार करता है जो खाद का इस्तेमाल कर के भ्रपनी छोटी होल्डिंग में से तीन-तीन फसलें लेता है भ्रौर उसकी इनकम बढती है। इसलिए भ्रगर गहर वाले यह कहें क्योंकि इसमें रसायनिक खाद पर छूट दी गई है इसलिए यह कुलक बजट है मुझे तो उनकी बुद्धि पर सरस भ्राता है इसके भ्रतिरिक्त भ्रीर मैं क्या कह सकता ह। इसके बाव जूद ग्रौर क्या कारण है, कौन से तत्व हैं जो इस बजट को कुलक बगट या जनविरोधी बजट कहने के लिए मजपूर होते हैं। मैंने जैसे कि पहले कहा अगर इसे कोई स्रीर प्रस्तृत करता तो यह बात न कही जाती। इस बजट में एक खासियत है जिसको ले कर लोगों के दिलों श्रीर दिमागों पर कुछ तरह का भ्रम छाया हुन्ना है **ग्र**ौर वह यह है कि यह सारी की सारी जो पंचवर्षी । योजनाएं चली स्रीर जिन योजनास्रों का समर्थक इस देश का पूंजीवादी वर्ग रहा ग्रौर उनके कट्टर दूश्मन भ्रपने को साम्यवादी कहने वाले लोग भी योजनाम्रों के समर्थक रहे, इन योजनाम्रों के जायज बताया। 1951 से ले कर 1952 तक खेती में काम करने वाले लोगों की ग्रीसत ग्रामदनी ग्रगर 198 रुपये प्रति साल थी तो 1975-76 में घट कर 196 रुपये रह गई। गैर-खेती का धंधा करते वाले लोगों की ग्रामदनी प्रगर 318 रुपये प्रति साल थी तो वह 813 रुपये हो गई। यह भ्रामदनी, भ्रब जी बजट है इसमें सब से बड़ा फर्क किया गया है। उप प्रधानमंत्री ने भी इस बात पर जोर दिया कि श्रव तक खेती को मुनाफे के बजाय नुकसान

का धंधा माना गया है, स्रलाभकर धंधा माना गया है स्रौर उसकी स्नामदनी 30 वर्षी में बढ़ने के बजाय 2 रुपये प्रति साल घटकर रह गई है और दूसरी तरफ भ्रामदनी चौगूनी हो गई यह फर्क मिटे ग्रीर खेती भी मुनाफ का धंधा बन सके इसके लिए योजनाम्रों में मृलभूत परिवर्तन किया जाना चाहिए। यह जो जोर दिया गया है, यह जो श्राधार माना गया है इससे ही कुछ लोग चौकन्ना हो गए है। वे कौन हए हैं! वे ऐसे लीग हए है जो मशीनों के श्राधार पर इस देश की ग्रर्थ-व्यवस्था को चलाना चाहते है। बड़े पुंजीपती चाहते हैं मुनाफा श्रधिक कमाएं, ज्यादा से ज्यादा मशीनों का इस्तेमाल हो, कम से कम प्रादमियों का इस्तेमाल हो ताकि उनका मुनाफा बढ़े। एक दूसरी तरह के लोग भी हैं जो चाहते है स्रीद्योगीकरण हो लेकिन पूंजीवाद न रहे, देश में दूसरे प्रकार की प्रणाली हो जिसे साम्यवादी या समता-वादी कहते है उनको भी खतरा है। इसलिए मैं यह कह रहा था कि दोनों तरफ से ही इसको कुलक बजट कहा जा रहा है। एक तरफ वे है जो लोग पुंजीपति है, जिनके श्रखकार हैं। मैंने ग्रखवारों में देखा ग्रीर मेरे पास कटिग्ज भी हैं। जितने बड़े-बड़े ग्रखबार इस देश में हैं उनमें चौधरी चरण सिंह को एक विशेषएा दिया गया है कि वे धनी किसानों के हिमायती है और यह सारे बजट में धनी किसानों की हिमायत करने के लिए रूरल रिच की हिमायत करने के लिए कहा है। मैं समझता हं कि उप प्रधान मंत्री ने इस **ब्रालोचना का पूर्वानुमान लगा लिया था** इसलिए उन्होंने ग्रपने बजट में ट्रैक्टर पर कोई छूट नही दी । मुझे लगता है कि श्रगर यह उनके दिल में जो एक शक और शुबहा है तो वह उसी का कारण है। ग्राप जानते हैं टैक्टर कोई किसान ग्रपने पैसे से खरीद नहीं सकता है। पांच गुने दाम हो गये हैं ग्रौर पांच गुने दाम होने के बाद भी दाम में या एक्साईस में कोई छ्ट नहीं की, क्यों नहीं छूट दी गई कि कुलक कह देंगे, कुलक तो ग्रब भी कहा

जा रहा है । अगर आप रसायनिक खादों में 50 परसेंट की छूट नहीं देते तब भी कुलक कहा जाता । योजना में जो सिद्धांत श्रीर परिवर्तन की बात ले कर ग्राप चले है उनसे जिन लोगों को खतरा है वे इसको कूलक बजट कहेंगे ही । मैं कहना चाहता हूं कि ट्रैक्टर या तो कोग्रापरेटिव के पास हैं या एमा इडस्ट्रियल कारपोरेशन के पास होते हैं ग्रथवा दूसरे बड़े किसानों के पास होते हैं। जो छोडे काश्तकार हैं वे ग्रब समझने लगे हैं कि स्रगर ट्रैक्टर से खेत जुताई करायेंगे इससे उनको ज्यादा सुविधा होगी बजाय बैलों के मेन्टेन करेंगे के, लेकिन इसमें छूट नही दी गई । इसके बाजजूद भी लोग कहते हैं कि यह कुलक बजट है ग्रीर इसका यही कारण है। इस देश में दो तरह की बातें कही गयीं हैं। एक तो लोग चाहते हैं कि प्ंजी-वादी प्रणाली इस देश में बढ़े एवम दूसरे जो श्रपने को प्रगतिशील कहते हैं जिसमें द्विवेदी जी ग्रपने को शामिल करते हैं कि हम भी प्रगतिशील हैं, वे कहते हैं कि पूंजीवादी प्रणाली मिटे भीर साम्यवादी प्रणाली भ्राये । दोनों का एक ही लक्ष्य है।

हिन्द्स्तान के गांव में रहने वाला भ्रादमी कच्चा माल पैदा करके देता रहे ग्रौर इस तरह से पंजीपतियों का मनाफा बढता रहे ताकि यह पक्का माल तैयार करे। ग्राज कपास का कुछ दाम किसानों को नहीं मिलता है लेकिन कपास तेज से तेज होती जा रही है। श्राज श्राल प्याज सड़ रहा है, गन्ना सड़ चुका है उसकी कीमत नहीं मिलती है, उसकी परवाह किसी को नहीं है लेकिन उनकी फैक्टरी में बनने वाला माल दुगने, तिगुने, चार गुने भाव पर मिल रहा है। जैसे इस देश में एक बार साम्राज्यवादी ग्रंग्रेज जो चाहते थे कि हमारे यहां के हिन्दुस्तानी लोग हमारे लकाशायर मैनचेस्टर के लिए कच्चा माल पैदा करते रहे, वही हमारे देश के पूंजी शाह चाहते हैं गांव में रहने वाला खेती पर निर्भर रहे। यह ग्रपने पैरों पर खड़ा न हो ग्रौर योजना इस तरह से न बन पाये, ताकि हमको कच्चा

माल मिलता रहे भ्रौर हम मशीनों के जरिए मुनाफा कमाते रहें। इसलिए इस देश में एक तबका है जो कहता है कि यह कूलक बजट है। एक दूसरा तबका चाहता है कि देश मे क्रांति लानी है। वह क्रांति कैसे लायी जायेगी ? अगर हमारे यहां मजदूर रहेंगे, इन्डस्ट्रीलाइजेशन होगा, संगठित बढ़ेंगे तो वे चाहे जब हड़ताल कराकर सरकार को घुटने टिका सकते है । स्रभी माननीय कल्याण राय जी नही है उसका भाषण मैंने पूरा पढ़ा है उन्होंने जोर दिया कि यह मजदूर विरोधी बजट है । कुछ पब्लिक इन्टरप्राइजेज को मुझे स्रभी देखने का मौका मिला है। मुझे खुशी हुई ग्रौर ग्रचम्भा भी हुआ कि वहां पर जितनी भ्रच्छी तनख्वाहें मिलती है वह गांव का ग्रच्छे से ग्रच्छा ग्रादमी, श्रौसतन श्रादमी नहीं कर सकता है। उससे ज्यादा उसको नही मिल सकता है तथा उसके साथ ही साथ ऐसे पब्लिक सैक्टर है, इस्टील कारखाने है जो बीज पटनायक की मिनिस्ट्री के अन्तर्गत आते हैं जिनमें पांच पैसे में एक कप चाय ग्रौर 75 पैसे मे बढ़िया खाना भी कैंटीन से दिया जाता है। बोकारो ग्रौर दुर्गापुर इस्टील प्लांट हैं तथा ग्रौर भी इसी के पब्लिक इन्टरप्र'ईजेज है। एल० ग्राई० सी० ग्रौर बैकों की तनख्वाह की बात छोडिये । मैं चाहता हूं कि ये सुविधाएं कम न हों लेकिन गांव में जो ग्रादमी है, गरीब है जिसको न्यूनतम मजदूरी नहीं मिलती है वह भी इन सुविधायों के स्तर तक या सके। मैं पूछना चाहता हूं कि क्या ऐसी योजनाएं भी होनी चाहिएं या नहीं। जब यह बात कही जाती है तो यह कहा जाता है कि यह कुलक बजट है। इस योजना में इस तरह का रूपांतरण क्यों किया जा रहा है ? उसका भी निहित स्वार्थ है। इस देश में वित्त मंत्री महोदय ने तीन सिद्धान्त सामने रखे हैं, ग्रसमानता मिटाने का, फिज्लखर्ची बन्द करने का, उत्पादन बढ़ाने का ग्रौर साथ ही साथ देश में बेरोजगारी श्रौर श्रर्द्ध बेरोजगारी को मिटाने का । ये तीन सिद्धान्त कैसे पूरे होंगे, जब देश की अर्थ-

[प्रीनत्थी सिंह]

व्यवस्था विकेन्द्रीकृत हो, उसमें ग्राम स्वावलम्बी बनें, खेती भी लाभदायक रोजगार में परिणित हो तब यह सिद्धान्त पूरे होंगे । खेती केवल नकसान का धंधा रहे, कारखाने बढते रहें ग्रौर जो ग्रार्गेनाइज्ड लेबर हो गया है जो बहत थोडा प्रतिगत है उसको वेस्टेड इन्टरेस्ट बनाकर चलें, यह उनकी विचारधारा है। उनकी विचार धारा साफ है चाहे वे पंजीवाद के विरोधी हों लेकिन वे एक बात में साफ हैं कि मशीनीकरण, ग्रौद्योगीकरण के जरिए देश की तरक्की हो । केवल पूजीपतियों को हटाकर एक दूसरी तरह का स्रधिनायकवाद वहां ग्राये । ग्रौर उसमें साफ थिकिंग है । मैं उन पर कोई बदनीयती का भ्रारोप नहीं लगाता । उनकी विचारधारा बडी साफ है । वह कहते हैं कि एक तरफ यह वित्त मंत्री का श्राग्रह है, मुझे तो बड़ा श्रचम्भा होता है जब वे कहते हैं कि वे बड़ा किसानों के पक्षपाती हैं। मैंने उनकी किताबें पढ़ी हैं। वे कहते हैं कि जितने छोटी होल्डिंग्स होंगी, वे ज्यादा मनाफा देने वाली होगी बजाए बड़ी फार्मों के । लेकिन हमारे दूसरे भाई जो कलेक्टिव फार्मिंग में विश्वास रखते हैं, जो स्टेंट फार्मस में विश्वास करते हैं, जो नहीं चाहते कि किसान स्वावलम्बी बतें, छोटा खेत उसके पास हो, वह ग्रपनी मन की मर्जी के मृताबिक काश्त करे, अपने पैरों पर खड़ा हो जाए, यदि वह ग्रर्थ-व्यवस्था रहेगी तो इस देश में किसान को भी मजदूर बना कर क्रांति का सपना जो देखते हैं, उनकी विचारधारा को श्राघात पहुंचा है।

तो, इसीलिए इस हमले में जी पूंजीवादी लोग हैं या साम्यवादी लोग हैं यह सब साफ सोचते हैं कि इस देश की ग्रर्थ-व्यवस्था जो है, इस देश में जो गांव के किसान को श्रपने पैर पर खड़े रहने की बात कहते हैं, जिसको हम विकेन्द्रीकरण व्यवस्था कहते हैं, वह प्ंजीवादी नहीं चाहते कि इस देश में कच्च। माल पैदा करने वाले, खेतिहर किसान कभी श्रपने पैर पर खड़े हो जाएं। वह नहीं चाहते हैं

कि वहां गृह-उद्योग इतने लग जाएं कि वे **अपने पैर पर खड़े हो सकें। इसी तरह से** साम्यवादी लोग जो हैं, वे चाहते तौ हैं कि प्जीवाद हटे, लेकिन किसान कलैक्टिव फार्मों में मजदूर हो, स्टेट फार्मी में मजदूर बने, खेत का मालिक न रहे। वह ग्रपने पैर पर खड़ा न हो जाए। तो उन दोनों का उद्देश्य एक ही है। इसलिए जैसा मैंने कहा इस बजट में कोई बहुत बड़ी देन नहीं दी गई हैं किसान को । फिर भी ग्राज इसे कूलक वजट कहा गया है। लेकिन एक दिशा दी गई है भीर दिशा इसलिए दी गई है कि इसमें जितनी दिशा है कि अब तक जैसे मैंने कहा कि किसान की ग्रामदनी कितनी बढ़ी है, ग्रौर शहर में रहने वाले की कितनी बढ़ी है, उस सब को उलट करके खेत में काम करने वाले श्रमिक ग्रौर गांव के गरीब श्रमिक पर सब से ज्यादा जोर दिया गया है। जो शहर का सबसे ज्यादा गरीब है, वह स्लम्स में ही रहता है। इसलिए यह सारा विचारधारा का झगड़ा है ग्रौर विचारधारा यह है कि विकेन्द्रीकरण ग्रर्थ-व्यवस्था इस देश में रहे या केन्द्रित ग्रर्थ-व्यवस्था जो मशीनों पर ग्राधारित हो, वह व्यवस्था इस देश में रहे । पुजीवादी व्यवस्था या साम्यवादी व्यवस्था रहे, इसके पीछे यह कारण है। इसीलिए इस बजट को कुलक बजट ग्रौर शहरी विरोधी वजट, उद्योग-विरोधी बजट श्रौर जन-विरोधी बजट कहा जा रहा है।

1979-80

इस सम्बन्ध में मैं एक बात ग्रौर कहना चाहता हूं। जहां तक यह बजट है जैसे मैंने कहा इसने केवल एक दिशा दी है, सोचेने के तरीके में परिवर्तन करने की दिशा मात्र दी है। लेकिन इसके पीछे एक ग्रौर कारण है। इस बजट के जो तीन उद्देश्य उप-प्रधान मंत्री जी ने बताएं है, उनमें से जो ज्यादा उद्योग गया है, वह दूसरे नम्बर के छद्देश्य पर है, उत्पादन वृद्धि पर। जहां तक हमारी श्रसमानताएं, विषमताएं मिटाने की बात कही गई है, लेकिन इस पर इतनी चीख-

चिल्लाहट इस देश के बजट पर हुई है। रोजगार बढ़ाने वाली बात। स्राज स्रगर हम देंखें कि एक तरफ निजी उद्योग है, दूसरी तरफ सरकारी उद्योग हैं सौर तीसरी तरफ सरकारी विभाग।

स्रगर देश में कहीं रोजगार मिला है, तो सब से अधिक दूसरे नम्बर पर यानी सरकारी उद्योग में ग्रौर इस साल के निजी उद्योग के ग्रांकड़े इस सदन में रखे गये हैं। इसी सदन में पिछली बार मैंने एक प्रस्ताव रखा था कि काम को हमारे संविधान के मूलभूत श्रधिकार में शामिल किया जाए श्रौर विषमता हट जाए तो सारे भ्रांकडे दिये थे। लेकिन मैं कहना चाहता हूं कि यदि हम रोजगार देना चाहते हैं, जैसे गांव का गरीब कैसे बढ़ेगा, केक्ल एक ही तरीका है, उसकी ऋयशक्ति कैसे बढ़े और उसके लिए यदि हम कुछ करना चाहते है, तो निश्चित रूप से जो गांव की ग्रर्थव्यवस्था है, उसमें सुधार लाना पड़ेगा । दूसरी बात जो मैं कहना चाहता ह कि उत्पादन की जो बात है, उसके लिए भी किसान को सुरक्षा देनी होगी । स्रभी इस बजट में इस पर ध्यान नहीं दिया गया। जैसे मैंने कहा हमारे वित्त मंत्री को पूर्व स्राभास था कि कुलक बजट कहा जाएगा। इसलिए टै़क्टर चाहे गरीब कर्ज लेकर खरीद कर रखता , चाहे वह एग्रों सेंटर में रखता , चाहे वह को ग्रापरेटिव में से लाता है, क्या हुम्रा उसके पांच गुणा दाम हो गये हैं तो इस बजट को कुलक बजट कहा जायेगा। इसलिए उन्होंने ट्रैक्टर का नाम ही नहीं लिया। लेकिन जब उत्पादन बढाने की बात करते हैं, तो किसान की फसल की सुरक्षा भी बढ़ानी होगी ।

त्राज उपसभापित महोदय, स्राप जानते हैं कि राजस्थान में कभी टिड्डी-दल स्राता है, कभी बाढ़ स्रा जाती है, कभी सूखा पड़ जाता है। स्रव की बार स्रतिवृष्टि हुई, चने की फसल नष्ट हो गई। इस देश में सभी की सुरक्षा है, लेकिन किसान जो पैदा करे, उसके वास्ते फसल सुरक्षा की कोई योजना नहीं । इस के लिए फसल बीमा की योजना अनेक बार हमने उठाई है इस सदन में । लेकिन हमारी उस बात पर ध्यान नहीं दिया जाता। सरकार उस और ध्यान नहीं देती कि उसके फसल की बीमा की व्यवस्था होनी चाहिए, उसकी सुरक्षा होनी चाहिए (Time bell rings)

चौथी बात मुझे कहनी है, ग्रगर किसी तरह से हमारे देश का उत्पादन हो सकता है ग्रौर किसानो की रक्षा हो सकती है तो उसके लिए समता मूल्य प्रणाली अपनानी होगी। श्राज बड़ी वात कही जाती है कि मूल्यों में बड़ी स्थिरता ग्राई है। क्या बात करते हैं ? मूल्यों में कहां स्थिरता ग्राई है ? सिर्फ खेती में जो काम करता है---मैं लगातार इस बात को कहते स्रा रहा हूं--उसके लिए भाव बढ़े हैं। कारखानों में उत्पादित वस्तुम्रों के भाव लगातार बढ़े हैलेकिन जो खेती करने वाला है, जो महनतकश किसान है, उस को ग्रपने उत्पादन का उचित रिटर्न नहीं मिलता, स्राप उस को लागत दाम भी वापस नहीं देते । इसलिए सबसे जरुरी बात यह है कि हमारे देश में इस तरह की प्रणाली रखें; समता मूल्य प्रणाली जिस के श्रनुसार खेत में काम करने वाले की उत्पादन ग्रौर लागत का हिसाब करके जो लागत ग्रौर मुनाफा बैठे उसको कारखाने के लागत श्रौर मुनाफे के साथ जोड़ा जाए ग्रौर समता मुल्य प्रणाली लागूकी जाए।

इसी के साथ-साथ मैं एक ग्रौर बात कहना चाहता हूं, यहां कुछ बातें राजनैतिक दृष्टिकोण से उठायी गई हैं। जो कारण मैंने बताए उसी के साथ साथ दूसरा कारण बता देना चाहता हूं। इस देश में ग्रगर हमें किसी तरह से विकेन्द्रीकरण से ग्रथं-व्यवस्था को सही करना है, ग्रगर गृह उद्योग के जरिए हमें रोजगार देना है, तो उसके लिए उचित उपाय करना होगा। ग्राज यहां पर बड़ी ग्रावाज उठायी गई कि भाई, मैंचेज पर टैक्स लगा दिया, ग्रब तो वित्त मंत्री जी ने कुछ कम

[‡] [श्री नत्थी सिंह]

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भी कर दिया, ग्रीर कहा गया कि दूसरी कई चीजों पर, ट्यपेस्ट ग्रौर ट्रथ पाऊडर पर श्रीर साबन पर कर कम कर दिया, लेकिन मैं बताता हं कि वे लोग रुरल रिचकी बात करते हैं लेकिन मैं वित्त मंत्री से एक बात कहना चाहता हूं कि आपने जो काम किया है वह बहुत मुश्किल काम है। यदि पूंजीवादी व्यवस्था की जगह साम्यवादी व्यवस्था भ्राजांए तो उस के लिए उतना मुशकिल नहीं होता। श्राज जो गांधीवादी श्रर्थ-व्यवस्था चाहते हैं उन को अपने दृष्टिकोण में आमूल-चूल परिवर्तन लाना होगा । अगर आप मशीनरी से बनी वस्तुम्रों पर टैक्स लगाएं तो हाथ के उद्योग पनपें ग्रौर गांवों की तरक्की हो। मेरा यह सुझाव है कि इस के लिए कानूनी बंदिश श्राप को लगानी पड़ेगी कि जो चीज हाथ के उद्योग से बन सकती है वह वड़े उद्योगों को न दिया जाय । वाकी ये मैचेज पर श्रीर बीडी पर भीर अन्य चीजों पर से टैक्स श्राप हटाइए लेकिन पाबन्दी लगाइए बड़े उद्योगों पर, मल्टी नेशनल पर कि जो चीज हाथ के कुटीर उद्योग वना सकते हैं उन्हें क्टीर उद्योगों में ही वनाया जाएगा । तब जाकर इस देश के गृह उद्योग बढ़ेंगे।

उपसभापित महोदय, सब से बड़ी बात यह है: आखिर इस देश के अंदर जो विकेन्द्रीकरण व्यवस्था आप लाना चाहते है उसके कई दुशमन है जैसा मैंने कहा, कुछ राजने तिक विचारधारा के आधार पर है, कुछ दूसरी तरह से हैं। अभी जो यह बात उठ जाती है, जैसा मैंने कहा कि यह आशाजाक बजट है, लेकिन अगर कोई दूसरा वित्त मंत्री इसको पेश करता तो कहते कि यह कुलक बजट नहीं है। चौधरी साहब ने बजट पेश कर दिया तो यह बजट कुलक बजट हो गया। तो इस देश में विकेन्द्रीकरण व्यवस्था तब आएगी जब गांव का हरिजन, लैंडलेस लेबर, छोटा किसान खेत पर काम करेगा और जब गांव के गरीब अरीर शहरों के गरीब एक होगे,

एकजुट होंगे, तब सारा वातावरण वदलेगा । लेकिन इस देश में बहुत लोग होशियार हैं। वह चाहते है कहीं इन में फूट पड़ जाए तो बात बने क्योकि सीधी बात कहे तो कोई सुनेगा नहीं Interruptions) भ्रानरेब्ल मैं म्बर जो मेरी बात को समझ रहे है, वे भी उन के नारे में गुमराह हुए होते। कुछ दिन पहले चौधरी साहब के पास जब गृह मंत्रालय था तो उन्होंने कहा मैं तो भ्रष्टाचार-मुक्त स्वच्छ प्रशासन दुंगा, तब भी उन के नारे को किसी ने नहीं सराहा बल्कि इस सदन मे श्रीर बाहर इस देश में एक हवा बनाई गई यह तो हरिजन विरोधी है। तो हरिजन विरोधी की बात कही गई ग्रौर ग्रव जब उन पर वित्त मंत्रालय श्रागया, तो कहने लगेयह तो श्रर्वन रिच ररल रिच के हिमायती हैं। कारण वया है? लोग जानते हैं कि अगर इस बात को किसी तरह से बढ़ा कर लिया गया श्रौर छोटे किसान में, लैंडलैस में, हरिजन में श्रौर शहर के रहने वाले भ्रादिमयों मे फूट नहीं पड़ी तो यह उनका नारा नाकामयाब हो जाए; ऋियात्वित नहीं हो सकेगा । इसलिए उनमे फूट डालो श्रौरनारालगास्रो।श्रौरनाराकर्भा हरिजन विरोधी का ग्राता है, कभी रुरल रिच हिमायती का आता है। ये सारे राजनैतिक षड्यंत्र को हमें सोच समझ कर चलना पड़ेगा क्योंकि 23 दिसम्बर को यह झूठ; सावित कर दिया गया था-- कितने गरीब उसमें श्राए थे ? फिर भी, ग्राज जो ग्रखबार पढ़े, मेरे 4 श्रखबार हैं, चारों श्रखबारों में रुरल का हिमायती कहा गया है। इस पड़यंत्र को हमें पहिचानना पड़ेगा (Time bell rings) केवल एक बात, भ्रन्तिम बात कहना चाहता हं--मेरा सबिमशन है--कैसे आएगा लोकतां-तिक ढंग से, जो विकेन्द्रीकरण हम चाहते हैं या ग्रार्थिक विकेन्द्रीकरण हम चाहते है ? उस में गांवा में पंचायती राज, हमारे जिले में, राज्य में श्रौर केन्द्र मे चौखम्भा राज की बात हम कहते ग्राज एक ग्रोर जो सरकारी श्रफसरों का तबका है, ग्रौर

वे एक साथ हैं, ग्रौर उन सब में एक बड़ी बात चल रही है। सब चाहते हैं कि पंचायती राज ग्रौर सहकारिता पनपे लेकिन एक नारा दिया जह रहा है कि सहकारी बैंकों को, लैंड डवलपमेंट बैंकों को खत्म किया जाये क्योंकि उन के कारण एफी-णियेंसी नहीं रहती । टायर बढ़ जाते है। मैं कहना चाहता हं कि यह एक बड़ी चालबाजी की बात हो रही है । ग्रगर ग्राप चाहते हैं कि विकेन्द्रीकरण हो ग्रौर लोकतान्त्रिक ढंग से प्रशासन चले तो ग्राप को जिले के स्तर पर ग्रीर गांव के स्तर पर जनता के प्रतिनिधियों के हाथ में प्रशासन की व्यवस्था ग्रौर ग्रर्थतंत्र की व्यवस्था देनी पडेगी । उन के नियमन की व्यवस्था वहां के प्रतिनिधियों के हाथ में देनी पडेगो । आज जो नौकरणाही नारा लगा रही है कि यह टायर सिस्टम हटा दिया जाये उस के पीछे भावना क्या है। जो लोग चाहते हैं कि नौकरणाही ही इस काम को चलायें वे देश को केन्द्रीकृत व्यवस्था की ग्रोर ले जाना चाहते हैं, विकेन्द्रीकरण की ग्रोर नहीं ले चाहते। तो यह एक बडा खतरा है श्रीर इस को हटा कर ही हम आगे बढ सकेगे। तो जनताविक प्रणाली के माध्यम से ग्राप स्रागे बढें, रोजगार बढायें स्रौर देश में उत्पादन वढायें ग्रौर इस समय धन का जो केन्द्रीयकरण हो गया है, कुछ लोगों के पास जो सम्पत्ति जमा हो गयी है उस के लिए भ्राप को यह भी करना पडेगा कि इस देश में ऐसी ऋर्थव्यवस्था लायी जाये कि जिस में एक ग्रादमी के पास एक से ज्यादा काम न हो ग्रौर भर पेट दाम नहीं, पेट भरने लायक दाम हर एक को मिलें। हम लोग एक वात भ्ल जाते हैं कि इस पार्टी ने अपने चुनाव घोषणा पत्न में कहा है कि हम देश में हर एक को रोजगार देंगे और अगर रोजगार नहीं दे पायेंगे तो बेरोजगारी का भत्ता देंगे । स्राज वही पार्टी कहती है कि

बेरोजगारी का भत्ता देनातो डोल्स देना होगा। मेरा कहना है विः हम लोगों ने जो नीति तय की है उस के अनसार हम सविधान में संशोधन करें ग्रौर उस के ग्राधार ग्रपनी नीतिय बनायें। ऐसा कर के ही हम ग्रापने देश में फैली हई विषमतास्रों को मिटा सकेंगे स्रौर खेती में स्वावलम्बी बन सकेंगे और ऐसा कर के ग्रपना उत्पादन बढ़ा सकते है श्रीर लोगों को रोजगार दे सकते है। इस के लिए ग्राज देश में जो राजनीतिक गतिविधियां चल रही है उन से सजग रह कर इस सदन को ग्रीर दूसरे सदन को ग्रौर हमारे राज चलाने वाले लोगों को विचार करना है, ग्राम लोगों को सजग बना कर वर्तमान ग्रर्थव्यवस्था को ग्रागे बढाने के लिए कदम उठाना है । इन शब्दों के साथ मैं इस बजट का समर्थन श्रीर स्वागत करता हं।

SHRI KRISHNA CHANDRA PANT (Uttar Pradesh): Sir, at the outset, I would like to extend my warm personal congratulations to the Finance Minister and the Deputy Prime Minister for assuming charge of the crucial Finance Ministry. But I do not know whether it was fair to him to be given this portfolio just a few weeks before the Budget, at a time when the Budget proposals would have been more or less finalised by his predecessor, and at best, he could graft some of his ideas on to the Budget which was already almost prepared. Therefore, the Budget has the appearance of a patch-work and I do not think the Finance Minister is really wholly to blame. It is the time element. Nevertheless, this appearance is unfortunate. But I think slowly the Finance Minister is trying to harmonise with it to the extent he can.

In his reply to the Lok Sabha debate he has made some concessions. Sir, I think we should be thankful for the small mercies be-

[Shri Krishna Chandra Pant]

cause the fact the Finance Minister and the Deputy Prime Minister is responsive, the fact that he is sensitive to the criticism and is prepared to correct some of the mistakes made in the Budget is a happy augury. And one can then hope that by the time the Finance Bill comes up, he will have realised that the people expect much more than what he has done in the Lok Sabha already. For instance, they expect relief in respect of kerosene, on transport costs on 'bidis' and on other items of common consumption. If he does not give them relief, I can only say that the reliefs which have already been announced, Sir, have only caused a partial sense of satisfaction, But, by and large, there is still great disappointment at the tax on essential consumer items.

Sir, the Finance Minister has justified the levy on LPG on the ground of thermal efficiency. May I say, Sir. that on the same grounds exemption should be given to pressure cookers because both time and energy are saved through pressure cookers? Sir, the Finance Minister has assured us of his solicitude for children. But that was not necessary, Sir, because the leaders of the Janata Party have given ample evidence of their love for children, particularly when they happen to be their own.

Prime Minister Sir, the Deputy has said that market prices are higher than the levies warrant. Who is to control the situation Sir. And from all over the country, after the concessions have been given reports are coming in that these concessions are not reflected in market prices. And I would like to know what steps the Government proposes to take to remedy this situation to see that the relief that has been granted, marginal as it is, is passed on to the consumer.

, Sir, Budgets represent a declaration of economic policy by the Govern-One Budget and the next Budget have a certain harmonious relationship and they have to function within a plan. But now these

are the days of the rolling Plan and one does not know in which direction the Plan is rolling because with every new year, the Budget seems to have a change, and with the change of every Minister, it changed drasti-cally and so, Sir, there is no consistency in fiscal policy. Sir, in the last two Budgets, some incentives were given for savings and investment. some relief was given to oldage people to discharge their social responsibilities, an imaginative innovation was introduced in the gains tax which reduce the generation of black money. All this has been changed by this Budget. I do not have time to go into the details here, but this Budget is, in many respects, a drastic departure from the last. And unless there is a continuity in fiscal philosophy, Sir, in a country with a complex economy like ours, there is a great deal of uncertainty all around. And this uncertainty damages economic growth and economic development, and individuals as well as institutions cannot plan properly in such an atmosphere of uncertainty. But Sir with so many tongue-loose Ministers in the Party Government Janata make off-the-cuff statements on economic policy, I am not surprised at this atmosphere I hope uncertainty. Deputy Prime Minister will exercise his authority to see that statements on the point said that he will have or those who are responsible for economic policy. We have statements from Mr. Fernandes and Mr. Patnaik in which they have talked of nationalisation of several key industries. The Prime Minister turns round and says that it is their personal opinion. And the Prime Minister, in a television interview, when pressed on the point said that he will have to educate the Ministers. Should we take it that this is a part of the adult literacy programme? If you want to nationalise, by all means, nationalise. Who is stopping you? But advance announcement of nationalisation is the worst kind of economic offence that a Government can commit. And.

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therefore this kind of an off the cuff statement is something which responsible Government allows. It creates such an uncertainty that savings are eaten up, and not invested. Sir, in this connection, I would submit that the policy of the Janata Party is not nationalisation but politicking, refurbishing of the images of individual Ministers. And its philosophy is to remain in power anyhow at any cost. It is in this context that the country is looking at this Budget today. Incidentally, before I go to the individual levies, I think there are many good points in this Budget which I do not want to under-play, I would just like to say that I was greatly intrigued by the relief or the failure to drag into the net the perfumed hair oil, when all the toiletries were taxed. Sir, it is a mystery and there is a lot of speculation going on.

SHRI DEVENDRA NATH DWI-VEDI: By mistake he left it out.

SHRI KRISHNA CHANDRA PANT: I do not think it was a mistake. It could have been pampering the weakness of Rajnarainji for all kind of perfumes, including attar, or, may be, it is the Deputy Prime Minister's prescription for removing the importance from within the Cabinet It could be either.

About the other levies, I would certainly like to welcome the relief that he has given on life saving drugs and the relief he has given to authors of textbooks. I would certainly welcome any effort to ensure that the farmer gets a reasonable return for his labour. All these things I would certainly welcome. But, I think I must join the unanimous opinion not only in this House but also in the country against the harsh and wideranging assault on the budget of the housewife. The number of items taxed in this budget is almost a record one. The net has been spread so wide that no one has been spared and the middle class people, common consumers in the urban areas
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ment. Lut we ao not understand why this emphasis on rural development should be considered a monopoly of the Janata Party. It is as much the concern of the Congress as it always has been as that of the Janata Party. Therefore what they are doing today is nothing but a continuation of the policy of the Congress, with one difference and the difference is that today relief to rural areas is presented in the form of a confrontation between urban rural areas; that is the difference. And, this is most unfortunate, Sir.

There appears to be a presumption that all who are living in areas are affluent. I was seeing some figures the other day. It was that 68 per cent of the people living in Delhi are those who have come from rural areas because their holdings were too small to sustain them in the rural areas. Therefore they have switched over from villages. There is an organic link between cities and villages. Therefore, to compartmentalise this problem to present it in a confrontational form is the worst kind of dis-service that any party or any Government Ultimately, Sir, if you tax can do. the urban people, the village people are bound to be hit. I know it personally how many people from my area, from the hill areas of U.P., have come to Delhi to take up small jobs in hotels, houses and class IV employment in Government service. They maintain their families in the hills by sending money orders every month. Now you hit their savings,

⊿dra Pant] that they have. o affect the poorest in that area. And de of other areas figration has taken place to because villages have been ble to sustain them. Very few Leople go to cities because of enterprise. It is necessity which drives them to cities. It should be understood that taxing the urban poor is going to have a very bad effect in rural areas. I was asking some class IV Government servants, who had come to me the other day on the occasion of Holi, what the impact of the present Budget was on them. They said it was Rs. 100 per month. How are these people going to live? How are they going to make any kind of savings, with Rs. 100 extra gone every month. I do not know. And the Finance, Minister, I hope will have some sympathy for people. Therefore, this is the economic aspect.

And the political aspect is that the Janata Party seems to have a genius for increasing the divisions and confrontation in society instead of harmonising themand instead of reconciling them for the common good and it seems to specialise in the politics of social fragmentation. Since it has come to power, we have seen fillip to communal forces, to casteist forces and to regional forces and to that i_s added a new kind of confrontation—rural versusSir, the root of the problem is the failure of the Janata Party constituents to function as one within that party. Each constituent even today thinks in terms of its own base support. Each constituet is more anxaious to retain own base support rather than think in terms of the Janata Party as a whole, what to speak of country as a whole, and the result is, keeping this identity means that all the time they have an eye on a particular group either in the cities or in the villages. And this been brought out fully during debate in the Janata Parliamentary

Party. It is a pity that the people of this country have to suffer because of these fissions and fusions that are taking place within the Janata Party all the time. What we need today in the country is a Government of all the people which is capable of subordinating all narrow sectional interests to national interests, and which appears to be doing so. Caesar's wife at least must be above suspicion, if not the son.

The Finance Minister asked a question in reply to the Lok Sabha debate. He asked: "What option did I have? I had to cover a very large gap." I looked at the Budget papers; I also looked at the Economic Survey and I am sorry to say that there is no indication of any serious attempt to cut down Government expenditure $o_{\mathbf{r}}$ non-developmental expenditure or unproductive expenditure. No serious attempt been made. And then there is the question of the public sector. 1976-77, the public sector had come out of the red. Today, after years of Janata administration, it is back in the red. So, management of the economy is faulty. And the management of the economy faulty, we are bound to have large gaps. Because we have large gaps, therefore, we have to have large doses of taxation. It is a vicious Therefore, unless the Govcircle. ernment has the political or the adto cut ministrative will down expenditure. I am afraid, we with not go in for larger plans and larger development and you will tax more in order to have a lower rate growth. This is the real problem which we face.

The question of tax arrears is often raised in the House. Janata Party is very fond of special courts. If there is a justification of special courts and speedy trials anywhere, it is in tax arrears. Why does the Government not come forward with a proposal in this respect? So, our quarrel is not with the mobilisation of resources. We accept that in a

poor country like ours with our problems \mathbf{of} population when many people live below the poverty line, we have to mobilise resources. For self-reliant development, mobilisation of resources is necessary. There is high deficit financing the problem is that there is also lower developmental expenditure, that is what we are objecting to. We are not objecting to the mobilisation of resources. We are objecting to the fact that allocations in key sectors are not utilised and therefor. while we can persuade the people and we can have a bilateral approach on this question if more taxation and more sacrifice means production and better future more for our children, we cannot do so for larger Governmental expenditure on current consumption. This is where the Budget fails to come up 1 P.M. to the standards which we expect. Therefore, the basic objection is that the Budget is neither growth-oriented nor is employment-oriented. It does not roots of the problems go to the which are being faced by the country in spite of the fact that the quantum of taxation which has been proposed is Rs. 665 crores year-it is really Rs. 900 crores-it is the highest in any peace-time Budget. This has to be noted and the deficit financing, the gap that has still been left the uncovered deficit namely, Rs. 1355 crores, is also the highest. Never in all these years have we had such a Budget, not even in 1972-73, which was, in effect, war-time Budget.

Sir, what has been the fate of the growth rate in the Annual Plans? This I would like the Deputy Prime Minister to consider. Sir, he has, in his speech, referred only to one year. He said that this has come down from 17 per cent to 7'4 per cent. But the growth rate has been successively brought down. In 1976-77, the growth rate was 31 per cent. In 1977-78, it was 27 per cent. In 1978-79,

was 17 per cent. Now, in It is 7.4 per cent. The budgetary support has been reduced in 1979-80 over 1978-79. There is no massive additional investment this year in this Budget. Therefore, Sir, with all the taxation which has been levied and with all the punishment that has been inflicted on the people, ultimately, the Budget is to secure a mere 7.4 per cent increase in Plan investment. This is the more unwelcome feature of this Budget and the momentum gained in the earlier increases to which I have just refered has this year been lost. I think, some experts have calculated that in the first year the taxation was of the order of Rs. 400 odd crores. five years, it will be Rs. 2,000 crores. This year, it is of the order of Rs. 900 Over four years, which is the remaining period, it will be Rs. 3,000 crores. The target for the Plan is Rs. 6,000 crores resources mobilisation, of which Rs. 5,000 crores have already been covered. the Plan outlay in all these years has been only one-third of the This is a very serious imbalance because, later on, you will find it more and more difficult to mobilise resources for the Plan and unless this matter is seriously sidered by the Deputy Prime ister, I am afraid, the Plan size will have to be shrunk. Sir, again, Deputy Prime Minister that the Finance Commission has asked him to give money to the States. He says 'We have had to transfer resources to the States and, therefore, I could not have a larger Plan'. But what is the position the States?

Rs. 1278 crores have been transferred. But what is the size of the State Plans? The size of the State Plans has increased by only Rs. 114 crores. After transferring Rs. 1278 crores, the Plan size has increased by only Rs. 114 crores. In addition, their own resource mobilisation has slackened. As against the target of Rs. 4,000 crores, this year, they have raised only Rs. 142 crores which will,

[Shri Krishna Chandra Pant] at best, amount to Rs. 1,000 Rs. 1,500 crores in five years. This is the position of the State Plans. The whole Plan will be in jeopardy, when we see the way the things are moving and that is why, I would like the Deputy Prime Minister give special thought to this problem.

Sir, the Plan is also based on some other presumptions. One of them is stability, reasonable stability. But what is the position of prices today? Agricultural prices are coming down. I do not want to go the details. The prices into cotton, jute. tobacco, sugarcane. potatoes, paddy and so on, wherever you look, are all coming down. But prices of manufactured goods the have a tendency to go up. In situation comes this Budget wih its heavy dose of taxation. The impact has been back-breaking.

Then, Sir, it has been said—this is ridiculous—that the price increase will be only one per cent. Ask any housewife and ask Mr. Dhara. It is really amazing that a day after the Budget, an official spokesman said that the price increase will be only one per cent. Then, on the next day, Mr. Dharia stands up and says 'I do not agree'. Sir, I tend to agree with Mr. Dharia in this matter although I do not think he have said this in the House. And some experts say that the priceincrease will be 10 per cent. If you look at the Economic Survey, you will notice that while the wholesale price index has gone up by one per cent, the retail price index has gone up by 4.4 per cent. One has to beware of going only by the wholesale price index because we may fall into the trap of assuming that the consumer is not having to pay higher prices, which in fact is not the case. It is 4.4 per cent. four times higher than the wholesale price index. Therefore, I would like to request the Deputy Prime Minister The not to take price rise lightly. prices have gone up all over the country. I do not want to go into the details but they have also gone

up in respect of the commodities which have not been taxed. The railway freight increase has taxed everyboard: across the to steel, everything vegetable has. been taxed and the prices have gone The cumulative effect of all these levies is to push up the prices all along the line and to this been added a massive dose of deficit financing. Mr. Morarka is not here. He gave us some figures the day. He said that while the average deficit in the first 18 years was of the of 300 crores, the financing in the last two years gone up to the extent of 1500 crores on an average. This is the extent of the deficit financing in two years and the Prime Minister is supposed to be anti-deficit financing. I do not know how this Government functions and I do not know whether the economy can really absorb this kind of deficit financing. This year agricultural production is at plateau. It is not much more than the last year's production. Industrial production last year rose because there was much unutilized capacity. This year uti]ization capacity has improved considerably and therefore the scope for further improvement in the utilization of capacity is limited. In this situation if you go in for heavy deficit financing, there is a real danger of another price-wage spiral, inflationary spiral which ultimately hurts the lower income groups most, not only in the urban areas, but in the rural areas also. Sir a clear warning to this effect has been given in the Economic Survey, but I do want to go into it because it will take a long time. Here I would like to two items. Firstly, mention only item 68 is going to tax everything across the board. This item 68 will hit almost everything that has not been specified for excise duty. Most of the people do not understand the implication of this item 68, but it is going to cost 8 per cent duty on all kinds of goods. Incidentally, a number of goods are going to be manufactured in the small scale sector.

With one hand the Deputy Prime Minister is encouraging the small scale industry and with the other, with item 68 he will be taxing, though unintentionally most of the items Then, with the rise in the cost of petrol, the cost of transportation is going up. In this situation, shortages are appearing in the industrial sector. Not to 'speak of pulses, seeds, steel and other things, even coal is in short supply, other goods are in short supply and all this will reinforce the pressure on Therefore, it would be highly dangerous for the Deputy Prime Minister to take a complacent view of price situation.

The Government appears banking on a big buffer stock foodgrains-built up by us incidentally, by the Congress Governmentto contain the price rise. I have no quarrel with this approach, but the question that we have to ask ourselves is at a level of 125 million tonnes of foodgrains production, with a population of 600 crores plus, why is it that we have such a large buffer stock? It is a reflection on poverty. It is a reflection on the low per capita consumption of cereals. It is a reflection on the fact that so many people are living below poverty line. It is a reflection on the fact that many people sleep hungry at night. Therefore, the foodgrains buffer stocks are not, in my view, a sign of the health of the economy or the living conditions of the people. It is quite the other way. Therefore, what we have to do is to understand the implications of having a large buffer stock with such a big population and we need to help these poorer people, we used to create employment, we need to have micro planning for this purpose. But the problem is, is the cake growing enough? Are we generating sufficient employment? It is here that the Budget does not reflect any concern for the basic problems of the country.

;And, Sir, when you come to the the poorer sections-whether it is the landless labour, whether it is the small and marginal farmer, or whether in the cities it is sweeper—I do not find that the Budget would be of help to these gorups. I do not find a mention of the tardy implementation of land reforms which goes to the very basis of restructuring of the society and the economy in the rural sector.

So far as employment is concerned Sir, very briefly I would only that the Janata Party has set a year limit for removing unemployment and if I remember aright, Mr.George Fernandes one said: "Give me the charge of unemployment and I will remove it in two years" I think he had submitted his resignation at that time but later he took it back. Sir, what has happned in field? In the live registers of the employment exchange, at the end of 1975 there were 9.33 million in 1976 9.78 million, in 1977, 10.82 million, in October 1978, 12.33 million—an increase of 14 per cent, an increase of 15 lakhs. Now this is the trend that is supposed to remove unemployment in 10 years and this is the Prof. Ranga says: "What about educated people" I shall give him the figures for educated unemployed separately. The youth is disappointed, this acute diappointment is building up great frustration amongst youth. Among the educated, the jobseekers, for Prof. Ranga's benefit, numbered 53.9 lakhs in June 1977 and 60.25 lakhs in June 1978. Even the number of technical personnel--engineering, medical, agricultural and veterinary—who are unemployed has gone up. And, Sir, I would like mention one point. The Deputy Prime Minister's strategy of employment is to encourage small scale industries. I agree with that approach. But there is a warning. The Smaller private sector, employing 10 to 24 shows a growth of employment December 1977 over that in December 1976 which is only 0.25 per cent, as against 2.2 per cent in the private

[Shri Krishna Chandra Pant] sector and 3.8 per cent in the public sector. Therefore, if this small rate of growth in employment in this sector is any indication much thinking will have to be done and a great deal of preparation. Ground work will have to be done, which has not been done, in order that this sector achieves the desired result. And, as I mentioned, Item 68 will hit the small scale industries, which again is going to slow down employment.

Prof. Ranga asked me about the employment in the rural sector. shall refer him to page 56 of the Economic Survey-and I quote:

"Although the overall performance of the economy can be regarded as satisfactory, its impact on the basic problem of unemployment is not perceptible . . . Employment in the organised sector does not show much improvement... The reorientation needed to generate more employment in rural sector does not seem to be taking place at a satisfactory pace. The change with regard to rural industry which was hoped for does not seem to be taking place rapidly enough."

So this is the position which I want to bring to the notice of the Prime Minister and Prof. Ranga.

Then Sir, in the end I would refer to only one other major problemthe problem of growing population. Sir, our population is growing at rate which is over 2 per cent, and even if we achieve a growth rate of 3.5 per cent, as we have this this 2 per cent eats very much into that 3.5 per cent. We do not enough left-over to take care of the big problem of removal of poverty. Therefore, poverty, unemployment and population—all these three major problems get mixed up and one is inter-related to the other. Unless we control population, by the turn the century, we will have a population of 100 crores. Even if we drastic measures, it will come up to 90 crores. And U.P. and Bihar will probably have a population of

crores, which is not very far different from the population of India in 1947. This is the measure of the size of the problem. Therefore, Sir, with all respect, I would say that we are racing against time and that Janata Party's biggest mistake in the last two years has been to allow the family planning programme to slacken. They should not have let it slacken. I know the political coloration that has been given to this problem. I also know that there were wrong things that were done earlier. I am not defending those things. But basically, this is a programme of such great importance to the country that the political leadership should have shown the will to tackle the problem firmly and not allowed the measures that were taken to slacken suddenly. I do not think it will easy to catch up with the time which we have already lost. Sir, I think we have a long way to go but there is no going back on the road which we have taken. We should set high and make country great. We should build it up with all our might and in this task I can assure the Deputy Prime Minister that we on this side of the House are never going to take a narrow partisan view of this problem provided we are satisfied that the view taken by other side of the House is not narrow Thank you. and partisan.

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श्रा उपसभापति : सदन की कार्यवाही 2.15 तक के लिए स्थिगित की जाती है ।

> The House then adjourned for lunch at sixteen minutes past one of the clock.

The House reassembled after lunch at a nineteen minutes past two of the clock. Mr. Deputy Chairman in the Chair.

SHRI VITHAL GAGDIL (Maharashtra): Sir, I would like to analyse this Budget very dispassionately and my endeavour will be not to repeat the points which have already been Sir, it is said that a Budget made.

reflects three things: the state of the economy, the state of affairs in the ruling party and the personality the Finance Minister. Now what is the state of economy?

When we left the Government, we left behind a record stock of foodgrains, record stock of foreign change, record stock of gold with the Reserve Bank of India and an economy which had come to a stage of almost take-off. And within two years the Janata Party, like a bad spendthrift son who follows a prudent father, has dissipated all the resources recklessly, with the result that now the state of economy is such that the industrial production is not picking up, law and order situation is deteriorating, there is hardly any industrial peace and all over there is a sense of stagnation. They started selling the gold. I do not know why they started selling gold. Ask any house-wife what is her reaction. I met a house-wife in Pune when they started selling gold. She said: when do I do so when there is I sell gold? danger to the family. when the money-lender is at the door or court bailiff is at the door. bankruptcy is threatening and when the reputation and honour of the familv is at stake. When they started selling gold, it was an admission of the State of bankruptcy of the eco-This is the sorry state affairs of our economy which the Janata Party has brought about. turally, it was reflected in the Budget presented by that has been Charan Singh. Therefore, I do not want to criticise him personally. He is only the inheritor of what Then it also must reflect the passed. state of affairs in the ruling Now, indeed, this is a very strange party, perhaps, the eighth wonder of This is the the world. See the ideological Janata Party. confusion. We are told that the Budget by his predecessor, Mr. H. M. Patel was already prepared. take two last years' Budget, 2213 R.S.-6.

will give clue to his attitude, his approach and his philosophy which is completely different from the attitude, the approach and the philosophy of Mr. Charan Singh. If he had continued as the Finance Minister but for the accidental political compromise which brought Mr. Charan Singh into the Cabinet, perhaps, the Party, by a majority, would passed—why, perhaps? Certainly they would have passed—the Budget presented by Mr. H. M. Patel now a completely different type Budget is brought and I am sure the Janata Party is going to pass that That is the record also. Janata Party. Give any kinds of Budgets with diametrically two posite points of view, and they will pass both the Budgets I do not blame Mr. Charan Singh because of what has been happening in the Janata Party in the last few months. had no time to look after the state of economy. They were busy with one problem for months together. We heard on the redio television and other media about quarrel between Mr. Morarji Desai and Mr. Charan Singh everyday. We heard nothing but that. All kinds of formulae were being evolved.

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One day we were told, Mr. Vajrayee met so and so; then Mr. George met so and so and all kinds of formulae-I do not know, probably 30 or 40 of them-were involved. It so happened, one day I had a bad cold in those days just as I have now, and I met a Janata Party leader. I said: "You have tried many formulae. have got one formula in my pocket." Anxiously he asked: "Yes, what is it?" I said: "The only formula you have not tried is with me, and that is Vicks Formula 44. Try it and see if the quarrel can be resolved." Sir, one is surprised at the Prime Minister of India and the ex-Home Minister of India quarrelling in this fashion. How can I say that they are quarrelling like children? Looking at their age, I cannot call them Children. One said that the other did not come [Shri Vithal Gadgil]

up to the door when he had the temperature. Then the second man said that no discussion took place and he did not come to the basic joins. I remember, Sir, differences used take place between Pandit Jawaharja! Nehru and Sardar Patel. Please see the correspondence between them. At one point of time, the differences were so much that one day, Pandit Jawaharlal Nehru wrote: "If you do not accept my contention as the Prime Minister, I should resign." Pat came the reply from Sardar Patel: "I am controlling the organisation; I am senior to you in age; all advantage is with me. Yet, if anybody has resign, I have to resign because you are India." See the nobleness; see the noble state of mind of persons and see the state of affairs and the way the Prime Minister and the Home Minister quarrelled in Lok Sabha. How have we fallen? Naturally, this kind of thing was bound to be reflected in the present Budget presented by Mr. Charan Singh. Therefore, the Budget, as I said is also a reflection of what on in the Janata Party or what has gone on in the Janata Party for the last few months.

Then, again, there is hardly coordination to which Mr. Pant made a reference. Every Minister makes a statement. I think, India now has 19 Prime Ministers and Mr. Morarji Desai is only the chairman of the committee of the Prime Ministers. This is what it amounts to. The "MANCHESTER GUARDIAN" pointed out that Mr. Morarji Desai was a Deputy Collector and he still continues to be a Deputy Collector. That is the approach of the Prime Minister. And I do not know how many there will be. We have Prime Minister and two Deputy Prime Ministers. I will not be surprised if tomorrow we will have an Additional Prime Minister, a Joint Prime Minister, an Extra Assistant Deputy Prime Minister or even perhaps a Prime Minister on Special Duty. This is the

state of affairs we are reduced to. And I do not blame Mr. Charan Singh if he cannot bring about ideological cohesion in his Budget.

Thirdly, as I said, the Budget must reflect the personality of the Finance Minister. And unfortunately he is not present here. What shall I say about his personality? If you ask me, he is born in the wrong age. He is really a 17th or 18th Century man. been a good Revenue would have Minister under the Moghul Administration, because his approach is such. His is a world in which there is no place for cities, no metropolitan cities, no towns, no chemical complexes, no industrial establishments a state which agriculture is not commercialised, industry is not urbanised and trade is not organised. That is the kind of society in which he would be very comfortable, a society in which there is nothing outstanding, no vision, no imagination, nothing big and everything small including the mind. That is the state of society in which he would have been very comfortable, and, therefore, his personality is entirely reflected in his Budget and in his endeavour to help to so-called small scale industries.

I think, there is much more to it than that, because the American doctrine, the World Bank's doctrine and the IMFs doctrine is that India should not have big industries. You remain a naw material producing country. Everything small. And now a new theory is evolved, "Small is beautiful. Small is beautiful. I can understand how a small child can beautiful, but how the small industry is necessarily beautiful I fail understand. I thank myself and our luck that Pandit Jawaharlal Nehru guided the destinies of this country in the forties and early fifties and did not fall a prey to this kind of a dectrine. If he had accepted small is beautiful what would been the State of affairs today?

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of the philosophy, doctrine, that

some of his colleagues.

Instead of the Vaijayanta Tanks, we would have been producing wooden chariots; instead of the anti-aricraft missiles, we would have been producing the Caterpillars; instead of Bombay Mazagon Docks, perhaps we would have been floating paper boats in a bucket of water. Because small is beautiful. Now, this is the kind propounded by Mr. Charan Singh and

So, in the light of these and in the light of the Janata Party's mainfesto and the Finance Minister's own speech, I would like to test some of the provisions of this Budget. said, he would be very comfortable in a kind of society which I have described a society in which there are no tractors, no refrigerators, no records, no chewing gums, no chocolates, no biscuits and not even tooth-That is the kind of idyllic pastes. society which he wants to create, and it is for this purpose that taxes on these have been levied. But I would not like to reflect on those, but would go to the next point which is much more important from my point of view. Sir as I see the Budget and analyse it, I would like to describe the Budget as a curious Budget an unclean Budget and a mysterious Budget, almost an Agatha Christie Budget. I will presently point out how. It is curious because none of the proclamations or the tall claims that are made in the Janata Party manifesto or in his own speech is going to be achieved. Unemployment -there is nothing. Saving—hardly anything. Conspicuous consumption -how is it stopped? Tooth brush, toilet Soap chewing gum, biscuits, chocolates—this is conspicuous sumption. And the perquisites he rich capitalists are enjoying not touched. This is what is posed to be conspicuous consumption. ind this is touched in the Budget. ndustrial growth-hardly anything, is I shall presently point out. But ve are told that everything will be

done. And I am not surprised, hecause the Prime Minister, like a good Deputy Collector, always gives adjournments and postponements. Every case is adjourned: Harijan atrocitiesfive years; prohibition—seven Every unemployment—ten years. time you go to his court, some date is given. It is very useful for a lawyer like me, but for a country like ours, it is disastrous. Everything is postponed. Now let us see the curiosities. I shall not take much time; I shall narrate three or four instances which I find curious. The first curiosity I find is, the concession on capital gains is withdrawn. You know what is going to be the result? We will gain Rs. 14 crores, but in the process we will loose Rs. 200 crores. As a result of this concession, investment in Unit Trust of India and deposits was of the order of Rs. 200 When this concession withdrawn, they are not going to invest in the Unit Trust; they are not going to deposit in banks. It will result in black money. Therefore, the one hand, Mr. Charan Singh proclaims that he wants to fight black money; but, on the other hand this measure will create nothing but black money and black marketing

The second curiosity is, they appointed a committee, the Choksi Committee, and earlier the Jha Committee. That committee recommended the maximum direct taxation should be 60 per cent. Now what do you find in this Budget? It is increased from 69 per cent to 72 per cent. Then why appoint committees and their recommendations when want to do exactly the opposite of what they recommend?

Coming to the trade gap, the exports are less now by 2.3 per cent and the imports are increasing by 24 per cent. Any student of Keynesian economics knows the famous equation I-S Investment-Savings. But here the situation is that the investment is less than the savings. And how is it corrected? It is corrected

[Shri Vithal Gadgil] by the surplus on the balance of payments account not trade account. And every student of economics knows the result. The curiosity is, the net effect of all this is that you are advancing money to advanced countries, to those ver_v countries from whom you are borrowing. is the peculiar situation. With surplus of balance of payments you advance money to advanced countries and from those very countries go on borrowing. This is another curiosity of this Budget.

Then we are told from house-tops that this is a farmers' Budget. I will not go into fertilisers and all that, and how it will percolate to the farmer. But I would like to ask Finance Minister one question. it ever happened in the history οf this country, looking at it from the farmer's point of view, that the wood or the firewood fetched a higher price than sugarcane? Nowwood is sold at Rs. 150 per tonne and sugarcane does not even fetch Rs 80 per tonne. So it has become profitable to collect firewood rather than cultivate sugarcane. Then again we in Maharashtra call the old newspapers "raddi"; here I am told it is called "kabadi". And what is the price it fetches? Rs. 2.20 per kilo. And what is the price given to the cultivator who produces paddy? Eighty paise. So it is profitable now to collect 'kabadi" and "raddi" rather than cultivate paddy. That is situation we have created for farmer, and yet we are told Mr. Charan Singh is a great champion of farmers. Under his very nose, this is the way farmers are suffering.

Then again take the Budget deficit. This point has been made by a number of people. Therefore, I will not elaborate this point further except to say this that the Budget deficit you will have now even within two years is Rs. 3500 crores which is much more than that provided for the entire Plan. What is provided for the entire Plan, you have exceeded it in the

very first two years. That is the state of affairs of deficit financing. Then again you see investment. If you take steel, soda ash, caustic soda, paper, etc. industries, industrial investment is not picking up. You have promised an industrial growth of 8 per cent. And what is it predicated on? On an increase from 22 per cent to 33 per cent by internal resources of the public sector. Looking at the history of the last two years I am not at all optimistic that this can be achieved with the result that even that 8 per cent increase in industrial production will not take Then, money supply is increasing; it will increase at the rate of 15 per cent to 16 per cent when the rate of growth of national income is only 3.5 per cent. There is neither growth nor stability. This is a curíous part of the Budget.

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Then as I said, it is an unclean Budget; an unclean Budget, because it will discourage the use of toothpaste, it will discourage the use toilet soaps and many such items, with the result that it can be truly called an unclean Budget. I said it is an Agatha Christie Budget. It is a kind of mystery that you find in Agatha Christie's novels. And the mystery is this this year we have taxation we have record deficit financing, and yet there is the least increase in Plan expenditure. Therefore the mystery before me is: Where has the money gone? If there is a record taxation, a record deficit financing and the least increase in Plan expenditure, then the question is: Where has the money gone? is the mystery which I do not understand. Perhaps, as in the last chapter of Agatha Christie Mr. Charan Singh will tell us what the mystery is about.

Then I will not elaborate on the rising prices, because there has been a massive deficit financing. And what pinches me is this that market borrowing has increased four times. What is the effect? The effect is demand constraints which arise out of highly skewed income distribution

and the abject poverty of the millions is sought to be loosened by a painless manner for the rich by resorting to borrowing and credit. This is the technique he has used. This is the technique of management of the economy that has been done in the last two years.

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Lastly I would only make a mention about the rising prices and I will finish. If you want me to describe the Budget, I will say that it will ruin the middle class without benefiting the poor at all. Taxes have levied on all kinds of things. Charan Singh Should know what the ideal in Indía was. I would like to quote from Bana Bhatta, the famous Sanskrit writer. He wrote, if my Sanskrit is not wrong the best kingdom is that,-"Yasmin Rajye Karagrahanam Vivahasamaye qua".— "karagrananam" should be only at Under the time of marriage. Charan Singhs dispensation "karagrahanam" will be not only every month, but everyday; from morning evening there will be "karagrahanam." Therefore this is not the best kingdom. If you want to see impact of it, I will only mention the experience of a housewife from my own city, Pune. She does not come from the rich; she does not from the urban rich or even the middle class; she comes from a very poor class. Let us see according to her, the prices of everything have gone up how the prices of meat have gone up in Pune and Bombay. She told me, on her husband's birthday recently she her husband to bring meat worth Rs. 2. The husband went and came back empty-handed. She asked him: "What is the matter"? The husband said, "Oh! it is a long story" said, "all right, tell me". The husband narrated the long story, said—I went to the butcher asked him to give me meat worth Rs. 2. The butcher asked me, "Have you got a bus ticket?". I said, "I am worth asking you to give me meat Rs. 2; why do you ask for my bus ticket?" The butcher said:

prices have gone up so high that you can wrap up meat worth R_S 2|- in the bus ticket". So, it was wrapped up in his bus ticket. But by the time he reached home, it had fallen through the punch hole which the conductor makes in the tickets. This is the state of affairs so far as rise in prices is concerned.

Lastly, if you want me to describe the Budget, I will say that the Budget must be titled "Economic Consequences of Mr. Charan Singh". There is record taxation, record financing sluggish investment, benefit for industrial growth and. lastly, tremendous amount of inflation. These are the disastrous consequences of Mr. Charan Singh as the Finance Minister, Therefore, would end up by saying that these are the economic consequences Mr. Charan Singh. That is a book I would love to write if I find time.

SHRI V. GOPALSAMY (Tamil Nadu): Mr. Deputy Chairman, at the very outset, I must thank you for giving me an opportunity to take part in the Budget discussions.

This Budget is a record-scored in deficit financing. Even after more than Rs. 600 crores by way of additional taxation, there is an uncovered deficit of Rs. 1.368 crores. This will seriously affect the economy of our country. Instead of gearing up investment and employment, this will gear up inflation, spiralling inflation, galloping inflation.

India today stands at the crucial crossroads of destiny. Even after celebration of the two silver jubilees—one of Independence, and the other of the proclamation of our country as a Republic, misery continues to torment the lives of our downtrodden poor people. We have to hand cur heads in shame in admitting that we have miserably failed in our war against poverty, hunger ignorance and unemployment.

Is this Budget a programme launched by the Government to eradicate

[Shri V. Gopal Swamy]

No. Is this Budget a step poverty? No. Is this Budtowards socialism get a step taken to improve the lot of the farmers, the poor peasants in Definitely no. the village sector? On the other hand, this Budget has thrown an unbearable burden of taxes on the weak shoulders of the poorpeople-both urban poor as well as the rural poor.

The Janata leaders and the hon. Ministers of the Janata Government had taken a pledge at the Rajghat on tile eve of their climbing the thrones to follow in the foot-steps of Mahatma So, it will be very relevant Gandhi. in this context to quote the gospel of Gandhiji said: Mahatma Gandhi. "Recall the face of the poorest man whom you have seen and contemplate whether the steps you propose to take will restore his control over his own life and destiny. In other words, will they lead to the swaraj of the virtually starving millions?" I would like to put this question to the hon. Finance Minister and Deputy Prime Minister of our country: Will this Budget lead to the swaraj of the virtually starving millions? the other hand, this Budget is another blow at the back-bone of poor people.

I have heard in this House and also outside the House and even in newspapers I have seen people criticising and attacking the Budget as Kulak Budget, rural oriented Budget, peaat oriented Budget sant expense of the urban population. But that is not the case, Sir, I saw in some of the newspapers some cartoons. Some of the papers have published some cartoons indicating that our Finance Minister, the honourable Mr. Charan Singh, has invaded the urban market with his weapon, the plough, to threaten the powerful urban people. But that is not the real picture. Of course, Sir I have got great regard and respect for the honourable Finance Minister, Mr. Charan Singh, the leader of the kisatis. Of course, he has taken cer-

tain steps and he has attempted to do something and he has bestowed his thoughts in the direction and he has entered the arena. But what I want to say is this: I wish he does not lose the battle. I say this because he has not taken any concrete step to improve the lot of the poor peasants. the poor agriculturists. In this connection, I want to say this: I want to know whether it is a fact that this Budget is made to rob the urban Peter to pay the rural Paul, But both Peter and Paul have been taxed to pay the Government Exchequer. Now, Sir what are the proposals said to have been mentioned to help the agriculturists? The first thing is this: One concession given by Mr. Charan Singh and that concession was withdrawn in his reply in the Lok Sabha, that concession regarding the light diesel. I think, Sir, one Mr. Chengalraya Naidu an Honourable Member of this House, brought to the notice of the Finance Minister that this would help the people only in the northern States. particularly Madhya Pradesh Pubjab, but not the peasants in the southern sector because they are not using the light diesel engines, they are using the high-speed diesel engines. They are not using the light diesel and therefore, they are using the heavy diesel only. Now, what the honourable Finance Minister has done is this: He has withdrawn the concession which has been given in respect of light diesel also. Sir in Tamil Nadu, during the DMK rule there, seven lakhs of pumpsets were given power connection tric power connection. After 1976, because of the bad policy adopted by the Government there, no pumpsets have been given power connection. So. Sir, the agriculturists there, in order to run their pumpsets use high-speed engines and they utilise high-speed diesel. So, Sir, this concession should be given to them in respect of this also. The Ministry should therefore re-consider this, should reconsider what he has done, and the concession should be given not only in respect of light

diesel but also in respect of heavy diesel.

Then, Sir, I want to say something regarding fertilizers. Sir, regarding fertilizers, some Members mentioned that a slight concession has been given in respect of fertilizers also. What has he done? What he has done is only a drop in the ocean. We have to see how much the farmer has to pay for this nowadays. I think Sir, when our honourable Prime Minister, Shri Morarji Desai, was giving his reply to the discussion on the President's Address, I drew his attention to the problem of the cost of inputs and to that he replied that it was being looked after. What has been looked after? Nothing. cost of inputs has not been looked after. I want to bring to the notice of the Government to what extent the cost of inputs has gone up. For example, Sir, the cost of fertilizer per bag of 50 kgs. was Rs. 33.75 in the year 1968. But, in the year 1978. it costs Rs. 81/-. In respect of pesticides also, in respect of dythene $M_{-}45$, the cost was Rs. 7.75 in the year 1968, but, after ten years, it has gone up to Rs. 35/. Like that, in respect of another pesticide cerin, also, which is mostly used by the agriculturists in our State, the cost was Rs. 15/- in the year 1968, but, after ten years, it has gone up to Rs. 451. The cost of a 3 HP. pumpset in 1968 was Rs. 1100. This has now gone up to Rs. 3500 in 1978. A pair of bullocks in 1968 cost Rs. 700. Now it costs more than Rs. 2500. The cost of a bullock cart was Rs. 700; now it costs more than Rs. 2000. In 1968 the cost of digging a well in the ratio of 30-40-50 was Rs. 5000. Now it has gone up to Rs. 20,000. The cost of drilling per foot has gone up from Rs. 5 to Rs. 20 in ten years. The cost of spare and other implements used by the peasants has increased five times within ten years. From 1968 to 1978, during ten years the cost of inputs has gone high. Sir, at the same time, nothing has been done to make any improvement in this regard. Unless

the farmers get remunerative prices for their products, their condition and their lot cannot be improved. The painful paradox is that the farmer, who produces the paddy, who wheat, produces who produces cereals. who produces grain and who produces cotton, has no say in the fixation of prices. But, at the same time in our society, the industrialist the businessman the capitalist, is the sole authority to fix the prices of commodities which are placed in the market for sale. The industrialists enhance the prices of articles produced at their own sweet will and pleasure. The industrialist always maintains a balance between the cost of production and profit. But the farmer who brought forth the grain with the sweat of his brow has no say in the fixation of price. Who are the people who fix the prices? It is the 'bania', the merchant, the broker, and the commission agent in the 'mandi'. When he comes to the thrashing ground or the farmer's house this poor farmer enquires the marchant the broker "what is the price of my commodities?" This is the condition.

The other day, in our House some of the Members vociferously demanded high prices for cotton. Sir, in this connection I would like to bring to the notice of the Government that the price of cotton has gone down very low. For instance the price of twenties cotton, a variety, has come from Rs. 350 last year down Rs. 200 per quintal. But at the same time, the millowners the monarch of industry are minting money like Whenever the big sharks anything. in industry get together, they say: this is our finest hour. Never in history have they made such high profits. They are making unprecedented protfis. Even the Minister, Mr. George Fernandes, has admitted that. It has appeared in the 'Indian Express' of 17th of this month, under the heading 'Cloth price hike unjustified'. I quote the Industry Min-

"There was no justification for the textile industry to increase the cloth prices. He said that cotton prices have declined by 13.8 per cent, and 40 per cent of the inputs of the industry was cotton."

But the figures that he has given about the price of cotton are not correct. The price of cotton has gone down more. But at the same time. the millowners and the textile industry monarchs are minting money like anything. The gates of Heaven have opened for them in the Janata rule. What are the steps taken by this Government to curb this menace? the textile mill-The industrialists. owners, are minting money, but at the same time the cotton growers are shedding tears. No step has been taken to wipe off their tears. Sir, they boast that a huge amount of loans have now been given to the farmers. But these farmers able to get the loans. What is the reason? They have not repaid the loans because they did not get any remunerative price. The small and marginal farmers because of this, are not able to clear their dues, and as per the rules and regulations of the Cooperative Credit Department, they are not able to get the loans. That is why, Sir. fermers in Tamil Nadu are now agitating. What I want to tell the Government is that there should be a moratorium to the loans of the small and marginal farmers, those who are unable to pay the loans and not to the rich farmers. Then only they will be in a position to get loans and to improve their lot. (Time bell rings).

Sir, I do not understand the rationale behind the move to impose excise duty on kerosene. Kerosene is a house-hold fuel in villages, in hamlets and also in towns. Sir this year 1979 is the International Year of the Child. Sir, poor people in villages and towns and those who live in huts and cottages use kerosene for lighting the lamps in the evenings so that their children

do their home-work. So, Sir, is this duty on kerosene a reward given by our Charan Singh Dada to the children of this country? I hope our Finance Minister will scrap this duty on kerosene. Sir, in Madras already the dealers have hoarded kerosene and the people are suffering and they are unable to get kerosene. So I hope the Finance Minister, in his reply will announce that the duty imposed on kerosene is scrapped.

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Sir, I have stated earlier in my speech that even after 32 years of independence, India has not been able to wipe out the traces of poverty and hunger. According to a report of the World Bank of 1976, India is placed in the list of low income developing countries and out of 125 low_income developing countries, we are behind 117 countries. The first and the foremost reason for this is that we have not been able to exploit the abundant, rich resources of nature. Goldsmith, the great poet beautifully described "Nature, a Mother, kind alike to all; Grants her blessings at labour's earnest call."

Sir, I would suggest that the first step to be taken by the Government is the provision of assured water supply to 120 million hectares land which is considered to be cultivable. Of course, the We also not easy. realise that the Indian rivers are mostly seasonal. Construction of reservoirs for the purpose of irrigation during the lean months invited the attention of the British engineers in those days. The effort has been going on for the past 30 years on a big scale. Even then one-fourth of the land which is cultivable is not covered by the major or minor irrigation programmes. So, I want to tell the Government that they should take up as many small projects as are possible in all the States to exploit the surface and groundwater potential through labourintensive minor irrigation programmes. (Time bell rings) Sir I will finish within a few minutes.

Sir, at page 11 of the Plan Budget, it has been mentioned about minor

irrigation that a provison of Rs. 10 crores has also been made for special subsidy for minor irrigation. There is also a provision of Rs. 1.20 crores for giving assistance to States and Union Territories for strengthening ground and surface water organisa. tions. Sir, I agree that an amount Rs. 1488 crores has been allocated to the States. But that is not enough Sir, I would like to bring to the notice of the Government that about 2,500 t.m.c. feet of water is going waste to the from the west-flowing sea 3 P.M · rivers on the slopes of the western ghats. If you tap 50 time feet of water from the west for the purpose rivers moving of irrigation that would help the agriculturists of north Tirunelveli my dis-Ramanathapuram district, trict of Rayalseema the Tamil Nadu to produce five lakh our State tonnes of paddy annually. So, the Government should allocate resources for such projects also.

Then, Sir, the other thing is that in Tamil Nadu the farmers are suffering. They are unable to clear electricity dues. At the same time there is a huge overdue of Rs. 13 crores which is to be paid by the industrialists. The Malco Company itself has to pay Rs. No panal action has been 9 crcres. taken against them. But the farmers They are threatened are victimised. and the power connections given to their pumpsets are severed or disconnected. So what the Government should do is to recover the overdues from the industrialists. First of all, they should be compelled to pay these dues. Otherwise the connections given to their industries should be severed.

Time bell rings

In this connection, Sir, I would like to quote my beloved leader, the founder of the D.M.K., Arignar Anna, who spoke in this House, when he was a Member of this august House. I quote: "A Government if itt is to be called a welfare Government, a progressive and modern Government, should not crush the people with taxation merely

because it needs more and more money for expenditure. They should expenditure. There should be priorities. They should augment their reasources not merely from new taxes but from the revenues that have been promised by the public sector. have allocated a colossal sum to the public sector and what is the performance of the public sector. Have you realised the revenues expected of it? When you have failed openly, miserably and continuously in regard to public sector, when you have indulged in more and more taxation, we on this side of the House have got a right to question your new taxation proposals. That is why we are against your new proposals in the Budget When I say that the Government should look to the sources other than taxation, I am referring not to loans. because they have to be repaid I refer to public sector revenues, which we have not been able to get. I say that the taxation proposals of this Government are more and more regressive leading to the grinding poverty of the people" This is more relevant today at this juncture because our resources are wasted. On an investment of Rs. 13,000 crores on the public sector in 1976-77, our net losses were Rs. 14 crores, If reports are to be believed they may exceed Rs. 400 crores this year. In the public sector undertakings there should be profits. The Government should look into that.

Before I conclude my speech on the Budget, I welcome any attempt that may be made by the Government to help poor peasants, poor agriculturists in this Budget but I oppose the taxation policy of this Budget. With these words, I conclude my speech.

SHRI LEONARD SOLOMAN SARING (Sikkim): Mr. Deputy Chairman, Sir, on the occasion of the general discussion on Budget 'et me extend my welcome to the Budget of 1979-80. I do 'eel that the Deputy Prime Minister and Finance Minister deserve congratulations and I hope that every farmer joins me in welcoming the Budget.

[Shri Leonan Soloman Saning]

But I want to draw the attention of the Government towards some of the grave problems faced by people of Sikkim in their day to day life. That my State Sikkim is a land of immense scenic beauty, natural charm and replete with flora and fauna from the immemorial is well known. It had its charm and fascination of its own though known to few people. Sir, the bashful beauty of an unknown lake, the timid thrust of an unnamed mountain, the sunny sweetness of unexpected nowers in the summer time, the sad drop of a withered leafe in autumn left to die by a ruminating deer, are there for the traveller to discover and appreciate the charm of the unexpected beauty of my State. But it is quite strange that no adequate attention ·was paid towards the development of tourism in as much as the State is absent in the tourist map of India so far. The nearby Darjeeling, however, developed into an attractive tourist centre throbbing with many tourists including foreigners I would urge upon the Govvear. ernment to kindly take interest in developing the tourist spots in my State and put my State also on the tourist map of India.

The importance of Sikkim as a border State cannot be emphasised too much. Unfortunately, however, the only means of transport into the State is by roads only. No place or centre in Sikkim has come on the air map and rail link. Unfortunately, my State, Sikkim, does not find a place in the list of six States in which new railway lines have been sanctioned during the 1979-80 Railway Budget. Because of the strategic position Sikkim, it is urged upon the Government to consider the case of Sikkim n matter of rail links.

Further, National Highway which connects Gangtok with the rail head Siligur, is not adequate from the viewpoint of width and weather condition. It should urgent-Ty be widened to allow safe passage for heavy vehicles also. Special

fund should be created and allocated for maintenance and urgent repairs and very frequent restoration work of the Highways. In addition to this, such highways in the State, whether maintained by the State PWD or Border Road Organisation, should receive urgent attention for their widen_ ing with a view to improving retarded transport to give a fil.ip to the economy of the State.

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Further, a third line air service is under consideration. Sir. I welcome the gesture and I would like to urge upon the Government that the air service contemplated should be introduced urgently in the overall interest of the State.

Further, more telephone and telegraphic facilities to the State should be geared up to render satisfactory and adequate services throughout the year. The State should be given a separate and distinct telephonic District and modern equipment and exchanges should be provided urgently considering the peculiar needs of the State. An overhauling of the system and administration is a crying need. The Government should take special interest in the communication system in that region.

Of the many produces of Sikkim like cardamom, oranges, ginger, handicrafts, canned fruits and timber, the item cardamom is suffering from one draw-back. Sikkim cardamom is not included in Board of Cardamom and the people there are left to tend themselves in this matter. If Sikkim cardamom is included in the Board of Cardamom, then it will prove a boon to the cardamom growers of the State through the Board Sikkim cardamom will find a favourable market countries also. Another foreign profitably facility that can be is the cold storage provided perishable facility for modities. Therefore, the introduction of such a facility in the State is imperative. I would request the Government to pay immediate attention

to the provision of old storage facilities in the State.

My State is ideal for a dairy development programme because it provides good cattle grazing grounds in abundance. This has been confirmed by a team of experts of the Swiss Cattle Breeding and Fooder Development Project. We are earnestly awaiting the launching of the National Dairy Development Programme, known as OPERATION FLOOD II in the State.

Sikkim can generate power utilising natural resources to such an extent that the whole of the State including the neighbouring would be self-sufficient. Apart from the proposed major hydro-electric project by harnessing the powerful river Teesta, which alone can have capacity to generate energy of more than 10,000 Megawatts, smaller tributaries innumerable in number be tapped to pool their hydro-electric power to boost the immediate quirements of the State essential for development of small-scale industries and for rural electrification. aspect should also be given urgent attention. I want to say that there is one such hydro-electrict project named Lower Lagyap Hydel Project. We are hearing year after year about its commissioning, but it has not yet been commisioned, maybe due to lack of technical things or funds. It should be commissioned immediately to meet the requirements of the people.

My State is lagging behind in the matter of radio and television. These mass media are very essential for educating the masses and for their day-to-day living. So far, we have neither a radio station nor a television centre. Urgent steps should be taken for setting up a radio station and a television centre, which will also boost the culture of Sikkim and project its image throughout the length and breadth of the country. The Himalayan ranges and their lower parts lie in the areas where there is

very possibility of getting oil. Assam and Nagaland are the glaring examples from where we are getting oil supplies in ample. My State also lies in the same range. Therefore, sincere efforts be put in for oil exploration in Sikkim.

Sir, it is not to over-emphasise that education is very essential for the overall development of any place. We are having neither any University nor any medical or engineering college. Our students going in for higher education in medical and engineering disciplines are compelled to face immense difficulties in getting admission outside the State as there is no quota reserved for them there. there is a very urgent need for establishing a full-fledged University having all these faculties. I hope the Government will give due attention in solving this problem.

To be really advanced, there must be an industrial base which may also generate employment. We are far behind in this respect. Since State is a hilly one, industries with small capital in small units can be started there. In this connection, I would urge upon the Government that a paper pulp factory can be easily established there as raw materials required for such an industry are available in plenty in Sikkim. At this moment, we are having an assembly plant of HMT watches. What I want to stress is that a full-fledged watch component factory may established in my State.

Banking facilities are not adequate in my State. We are having only one branch of the State Bank of India and that too it Ganktok. Branches of the other nationalised banks may be opened in the rural sector so that the farmers and the down-trodden can be benefited through the loans and advances meant for agriculture and small-scale industry.

My State is very rich in mineral resources But it has not been exploited to the maximum. Exploration for more copper, lead, zinc,

gor han

[Shri Leonan Soloman Saning] sulphur and gold may be undertaken expeditiously.

Last of all, I would also like to add that certain subsidised commodities like cement, salt and so on are not reaching their destinations in time. For, instance, quarterly quote of 28 wagon-loads of salt despatched from Gujarat has not yet reached the State and there is extreme shortage of salt in my State and the delay would boost up the price of salt by 20 paise per Kg. 1f supplied from Siliguri, I would urge upon the Government to look into this matter and ensure timely supply and quick transport of such commodities to the State

In the end, I would like once again to support the Budget.

SHRIMATI **AMARJIT** KAUR (Punjab): Sir, the Budget 1979 is an intriguing Budget for all in so far as it is an eye-brew raiser on trends of change being evolved in the general pattern of our country's economic priorities. It is interesting in so far as it has caused widespread discussions on the actual and the conveniently imaginary merits of landholders within our agricultural society.

The priority given to our agriculture is long overdue and is most welcome. But I dare say the pulse of the farmer in this Budget has been taken from sources other than his wrist. The reliefs given to the agriculturists tend to become optical illusions when looking at the overall picture of the Budget. The humble farmer's calculations on the Budget is approximately Rs. 12 per crop per irrigated condiacre. Only under tions, will he be able to grow two crops, thus making Rs. 24 per acre per year. This paltry sum falls by the wayside when considering what he will have to pay because of the increase in the prices of kerosene, soap, matches and, most important of all, diesel, which incidentally, relieved from the excise levy imposed originally, and has been

smacked back just to be doubly original. Diesel, the life-blood of the mechanisation of agriculture should never be tampered with so lightly lest clots form to damage the heart of progressive agriculture. simple and honest farmer is happy about this budget tilt towards him and has begun to feel that there is somebody upstairs who remembers. him, that he is no longer being taken for granted, but, Sir, he also knows that the present economic policy towards him is as yet a mirage-the future is yet to be seen. In the same vein, the farmer will be patiently watching to see the rapid implementation of the planned integrated developments for small scale industries in that villages so that he can try to obtain some work for his children, since he will be unable to will any of his remaining land to them because of the divisions and sub-divisions his lands have gone through in the last thirty years to his relatives of the past.

The farmer is unhappy that a lot of funds allocated to him in this budget will, in all probability, get to him only through the cooperative banks, rather than the nationalised banks which he prefers. He is convinced that the cooperative banks which were once for his benefit have now become political dens of corruption and exploitation, dens that have bred the 'inspector raj' and are breading mafias in every district, in every State. He fears that unless some drastic and fearless steps are taken to reorient the entire structure, rules and laws of these banks to bring them. back to their original norms, he will get only the shadow of the benefits he is to receive. He prefers to deal with the nationalised banks any day, now.

Sir, I am sorry this budget bypassed solid incentives for the mechanisation of agriculture in country. I believe there is an absurd belief that mechanisation of agriculture is anti-labour-a cause of unemployment. This, Sir, is a total

fallacy and this fallacious thinking is the cause of the bias towards this progressive development. On the contrary mechanisation of agriculture create ten times more work for the existing labour in a given area, thereby creating a ten fold demand for additional recruitment of labour within the same given area. This is because tractor power causes a quick change in the cropping pattern and further creates rapid processing in the sowing, maintenance and harvesting of crops. It is mechanisation that has allowed three to four crops a year as against one without it. It is why, Sir, the existing labour who got employment for only four to five months in a year in the past are now overworked throughout the year, necessitating so much more recruitment of labour. When this labour is just not available, further machinery combine harvesters are required to do the job, or else the crops will perish in the fields. The finest examples of this factual position are Punjab and Harayana where mechanisation of agriculture is fairly advanced. This progressive measure is one of the major causes of the two States becoming surplus in foodgrains and, the absolute cause of them becoming acute labour deficit States. It is grave situation in because of this it has these States that become absolutely necessary for the Government of India to allow the State of Punjab to produce combine harvesters to cope with this acute labour shortage. Therefore, mechanisation tractor power must be spread in a concerted manner in all States of the country for generating employment, for idle labour and at the same time for enhancing food production all over the country. But this, Sir, can only be done if the prices of tractors and their implements are brought down drastically, for the prices of tractors have increased over 120 per cent in the last seven years due to indiscritaxation. A very serious thought must be given to this when planning for the future.

The farmer, Sir, is very confused when he is constantly being dubbed

kulak, especially during this as a budget, by those members of intelligentia who derive their judg. ments from observations made by city-bred armchair agro-economists with urban kulak background envious dispositions. Who is a kulak today? A man who owned 10,000 acres in 1946, was brought down to 30 acres in 1950 and was further touched again to own 18 standard acres today! Is not he the farmer who invested his all and worked day and night in collaboration with agroscientists of the Universities brought about this fantastic green revolution that pulled our country away from the brink of famine starvation? He has done his utmost duty towards his country by continuing the process of progressive production and making us surplus in food. grains. If this be the qualifications of a kulak, then the kulak obsessionists' must create another class and coin a new word to give vent to their envy, for the agricultural kulak of the past has proved himself to be a true patriot of today.

And, finally, Sir, it is unfortunate that this Budget has inadvertently rivalry between caused unhealthy urban and rural people. This wrong, for both sectors are not concomplementary to each trary but other and acrive sustenance from one The urbanite must not be another. grulge, the farmer the profits of his labour, as the farmer does not begrudge him his innumberable ways of making a living. The farmer knows that he will go back a thousand years without the support of the cities, but the cities will perish without the total support of the villages. Thank you, Sir.

LOKESH CHANDRA (Nominated): Mr. Deputy Chairman, when a street urchin picks the pocket of a person who boards a bus, the law of the land is there to take him. But when the charge \mathbf{of} this great Minister of **Finance** 'pick-pocket' a country presents Budget where from the smallest, the

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tiniest person in the land to those who represet the middle class of country, nobody is touched the law of the land comes to grief. In the last 32 years, this is the most outrageous budget which has not only destroyed the middle classes, peasants, the workers in the factories, but has also introduced inflationary spiral which is going lead to an infructuous spending on the part of the Government. While it has grown in size, it has diminished in vision.

The whole Budget is an erosion of the future potential of the country. While increased quantums of funds have been made available for ministrative charges, there is in an inverse proportion a decrease in the goal of performances. Many friends have earlier spoken of the price rise that will be the bane of this Budget. But I should like to point out that in this Budget, no care has taken to consider the goals that we had set ourselves when we had become free. In the last year-1977-78-the multi-nationals rose in terms of assets. Their assets were worth Rs. 4130 crores and their remittances amounted to Rs. 115.30 crores, These Rs. 115.30 crores were out of Rs. 193 crores of profits before taxation. All the profits of the sweat and toil which were due to our land were remitted to more affluent nations. This is a part of the laissez faire policy of the present Government.

Another point which merits attention is that in violation of environmental hazards, in this Budget Government has provided substantial amounts for the construction 5-star hotels in Delhi. This has to be viewed in the background of the fact that already some of the hotels the ITDC which are functioning the capital are incurring losses to the tune of Rs. 18 lakhs per annum. For example, the Qutab Hotel incurred a loss of Rs. 18 lakhs last year. There are no residents in the Qutab Hotel, Ranjit Hotel and other places.

spite of all this, the Government, in this Budget, has taken a decision to construct more 5-star hotels. When it was pointed out to the Ministry by various developmental agencies, like the DDA, the Urban Arts Commission and the Town and Country Organisation, the Minister Planning insisted that it should be done even by destroying the environment. The Minister himself has violated scientific policies of the Government in saying that they will resort to the violation of the environment, but they will go ahead with their plan of constructing 5-star hotels.

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In the External Affairs Ministry, there is an infractuous expenditure stipulated in this Budget, namely. "Own Houses for Missions abroad." No figures are mentioned in the Budget for the construction of "Own Houses For the Missions". Knowing, as we do, that in foreign countries the construction costs are very very high, astronomical figures will have to be spent in pursuance of this policy for "Own Houses" abroad. It will not only be a capital expenditure at the same time the maintenance of these houses would again come to astronomical figures, and the two combined would lead us to an expenditure which will be detrimental to our national interest in the long run.

Another factor missed in this Budget is that national know-how has been totally ignored. For example, Air India hired a New York for redesigning its New York office. And after the designs were pleted and the New York artist was paid, she has sued Air India for Rs. 64 lakhs in damages. I do not know why a government which came on the vote of the masses of this land should ignore its own artistic potential just to ornament its India offices at New York, should hire the services of New York artist, to be subjected to the ignomony of being known in American circles as a bad paymaster. The Government may ultimately have

pay Rs. 64 lakh_s to this New York artist in punitive damages.

Furthermore, in this Budget there is no provision for storage of smuggled goods which are seized or confiscated at Bombay, Delhi, Calcutta and Madras. In answer to a question the Minister said that Rs. 34.28 crores worth of goods are lying in the godowns. For these godowns the Government has paid Rs. 30.7 lakhs in the year 1978, which means Rs. 8 lakhs per city of Bombay, Delhi, Calcutta and Madras. losses incurred in 1978 amounted Rs. 42,000. Every year crores rupees worth of goods lie in these godowns uncared for and they never sold; they are pilferred, and this source of income goes waste.

While in the Budget the Minister has been careful enough to point out the accural of income of a few lakhs of rupees, he has totally ignored losses which are gradually mounting up due to the inefficient management by the Government.

An infructuous expenditure in the Budget is the adult literacy drive. As we all know, the adult literacy drive will consume Rs. 200 crores. As has been pointed out in national and international circles, this adult literacy is money thrown down the drain. Only recently there was, Dr. Paolo Friere who very rightly pointed out given hypothetical choice whether he would prefer 5 million adults made literate or only 10,000 made thinkers, "Dr. Friere had no hesitation in choosing the latter." If had spent this Rs. 200 crores in building schools, that would have given us at least 2,000 schools with an expenditure of a million rupees each and the whole country would have been covered. policy of the present Government as I have been saying in Hindi is Rajniti but it is Ajniti the moment today is more important and future has a minor place in its planning. Another fact to be borne mind is that this Budget ignores our future potential. And wherefrom

does that future potential come? As Pandit Jawaharlal Nehru, in very beginning of our freedom, pointed out, scientific knowhow its development is an essential of the future. Without it there can be no future of the nation. And this is an aspect which has not been carefully looked into by the Budgetmakers. For example, there has been from self-reliance a slide-back science and technology. 1978-79 the budget for science and technology was Rs. 34 crores, in 1979-80 it has been reduced to Rs. 33 crores. This is a detrimental reduction and ultimately its effect on the future will be one of the stagnation.

Let us come to the Botanical Survey of India. For the last years there has been no significant achievement by the Botanical Survey. In former times the Botanical Survey had brought out The Flora of India and the Zoological Survey The Fauna of India. brought out For quite a few years the scheme of bringing out new editions of the Flora and Fauna has been going on. In the present Budget a scheme emeritus scientists for the Flora of India has been newly introduced but I am sure that the performance these two departments will have to be carefully watched and for this our science and technology policy should form an important concern of Parliament.

In the Budget, there is provision for the National Remote Sensing Agency. There is another similar body, under section 21, for the States. I do not understand why top-heavy over heads have been devised by splitting up the same type of activity in proportion to what it adds to administrative expenses in the same proposition it detracts from developmental achievements.

The National Research and Development Corporation has been provided with a small amount and this Corporation is responsible for inventions and their promotion. I am

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sure that a country like ours which is moving forward into the future which is the Age of Science has definitely to provide more funds so that we can be self-reliant.

Now let us come to the Instrument Development Programme. Another programme of a similar type is the Regional Sophisticated Instruments Centre. Both of them could have been co-ordinated and a good bit of expenditure could have been saved in pay packets which would have added to a more effective scientific development in this field.

Now, let u_s take up section 221 which refers to standardisation of geographical names. What is the necessity for the standardization of geographical names because we already have the geographical names standardized by the Posts and Telegraphs Department. It is an expenditure that has no validity.

There is the National Museum of Natural History. For this Rs. 81 lakhs have been provided—Rs. 35 lakhs in the Plan and Rs. 16 lakhs in the non-Plan expenditure. Three days ago I went to see how this Museum of Natural History works and I was shocked to see that it was just an extension of a bioligical laboratory of any College in Delhi. If so much money has to be spent it should contribute to our national development.

Now the Ocean Science and Technology Agency. I quote from Hindustan Times of today. The Prime Minister Shri Desai said: "One of the abuses of scientific knowledge was the production of the destructive nuclear weapons." So, the approach of the Prime Minister anti-science. I fail to understand how it will be possible for this Ocean Science Board, which has been recently constituted under the chairmanship of the Prime Minister, to grow. Ocean science is becoming a very important source for food and various other necessities of European analysis point out that the

reserves of oceans are so rich that they can last 150,000 years; nickel lyinig in the oceans alone could cater to man's need for the next 150,000 Again, to quote another years. journal, vast sources of minerals shall be found by off-shore drilling operations. In one area of the Sea, geologists found gold, silver, and zinc worth billions of dollars. With such riches lying under the deep. Ocean should have been one of the major concerns of the Budget; but in the Budget we do not find any special provision for the survey of oceanic riches.

For the department of Atomic Energy, not in sufficient funds have been sanctioned. On page 72 there is a reference to the variable energy cyclotron. India is continuing with out-of-date technology in the atomic sciences. There should have been a provision for up-dating nuclear technology in this country. While we are going to use cyclotrons, our neighbours will have a more sophisticated and more modern technology of betarons and syncretrons.

Let us come to the Tarapur plant. Tarapur plant is a chronic ${
m The}$ patient. We do not know for how many years it will remain like this. The Government has stated India will have its own nuclear fuel in a few years. But every time we are ina critical stage, a fire takes place in the nuclear fuel complex. The Hindustan Times of 14th March, 1979 says that a fire broke out in one of the wings of the nuclear complex at Hyderabad. If we are really to go ahead with our development of nuclear technology adesecurity arrangements will quate have to be made, without them we will not be able to reach the takeoff stage. In this Budget there is no visible provision for this type of security.

Under para 31, the Address by the President to Parliament says: "The Government intends shortly to issue a statement on technology policy."

It evades the issue of scientific development. The wording should have been "science and technology policy". The Govevrnment is still committed to the Science Policy Resolution of 1958. It is historic Resolution, but after 21 years in the changed circumstances it requires fresh consideration. If science and technology is to be made meaningful in our economic plans, there should be a new science and technology policy, not only a technology policy.

On the pattern of the Public Accounts Committee, there should be Public Performance Committee to supervise science and technology and other departments of the Government. Only the spending is supervised, but the results that accrue therefrom i.e. the performances are never looked into. If the performance is also scrutinised, the country will be able to attain its goals quicker.

The Budget is lacking in several aspects, it is negative in others and in many places it is suicidal.

Thank you.

SHRI GOVINDRAO RAMCHAN-DRA MHAISEKAR (Maharashtra): Mr. Deputy Chairman, Sir, 1 rise to speak on the Budget. I welcome though I have my own reservations to support it fully, because I have a feeling that it has not been able make a dent, as desired, on the agrarian economy of this country. Sir, I support the Budget because I feel the Finance Minister has given a direction by introducing the importance of agrarian economy in the Budget which it fully deserves condly because it pronounces an element of equivalent treatment agriculture and industry in the fiscal policy,

[The Vice-Chairman (Shri Laksh-manan in the Chair]

and thirdly because he has shown an open mind and offered to withdraw certain taxes and given certain concessions on certain articles of common and daily use of common man in the Lok Sabha.

Sir, I now come to criticism. Samuel Butler had very rightly and typically 2213 RS—7.

observed that life is an art of drawing sufficient conclusions from sufficient premises. I feel that this dictum very clearly and very fectly applies to the criticism that has been made in this House on Rudget. Some have said that is an agricultural-oriented Some have said that this is a kulak Budget. Little they have thought that the farmer has marginally benefited from the Budget. It is also a fact that the Finance Minister, for the time, has been instrumental in bringing about a very satisfactory course on this august platform, in this forum we call Parliament, and the first time we are feeling that we are having a national debate in parliament on what is agricultural economy, what is its contribution, it has to be developed and how not.

Many people in their own way, retorting and taunting perhaps, have said so many things which should not have been said. Sir, the criticism has come from many who have hidden anti-rural and anti-agricultural bias and who do not have pragmatic outlook about agriculture, and it appears as if any new step that is taken towards agriculture, is taken as a sharp line of demarcation between rural and urban. I do not know why such a thing should happen.

Another possibility about the criticisms is that they are biased because of the influence of worked up diehard political compulsions. Statistics have been used, and the same statistics have been used to draw diametrically opposite conclusions. Some body said that this way statistics are more effective than damned lies.

There has been actually no reversal in the policy as far as the Budget is concerned. An attempt has been made to bring simultaneity and coordination in the pace of agricultural development and industrial development, the two important sectors of our national economy. We have also to remember that the most advanced technologies, being most capital intensive and least labour absorbing, are not meant for the deve-

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loping countries like ours. Knowingly or unknowingly we had forgotton this principle, this postulate, and are reeling under the consequencies having to rely for a number of industrial projects on foreign countries from where we have borrowed these technologies.

Sir, Economics and Planning claimed to have become sciences, but we really forget that they are punctuated and too often. So by a number of buts and if and stipulations This may be natural as they are governed by a number of complex variables. But, Sir, we have forgotten or connived at the most important variable, the agrarian economy, that the result is there is an imbalance between the two major extremes of the human activity, the agricultural development and the industrial development. The process has begun with this particular Budget. It is the beginning of a beginning and, therefore, I personally and sincerly feel that should not be such a hue and about it.

Even in this Budget, Sir, agriculture has not received justice. If go to the demand under Irrigation and Agriculture, we find that there is a shortage of Rs. 275.25 crores. Having given sufficient room for transfer of Rs. 74 crores as subsidy for the manufacture of under the Ministry of Ferunzers and Petroleum, there is a shortage Rs. 135 crores for the import of fertilizers, which would mean that there would be short supply of fertilizers. Sir, in fact, there are a number items which require a very serious consideration on the part of the Finance Minister. The first is agricultural credit in this country. This will have to be made available on a larger scale at a lower rate of interest with a longer period of repayment and an initial moratorium five years, which is generally granted as gestation period in the case industrial units. Sir, even the orders

that the Government gives in this connection are not followed. I have got a news item and I quote from the Times of India of the 18th February. It says that the banks are flouting the RBI directive on credit. The banks were advised that food credit should not go beyond 40 per cent of the deposits. But this has not happened. Actually the non-food credit has increased and the credit has contracted. The agricultural credit which stands at Rs. 2,200 crores as against the trial credit which stands at Rs. 15,000. crores today. Therefore, we have to pay serious attention to this partıcular aspect,

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Sir, in fact, small farmers and those holding dry land should get this loan without interest.

Then, Sir, I come to a very portant point and that is about crop insurance. Dry land farmers find support through crop insurance schemes. Sir, there is insurance everything in this country, but in spite of the fact that we have 75 per cent of dry land farming, we those farmers to the vagaries nature. I appeal to the Finance Minister to embark upon either budget debited crop insurance scheme or a Centre-cum-State supported crop insurance corporation Methods and schemes should be found out to make dry farming economic through no-interest development loans, secondary occupations and other such activities which are likely to support dry land farmers. Besides, sing of water through percolation tanks and through "nalabandis" must get priority in the Budget provisions under agriculture. This is the neglected part in the agricultural sector.

Sir, universal type schemes will have to be devised. In this Budget, I find very little provision for that. Sir, an example can be sought from the Maharashtra Government where dry land farmers have been exempted from land revenue. Those who have three or less than three hectares of land have been exempted from

land rvenue. Such a universal type of provision will have to be made.

Now, coming to inputs-another very important thing-there is a recommendation of the National Agriculture Commission in this ction. The Commission has emphatically recommended that there should be no fiscal burdens on agricultural inputs. As a matter of policy, I derstand, the Agriculture Ministry has accepted this recommendation. But whatever has been done in this direction is very little and very unsatisfactory.

Then I come to the prices of agricultural produce. Much has been said about this. There has been a lot of discussion on this. I would not go into all this again. But I would only say that support prices are not going to help. There have to be remunerative prices for agricultural produce.

PROF. N. G. RANGA (Andhra Pradesh): Even the support prices are not being paid.

SHRI GOVINDRAO RAMACHAND-RA MHAISEKAR: The present Agricultural Prices Commission is an administrative and executive body. There has to be a statutory Agricultural Prices Commission with a pyramid-like structure, beginning from the States and going to the Centre. This has to be embarked upon by the Central Government.

Then, Sir, I come to a very portant point, and that is about the agricultural labour. Thirty-five cent of the village population is engaged either in agricutural labour or in secondary occupations of agriculture. Now, except for the Minimum Wages Act, which again is not effectively implemented, there is nothing that we have done for this worstaffected section. I wish this Budget these something for had done should people. fact In they got treatment equivalent also get and industrial labour aS

facilities like provident monetary fund, etc. This may sound very odd to many people because we have not been able to consider about rural, down-trodden sections. I would call them the "economically downtrodden people." We have not doing anything for them. Sir, regard to rural development, a few items require priority. Rural drinking water schemes require our attention. All-weather roads and rural housing have not received their due attention. If all these are done, the flow of millions from the rural areas to urban areas will get reduced may perhaps stop, urbanization may go very slow and the problems of urban areas would get reduced. We spend every year crores of rupees; we spend Rs. 1000 per month worker for per industrial viding facilities in an urban area, but we are not prepared to spend money in order to provide facilities to particular labourer in his own house. Therefore, I particularly plead these people should find some financial support from the Government.

Then I come to unemployment, problem that has been very much discussed in this House. I only fail understand why the Central Government does not embark upon a policy on the model of the Maharashtra Government Employment Guarantee Scheme. The Maharashtra Government Employment Guarantee Scheme guarantees labour to every village are twenty where there persons available, and it all costs Rs. 80 crores to the Maharashtra Government with a population of 6 crores. In my own humble way I have calculated, country would require Rs. 1200 crores if this scheme is extended to the whole country. If the Government thinks of providing 50 per cent of it as an incentive to all the States, a very serious in this country will have been solved though not as satisfactorily as would have wished. But I feel that this should be done by the Central Government. If one desires these things to find their proper places and

[Dr. Lokesh Chandra] get their proper share in then there will Budget. have to be drastic orientation in fiscal stategy and in the fiscal policy of the Government, Not only this what I feel is there have to be proper selection of fiscal tools and firm resolve on the part of the Government, a determination to implement with those fiscal tools the fiscal policy decided upon in the interest of the poor and without heeding or yielding to the pressures that come from the agricultural, political, industrial or, for that matter, any other corner in this country.

Then, mobilisation of resources is another very important problem. another very important issue. Seventh Finance Commission has done very little to reward States which on have been mobilising resources their own. Financial discipline the Centre and in the States requires enforcement. Lavish expenditure will have to be cut down. Taxation no doubt is an essential part of fiscal policy, but the transfer of massive Government expenditure is very effective. The most important thing is the metro-section draws all benefits from the massive expenditure. Therefore, Financial discipline is very important. Financial pline is important not only in Government administrative expenditure it is also very important in developmental expediture. greater care will have to be taken to see that the money provided for development in this country is spent frugally and spent with the point of view that there would the maximum return.

Then I talk about the organisational force which is at the lowest ebb and which will have to be improved and It will have increased. to efficiency in the collection of taxes as well as in offering concessions to the poor, concessions that are offered by the Government, that are given the Government. I propose certain things and I will finish within minutes. I have three or four propositiony to make to the Government. I propose that there has to be an expenditure tax in this country. I have read the Finance Minister's reply to the debate on the Budget the other day in the Lok Sabha where he said that it was very difficult to collect the expenditure tax that was proposed by the Kaldor Committee. For that matter, every tax is very difficult to Every tax that the Governcollect.. ment levies is very difficult to collect. But we have to see that the tax is collected; we have to see that collection of the expenditure tax become successful in this country, that is the only way you can restrict the incomes of the people, that the only way you can restrict draining of the money to the parallel black economy in this country. We will have to go in for that.

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Then, I do not know why all interest payments that are made corporate bodies are not made taxable All such interest in this country. payments are made on loans which were taken in order to increase the profits of the corporate bodies. Therefore, I do not know why such interest payments should not be Then all subsidies should be in direct There should never be form subsidy in indirect form. This has been the method followed by the bureaucracy. I recommend that all subsidies should be direct. not know why this should not be done. I do not want to give They may be interested in country All subsidies in this should be direct, if at all there are subsidies. And subsidies which dυ not benefit the weaker sections and the poor sections should be withdrawn immediately.

We have seen that the Finance Minister has done very little exercise in taxing regular deductions that go under financial assets, like those of the L.I.C., Provident Fund or small savings. He has just raised the percentage of taxation or increased the percentage of exemptions above certain levels. I do not understand whv this should be done. In fact cer-

tain income like Rs. 30,000 or Rs. 35,000 should be prescribed and every deduction above that which creates financial assets in this country should be taxed straightaway. This is how we can augment the income of the Government.

We have to find out many more proposimethods. This is only one tion. I have spelt out certain methods that have to be adopted in order to see that there is maximum produce from every unit of agriculture. That is why I have taken such a long time. It has pained me to read in the papers that there are two million hectares of arable land which has not been cultivated in Madhya Pradesh. Still the Budget is described as Kulak Budget, agriculturists' Budget. so on. I only wish that the agricultural economy which is our main source and which is the backbone of the national economy of this country is made prosperous and gives its maximum return to the country.

SHRI BHAIRAB CHANDRA MAHANTI (Orissa): Sir, if the Budget proposals of the Finance Minister raised a storm, his reply to the Budget discussion in the Lok Sabha practically quelled that down. What is left is something like a hang-over.

The biggest political event that came about in the history of this country was the change-over from one Government to another. The Congress Government made way to the Janata Government. Every Government has its own plans and fiscal policies. The Congress had it and Janata has it. The fact that has be taken into consideration is ther all the planning of the Congress Governmet was wrong or whether it was perfect; and whether all planning of the Janata Government is wrong or perfect. The planning of the Congress Government is not all

wrong. If the basic and key 4 P.M. industries and the big industrial projects had not been taken on hand, perhaps this country

would now have been under the Chinese occupation or the occupation of Pakistan. Taking into consideration the precepts of socialism and socialist approach in our country, one can say that planning in the country was wholly too correct which can only be borne by the fact, Sir, that within the period from 1963-64 to 1975-76, in this socialist country ours, the Birlas have made assets worth from Rs. 282.9 crores to more than Rs. 1600 crores and the Tatas have made assets worth Rs. 974.6 crores from Rs. 335.2 crores and the Mafatlals have increased their assets from R. 39.5 crores to Rs. 284.3 crores. It goes on like this, Sir, and there are about 18 or 20 big industrial houses like these, the last one being the Kasturbhai Lalbhai group have made assets worth Rs. 93 crores from Rs. 33.92 crores. And figures speak their own story. Whether the planning of the present Government is going to be correct or otherwise, it is for the future to see. But the fact remains that in this Budget, Sir, the Finance Minister has given a new thrust and the intention of Government now is to invest more in the rural sector. After all, Sir, India live_S in it_S lakh_S and lakh_S of villages and 85 to 90 per cent of India's population lives in the countryside. It has to be admitted that in spite of all that has been done in the past in spite of the good work that been done in the past, the rural secof the country, the rural folk of the country, have not been properly looked after so much so that the people living below the poverty line, who are now about 60 to 70 per cent in the country, go without any education. Not only that. The maladjustment has been so bad that on the one side you see skycrappers rising their heads every day in this capital city of our country, and, on the other side there are people who are passing their days nights under the trees or on pavements in the cities of Delhi, Calcutta, Madras and places like On the one side, you find 5-star hotels like the Ashokas, the Akbars and the

[Shri Bhairab Chandera Mahanti] Oberoi Internationals and, on the other side, you find every day at your doors emaciated human figures with torn and tattered rags asking for morsel fo food from you. On the one side, you find parents like me doing their very best to see that their children get the best of education that this country could provide them in the public schools and, on the other side, you find tiny-tots, who should have been in the nursery schools and the kindergarten schools, running after you in the streets, in the market places and at the railway platforms, for a 5P coin. This is the position today and this is what is sought to be redressed. Not only that. Everybody talks in terms of socialism, in terms of the weaker sections of the society, in terms of the oppressed classes, and so on. But when it comes to the question of taking action. I am reminded of the famous couplet written by Gurudev Rabindranath Tagore in which he says:

"Kerosine bati kahe matir pradeepe. Dade bole dako yadi gola deva tipe. E-Samaye gaganete uthileve chanda. Kerosine bati Kahe esho mor dada".

Sir, the English rendering of this will be like this:

"The kerosene lamp tells the wick in the earthen lamp: 'If you address me as your elder brother, I will throatle you by the neck' At this moment, on the horizen there appeared the moon and the kerosene lamp tells: 'Oh, come! my dear brother."

This is our socialism. Everyone of us wants to rub his shoulders with the one who is higher up and not This with the one who is below us. is the situation, Sir. Some people by the call this Budget presented Finance Minister as the anti-people's budget. And some say that it is poorman's Budget or the people's Budget. But the fact remains that it has paid a little more attention to the

village folk. This cannot be disowned nor can it be refuted. As I said earlier, Sir, the result is in the future. If anybody has the greatest stake, it ig the Finance Minister himself,

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Sir, as I have earlier referred to it, I am proud of the big achievement that has taken place in this country. I have, in this connection, no hesitation to say, let the critics of Jawaharlal Nehru remember that it takes centuries for a Jawaharlal Nehru to take birth. But critics Jawaharlal Nehru are born everyday, every minute and everywhere. Jawaharlal Nehru has done for country nobody else, within the foreseeable future, can perhaps do. But let me also say that because of small maladjustment and imbalance, certain things have happened and the attention that is due to the peasants and the people in villages has not been paid so far. Let us atone for what we have done in the past. And if we realise this, then only we can do what should be done. Mistakes are committed: human error is there; and man is to commit errors. But greatness lies in realising the mistake and in trying to reform and rectify it.

Sir, having said this on things, I would be failing in my duty if I don't say something about under-developed State of Orissa, the State from which I come. Sir, on previous occasion while taking part in the discussion on the General Budget, I had pointed out in the as to how the Eastern zone of country, comprising of the States of Meghalaya, Nagaland., Arunachal, Tripura. Manipur, Assam, Bengal, Pihar and Orissa, and which, because cfi its mineral, forest and other resources keeps the wheels of the nation moving, had been completely neglected all these years. Sir, the Seventh Finance Commission has done justice to all other States except my State, that is, Orissa. The Central allocation of Plan assistance is made under what is known as the Gadgil formula. And this Gadgil formul**a** might have done good to many other

States but, unfortunately, it has all along been most unfavourable to Orissa.

The Central asistance under the Gadgil formula went down from 66 per cent in the Third Plan to 62 per cent in the Fourth Plan and to 52 per cent in the Fifth Plan. treatment was meted out to a State which has 10 per cent of water resources and one-third of the country's total resources of iron ore, 40 per cent of manganese and inexhaustible reserve of bauxite, dolmite, coal and mineral sands. As a result, only onetenth of the water resource has been harnessed so far, only 18 per cent of the accessible land is irrigated and only 28 per cent of the villages are electrified. The other natural mineral resources virtually go untapped.

Now the Finance Minister in his Budget Speech has said, "the objective of eradicating poverty and unemployment is basic to our new development strategy. This calls for a radical restructuring of the priorities of our plan eradicating poverty". There can be no two opinions on this. Of all the States in the country, Orissa is the poorest. Mahatma Gandhi, writing in the Young India, on 13 November 1924, said: "Orissa haunts me in my working hours and in my dreams. Whatever can be useful to those starving millions is beautiful to my mind." My friend quoted the paragraph from Mahatma Gandhi, which is known as the talisman. Mahatma Gandhi also wrote on 14 February 1929. He was actually addressing a gathering of Sindhi students. He said: "As students of economics you ought to know that the fees that you pay do not cover even a fraction of the amount that is spent on your education from the public exchequer. Has it ever occurred to you my fine young men as to where from the rest of the money comes from. It comes from the pockets of the poor, the living skeletons Orissa who go about with lack-

lustre eyes and despair on their face and a gnawing hunger in their stomach from vear's end to year's end. eking out existence on a handful of rotten rice and a pinch of dirty salt flung at them by the insulting munificence of the rich Gujaratia and Marwaris. What have you done for these brethern of yours?" I ask every one here and the Finance Minister "what are you going to do to these starving emaciated millions of people of Orissa?" On a comparative basis the position of Orissa virtually remains the same today as what was stated by Mahatma Gandhi in 1924 and 1929. 61 per cent of the total population there live below poverty line.

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Sir Orissa has a population of 220 millions out of whom a vast majority drag their existence in utter poverty and are denied the minimum social services. We talk of uplifting the Scheduled Castes and Scheduled Tribes and of removing regional imbalances. Here is a State where every fourth man is a tribal and every seventh a Harijan. In figures nearly 50 lakhs are tribal, and 33 lakhs Harijans out of a total population of 220 lakhs, which together works out to 38 per cent of the total population of the State. Percentagewise, Sir, in Kerala there are 61.7 per cent and in Orissa 61.7 per people who are below the poverty line. All the other States are much better off.

THE VICE-CHAIRMAN (SHRI G. LAKSHMANAN): How much they better off?

BHAIRAB CHANDRA SHRI MAHANTI: In case of Andhra Pradesh, it is 50.1 per cent; in Assam, the percentage is 20.8; for Bihar, it is 44.0; for Gujarat ,it is 48.2; for Haryana it is 25.9; for Jammu and Kashmir, it is 32.6: for Madhya Pradesh, it is 47.6; for Madras, it is 52.1; for Maharashtra, it is 46.1; for Mysore, it is 49.6; for Punjab, it is 27.6; for

[Shri Bhairab Chandera Mahanti] Rajasthan, it is 36.0; for Uttar Pradesh it is 44.4; for West Bengal, it it 47.7 and for Union Territories, the percentage is 30.2, and the Ail-India percentage is 45.6. Now, the tragedy is, where education is the maximum i.e. in Kerala and where education is the minimum, i.e. in Orissa, is the highest percentage of people living below poverty line. Even then, there has been no slackening of efforts on the part of the Government of Orissa at raising financial resources for development. Orissa's achievement in the matter of mobilisation of additional resources been next only to the very affluent States like Gujarat Karnataka and Maharashtra. And yet the 7th Finance Commission to whom we in Orissa were looking forward great hopes have dealt the heaviest

Under the 7th Finance Commission Award, the rich States become richer, the poor States poorer. The Award gives the largest quantum of surplus of Rs. 3,500 crores to affluent States Maharashtra and the highest per capita surplus of Rs. 676 goes to another affiuent State. Haryana, whereas the less developed and the poorest of the States, Orissa only a grant-in-aid to attain a position of zero surplus.

The large surpluses left with all other States except Orissa as a result of the Finance Commission Award will be utilised by them for Plan investment. Only Orissa cannot do so because she has no surplus.

What is most amazing and illogical is that although the 7th Finance Commission for the purpose of grant-inaid have grouped Orissa with 7 other States namely, Himachal Pradesh, Kashmir, and Manipur, Meghalaya, Nagaland Sikkim, Tripura and Assam, which has a revenue surplus of Rs. 86.92 lakhs, they have excluded only Orissa and grouped together the other 7 States mentioned above as Special Category States to be given accelerated Cen-

tral assistance for development. In the Sixth Plan, these 7 States are be ing financed to such an extent so that they may reach a per Plan outlay of Rs. 1,019.

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Because of the unfair deal posed by the 7th Finance Commis. sion, Orissa's plan outlay under the Gadgil formula now in force will sink to Rs. 389 per capita whereas the per capita average of all the other Stages will be Rs. 610, and the average of affluent States will be over Rs. 1,000 Under this formula, for every rupes of State resources, while all other States get Central transfer varying from Rs. 2.77 to Re 0.63, Orissa gets only Re. 0.86.

Sir I do not wish to take time of the House but would very earnestly plead with the Finance Minister to provide some more funds under Central Assistance and include Orissa under Special Category States so that assistance to be given to Orissa will not in any way affect the interests of other States. Thank you.

TIRATH RAMAMLA SHRI (Jammu and Kashmir): Mr. Vice-Chairman, Sir, the Minister Finance claims that the performance of the Indian economy during the current year is a matter of great satis-Agricultural production has been attributed more to the greater investment by the farmers, adopting new practices and techniques growing two crops in place of one, which means doubling the agricultural production. But this is not a fact. The production has no doubt been great, but not as great as claimed by the Finance Minister. It should not be forgotten that it has not as yet reached 125 million tonnes which was the target at the end of Fourth Five-Year Plan

In spite of tall claims of increased area under irrigation, there are States where the irrigated area remains less than 10 per cent of the total cultivated area. It is tragic to that a large potential of irrigation resources has remained untapped so far. For example, there is the delay in the implementation of the mada and the Rajasthan Canal projects. Unless we provide for irrigation, adoption of new techniques and the use of chemical fertilisers exercises in futility.

Ours is not a mere country, but a continent with all types of climates and consisting of more than 5 lakhs of villages where 80 per cent India's population lives. Sitting at Delhi or Lucknow or Bombay. is not easy to imagine the condition of millions of people living in the rural areas. During the last 30 years or more, successive Governments, whether in the Central or the States, sometimes headed by the Finance Minister, have been clamouring for decentralisation of powers. It was expected of the Finance Minister that he would with his tall talk of rural development eradicating poverty will take least some steps in that direction. But no mention of it is found in the Budget literature. One cannot hope to rebuild India without decentralisation of power at the village level. The Father of the Nation thought of it more than six decade, back and it was naturally expected of the present Finance Minister, who claims to be a Gandhi-ite, to make a beginning in this direction.

The same old structure has been retained and the entire developmenactivities are entrusted to the Government servants who are not responsible to the people they are expected to serve. The villager is at the mercy of these officials. Nothing gets done without greezing the palm of the Government servants. strange that no word has been found in the entire Budget against corruption which is eating into the vitals of our country.

Sir, there is a deficit of Rs. 1355 crores after imposing a taxation of the order of Rs. 620 crores. In no year in the history of our country, was so much tax levied and so much deficit left. There is a danger of inflation. It may be that with the huge stock of foodgrains and the foreign exchange reserves, the deficit financing would not cause much inflation, But for how long? Already, there is blackmarket in cement, steel vanaspati, and other essential modities, and it is unwise to depend upon larger imports. It is hightime that deficit financing be gradually given up.

Public sector undertakings with an investment of more than Rs. 2,000 crores are yielding poor results. It is time that the matter be gone into in depth and steps be taken to improve their functioning. There is no reason why the production of steel cannot be increased by two million tonnes. A large amount of potential is lying unutilised.

The concession given in the Budget for long-term capital gains has been It has been touched withdrawn. upon by Mr. Gadgil already. This will again encourage payment of part price under the table and geneblack The rate money. drawal of this concession will kill the purpose for which it was given. The Minister will do well to think over it again. It is proposed to levy a tax on the gross receipts of hotels. The Minister may consider to exempt hotels in backward areas from this tax.

I belong to Jammu and Kashmir State. This is one of the backward States of the country. I do not think the budget gives any relief to our people. Two years back, for the first time since independence, a popular headed by Government Mohammad Abdullah, the most be-

[Shri Tirath Ram Amla] loved leader of the people, came into power as a result of the Kashmir accord. The demand for plebiscite been burried. Peoples' has finally minds are settled and the State has embarked on the path of progress. Steps are being taken to encourage the entrepreneurs to put up industries. Hydro-electric and thermal power projects are being taken in hand. New markets are being explored for the handicrafts and horticulture products. All round progress is being made. Our State has been the most peaceful State in the country since Sheikh Sahib came in power.

All this was not liked by those who are jealous of Sheikh Sahib's popularity and achievements. Maharaja Karan Singh is the foremost amongst them. They were on the look out for some cause to disrupt all this peace and progress and create conditions of law and order in the State.

SHRI L. R. NAIK (Karnataka): Is he still Maharaja?

SHRI TIRATH RAM AMLA: He calls himself "Maharaja". He pride in it.

It was their wishful thinking that by doing so they could remove the democratically established Government.

Taking advantage of the students' agitation over the appointment of some school teachers in Poonch, a small border town in Jammu, the Maharaja who is well known since long for his views for separating Jammu and Kashmir so that he could establish his leadership in Jammu, instigated and financed students to indulge in violence and made demand for setting up a Commission of Inquiry to go into the matter of regional imbalances.

THE VICE-CHAIRMAN (SHRI G. LAKSHMANAN): Mr. Amla, because the so-called Maharaja is not present in this House and he is a Member of the other House it will be better to avoid his name.

SHRI TIRATH RAM AMLA: Ηe calls himself Maharaja and takes pride in it.

THE VICE-CHAIRMAN (SHRI G. LAKSHMANAN): No, no, because he is the Member of the other House I would like you not to mention his name.

SHRI TIRATH RAM AMLA: Sheikh was never against such a demand if made in a democratic and peaceful way. While he did not like was that the youth were encouraged to create chaos and destroy valuable public property. He gave the impression to the agitators that the agitation of the gentleman whose name I have already referred to here had the blessings of the Central Government which was very unfortunate.

THE VICE-CHAIRMAN (SHRI G. LAKSHMANAN): You can say that some forces were behind them. Do not take the name of a Member of the House.

SHRI TIRATH RAM AMLA: It is fortunate that, before it was too late, the hon. Home Minister visited Jammu and removed this impression. State is a very sensitive border State. The Centre has to be very vigilant. Any wrong thing done in Jammu can have serious repercussions in Kashmir Valley and create problems for the State administration.

Sheikh Sahib has never said that there would not be imbalances. There might be some imbalances but these could not be his doings. These could be the legacy of the past when the gentleman referred to himself was at the helm of affairs either as a Sadr_i-Riyasat or as a Minister at the Centre. At that time he did not think of the welfare of the people of Jammu or Ladakh. All that he was concerned about was to secure his property and wealth. Being in the know of the Government policies as Minister, he has been disposing his properties before promulgation of such ceiling laws. Sheikh Sahib conceded the demands of the action

committee and the committee announced the withdrawal of the agitation. Since the gentleman was not associated with the settlement talks...

THE VICE-CHAIRMAN (SHRI G. LAKSHMANAN): Mr. Amla, by the way, how is it relevant to the general budget?

SHRI TIRATH RAM AMLA: It is very important. It pertains to my State.

. . . he is still instigating the students to keep the agitation on. He is instigating Kushak Bakula also to start agitation in Ladakh and writes statements for him. Our problem in problem the State is not the autonomy for Kashmir, Jammu Ladakh. Our problem is the eradication of poverty unemployment and disease. Kashmir is situated over 300 kilometres away from the railhead. No heavy industry can be put up there. Due to the cold climate, only one crop can be grown in a year. It is the handicrafts which can give some employment to the people. The Central Government has put up some centres for imparting training carpet-making. This needs to done in a big way.

Kashmir is a paradise on earth. It is a place of great attraction - tourists. Tourism can be the biggest industry. The Centre can help a good deal in this respect. There was a move to make Srinagar Airport an international airport. This needs to be expedited. The Centre can open a training college for Hotel Management and Catering. An industry based on horticulture has a big scope. Kashmir is known for its fruits. It is good that Ladakh has been opened to international tourists. **Facilities** such as frequent air services and hotel accommodation have to be provided. Jammu has a great potential for hydro-electricity. handloom and khadi.

The hopes created by the Janata Party two years back are fast receding. Leave aside unemployment and

corruption which are on the increase, what about the deteriorating law and order situation? Highway robberies, dacoities and murders are on the increase and when one reads the morning newspapers, half a dozen of such tragedies are reported in the Delhi city alone and no effective steps have been taken to reduce them and bring the offenders to book. The Minister claims that the Budget would benefit the poor and that he had been careful enough to lay burden upon the upper classes. The only luxury in which the poor in India indulge in, is smoking hukka and bidi or chewing tobacco. Even these have been taxed. Take the case of the matchbox. Is there any person in this country, howsoever, poor he may be who does not use matches? Even taxes on laundry soaps and priced toilet soaps have been increased. Tax on kerosene, petrol high-speed diesel has been increased. This will certainly hit hard the kisan and the middle class man According to the Minister, toothpastes and toothbrushes are luxuries. He has taxed items of everyday use among lower middle classes. The Minister claims that he has avoided imposing any further burden on articles mass consumption. The Minister is very much behind time if he thinks that the above-taxed items are not used by the common man. This betrays his ignorance about the living standards of the people.

I wonder if the claim of sparing the poor from imposing extra burden in the present Budget can hold water even for a second. (Time bell rings). I am finishing in one minute, Sir. The Minister is a past master in propaganda and making false claims. He thinks he can confuse issues and bamboozle people with the claims of helping the kisans. He has laid extra burden upon them and yet says that the Budget is kisan-oriented.

In short, the Budget is a budget of taxes which gives no hope to the poor. The concession in the excise duty upon fertilisers may help the big

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farmers in the irrigated areas. But what about the small farmers who constitute more than two-thirds of the rural population? There is no mention of pesticides which are so essential for horticulture and which are used by the big as well as the small farmers. The Budget is disappointing and will increase disparities in income and the poor shall become poorer. Thank you, Sir.

श्री लाडली मोहन निगम (मध्य प्रदेश): उपसभाध्यक्ष, महोदय, मैं इस ग्रार्थिक मंसूबे का समर्थन करता हुं लेकिन इस के साथ ही साथ कुछ चीजों की तरफ मैं ग्रपने वित्त मंत्री जी का श्रीर सदन के सम्मानित सदस्यों का ध्यान ग्राङ्गित करना चाहता हं, जिन के चलते हिन्दुस्तान में ग्राज भी कोई बहुत मौलिक बुनियादी आर्थिक परि-वर्तन नहीं हो पा रहा है। ग्राज भी बजट बनाने की दृष्टि हम लोगों की वही साम्याज्यवादी दृष्टि है । मुझे तो कभी कभी अपने मुल्क के प्रजातंत्र के ढांचे पर भी शक होने लगता है जमहरियत में, संसदीय कहिये या जनाधिकार सर्वोपरि है, लेकिन कहिये. जनमत जब कभी इस देश की राजधानी की जो सब से खुबसूरत सड़क है उस पर खड़े हो कर मैं स्रपने देश को देखने की कोशिश करता हूं तो एक ग्रजीब किस्म की कचोट श्रपने दिल में पाता हूं। उसमें सब से ऊपर देश का सदर रहता है, जैंसे पहले किसी जमाने में कबीलों के सदर रहा करते थे। किसी एक ऊंचे टीले पर । उस के नीचे बने हए हैं हिन्दुस्तान के दो बाजू, जिन को साउथ ब्लाक ग्रौर नार्थ व्लाक कहते हैं श्रीर जो नौकरशाही का प्रतीक है। जो राज-काज चलाते है श्रीर उन के चरणों में सब से नीचे बैंठे हुए है हम भ्रपने संसद्भवन में । इस को देख कर हिन्दुस्तान को दृष्टि का पता लगता है कि कौन सर्वोपरि है ग्रीर किस को

मद्देनजर रख कर चीजें बनाया जाती है। ग्राज भी इस सारे बजट में जो ग्रांकड़े वाली बातें हैं या उन के साथ जुड़ी हुई जो चीजें हैं उन पर मैं बहस नहीं कर रहा हूं, मैं तो कुछ बुनियादी प्रश्नों पर छेड़खानी करना चाहता हूं। मिसाल के लिए ग्राज भी हमारी दृष्ट वही बनी हुई है कि जिस में जितना हमारा वर्ग है, जहां राजा वर्ग रहता है या वह सड़कें जो हिन्दुस्तान की सम्पन्नता का प्रतीक वन चुकी है उस की सुख सुविधा को ध्यान में रख कर ही बजट बनाया जाता है। नहीं तो कोई वजह नहीं थी कि हिन्द्स्तान में जो सर्वोच्च पैसे वाले लोग है उनके साथ छेड़खानी क्यों नहीं की जाती । उन लोगों के साथ जो पैंन्शन के प्रतीक बन चुके है, कुछ नहीं किया गया, उन पर हाथ नहीं डाला गया । एक उदाहरण दे कर मैं ग्रपनी बात साफ कर सक्ंगा। दिल्ली की परिसीमा 450 वर्गमील होगी। श्रीसतन 45 लाख लोग होंगे। लेकिन जब उस के विकास की योजनाम्रों को देखते है म्रौर दूसरी तरफ निगाह डाल कर बजट के पन्नों में छिपी श्रांकडों की जगलरी को देखने की कोशिश करते हैं तो पता चलता है कि दिल्ली के विकास के लिए इस साल के मंसबे में 108 करोड़ का प्राविजन है । लेकिन इसके साथ ही एक मध्य प्रदेश का इलाका है जिस की धरती की परिसीमा के लिहाज से वह करीब 1 लाख 80 हजार वर्ग मील का इलाका है। एरिया में भ्रौर उस की आबादी 5 करोड़ के लगभग होगी ग्रौर उस के विकास पर 413 करोड रुपये का प्राविजन है । लेकिन इसके साथ ही भ्रौर भ्रन्दर जा कर देखने की कोशिश करें तो एक नयी चीज का पता चलता है कि केन्द्र की सरकार ग्रीर उस के साथ ही जो यहां का एक दिल्ली विकास प्राधिकरण है, इन दोनों की रकम को जोड़ दें जो कि यहां के विकास के लिये

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जो रक्रम नियत की गयी है, विकास प्राधिकरण की योजना 208 करोड़ रुपये की है और ग्राप को ताज्जूब होगा कि इस 45 वर्ग मील के विकास के लिए इस प्रकार करीव 358 करोड़ रुपया रखा गया है और 1 लाख 80 हजार वर्गमील के इलाके के लिए 413 करोड़ रुपया रखा गया है। यह ग्राप की दृष्टि का सन्तुलन है । मैं इस चीज को इस वास्ते कह रहा हं कि जब तक बजट वता ने के बारे में हमारी बुनियादी नीति, हमारा दिमाग नहीं बदलता तब तक कुछ नहीं हो सकता । यह जितने संकल्प हैं बनते हैं, ईमानदारों से ग्राप ग्रपने गिरहबान में मुंह डाल कर देखें, ग्रगर ग्राप नार्थ ब्लाक के किसी वडे ग्रफसर से पूछें तो वह यही कहेगा कि यह सब लोगों को वता। के लिए बढ़ा कर संकल्प बने रहते हैं। ग्राज तक कोई बजट किसी भी साल का, जब से बजट बनाोको परम्परा शुरू हुई है, उस का कोई भी मंर्बा यथार्थ के साथ मेल नहीं खाता श्रौर किसी साल के श्राखिर ग्रगर ग्राप मिला कर देखें कि जो उस के मंमूबे हैं ग्रौर जो काम हम्रा है उन में कितनी संगित है या उस से कितनी उपलब्धि हुई है तो इस बात को पकड़ा जा मक्ता है। जा वजट पाम हो जाता है, विभागीय सीगे से सीगा मिला कर बजट पाम होता है और इस तरह से सारा वजट पाम हो। के बाद सदन उस पर मुहर लगा देता है, ग्रीर उस के बाद किर ग्रगर कोई विभाग ग्रारो मंसुबों को प्रा करने की कोणिश करता है तो उसके बाद फिर उसे वित्त मंत्रालय पाम जाना पड़ता है। क्यों जाना पड़ता है। मैं देम बात को जानने की कोशिश की, तो मेरी जो सूचना है उस के लिहाज से जो बनट बनाया जाता है वह कालानिक होता है ग्रौर ग्रांकडे कहना चाडिए, कुछ लोगों को लुभारे के लिहाज

से बनाये जाते हैं। यथार्थ उस से म्रलग होता है और इस वास्ते जरूरी होता है कि जो संकल्प यहां पास हो जाये, जिस जिस विभाग का, वह फिर दुबारा वित्त मंत्री या वजीरे खजाना के म्रहलकारों के बीच में जाये और उन की कदमबोशी करे इस लिए कि कुछ मिल जाये।

मैं जो कहना चाहता है कि क्या ऐका कुछ नहीं हो सकता है यदि बजट पास हो जाता है मान लीजिए, हम लोग मार्च के महीने में बजट पास करते है, अप्रेल और मई का महीना लगा देना चाहिए योजनाए बनाने मे ग्रौर इन दो महीने के अन्दर पूरे संकल्प जो पास हुए हैं उनकी योजनाएं बनायें। ग्रगर वित्त मंत्रालय उन योजनाओं के जून के महोने तक सेंशन नहीं देता है या हरी झडी नहीं देता तो उसके वाद वह भी ग्रपने ग्राप में खुद म्खत-यार होंगे। बजट का प्रावधान वे स्वयं करें। होता यह है कि तीन महीने बजट पास होने के बाद लग जायेंगे। जुलाई ग्रगस्त के बाद वित्त विभाग के पास, चूकि तीन चार महीने वह निकाल देंगे स्रौर जब स्रसली काम करने का मोका होता है तब जाकर, ग्रापको ताज्जुब होगा कि हड़ उड़ें मवती है कि कैसे संकल्पों को पूरा करें। जो बजट पर ग्रमल भी हो रहा है उसका माखिरी मौर म्रंतिम फायदा उसी वर्ग को मिलता है जो वर्ग कुंडली मारकर दामों पर बैठा हुआ है। यह पहला मौका है कोशिश की गई है कि सड़कों से हटाकर देहातों की धूल पर । सड़क पर हम चलें लेकिन एक मिसाल मैं देता हं। हमने तम्बाकू पर छूट दो है। गरोब ग्रादमो तम्बाकू खाता है। 124 करोड़ रुपया तम्बाक् ऐक्साइज ड्यूटी कन करके हम राहत दिलाना चाहते है। मुझे शक है कि क्या 124 करोड़ रुपया तम्बाकू खाने वालों को मिलेगा या नहीं। मान लेजिए तम्बाखू में ग्राप ने छूट दी, तम्त्राक् की खेती कितने ग्रादमी करते है? 10-11 लाख करते है। 124 करोड़ रुपये की छुट ग्रापने तम्बाक क दूसरे साधनों से तैयार

[त्री लाडली मोहन निगम] हुए माल, बीड़ी या दूसरी चीजों को जो सबसे गरीब ग्रादमी इसे इस्तेमाल करता है। इसका कितना महत्व है। लोग सांइस से चन्द्रमा पर पहंचने में सफल हो चुके हैं, लेकिन कोई मणीन ऐसी नहीं बनो जो बीड़ी बना सके। हिन्द्स्तान में यह वैलगाड़ियों के बाद सबसे ज्यादा लोगों को रोजगार देती है रोज-गार पाने वाले बीड़ी उद्योग में करीब करीब चार करोड़ हैं। न इससे मनदूरों को फायदा होगा; न बीड़ी का जो उपयोग करता है उसको होगा । मैं चाहता हं कि हमारे वित्त मंत्री जी ने संकल्प में कहा करीब 119 करोड़ रुपए की स्नामदनी तम्बाक की बनी हुई चीजों से होगी जिसमें हुक के का तम्बाकू जुड़ा हुआ है जो 134 करोड़ रुपया कम होगा, उसमें से 119 करोड़ रुपया ग्राजाएगा,ले किन जो 5 करोड़ रुपये हिन्द्स्तान के खजाने को चोट लगी वह किसको मिलेगी । हिन्द्स्तान के तम्बाक के व्यापार में 80--85 घराने हैं। का फायदा उन्हीं बिचोलियों को होता है, चाहे रघुनाथ रेड्डी रखिए, रघनमिया रखिए, कुछ रखिए उन्हीं को यह मिलने वाला है।

इसी के साथ मुझे खुशी होती है यदि इस संकल्प के साथ कुछ उसमें ग्रसमानता दूर करने को कोशिश स्राप करते । इस बारे में जो बीज बोया है, फल शायद उसका दो तीन वर्षों में मिले। पता नहीं वही रफ्तार रहेगो कि नहीं। संकल्पों के लिए जो हमने प्रावधान रखा है जैसा कि हमने वित्त कमीशन से कहा, करीब करीब उन्होंने अन्दाजा लगाया है कि छठी पंचवर्षीय योजना मे चार हजार करोड़ रुपये राज्य सरकारों को भ्रपने आंतरिक साधनों को जटाकर योजनास्रों को सफली भूत करना है। दो बर्ष हो गयं। ग्राप उससे दो हजार करोड़ रुपये भी नहीं निकाल पाए। पिछले तीन वर्षों क अन्दर 145 करोड़ रुपयं ग्रौर पिछले साल सिर्फ70 करोड रुपये राज्य सरकारों ने ग्रपने श्रांतरिक साधनों से जुटाये हैं

केन्द्र ने देश के विकास को दिष्ट में रखते हुए दो हजार करोड़ रुपये केन्द्र की परियोनाओं की संख्याओं में कटोती करके इकट्टा किया है ताकि राज्यों को वित्तीय साधन मिल सकें। ले किन फिर एक आज्ञांका है। विकास के नाम पर जो कटोती की गई है, तथा यह घाटे की अर्थ-व्यवस्था का बजट चलते चलते जो रुपया रह जायेगा वह कोई महत्वपूर्ण नहीं होगा। उसको पूरा करने में लग जायेगा।

क्रभी इसी महीने पांच राज्यों ने जब श्रपने बजट पास किए । इनमें जो मुश्किल से 145 करोड रुपये के साधन जुटाने की बात है। तो मुझे जो श्राशंका है, जो विकास कार्यों के लिए काम हो सकता है, जिस तरह की व्यवस्था हम चला रहे है, इन क्षेत्रों के जरिए घाटे क बजट की पूर्ती हम नहीं कर सकेंगे। जहां तकटैक्स का सवाल है कि किस पर लगाना है स्रोर किस पर नहीं लगाना है यह बात ग्रलग है। सभी सदस्यों ने कहा है कि हर गरीब ग्रादमी छोटे से ले कर बड़े तक इन टंक्सों से पीड़ित होगा श्रौर मैं कहता हूं कि इसे होना पड़ेगा ग्रगर हम को कुछ देश मे समानता लानी है, बराबरी लानी है। ग्रगर लोगों के जीवन में तबदीली लानी है तो टैक्स भार उठाना पड़ेगा श्रीर मार कर उठाना पड़ेगा । मुझे सिर्फ तक लोफ इस बात परहोती है कि जो कोश्रोपरेटिव सेंक्टर हैं उसको नंही छेडा गया। स्राप ऐसी कोई व्यवस्था क्यों नहीं करते कि देश में वह ग्रादमी जो इनकम टैक्स को किसी तरह से चोरी करता है उसकी सारी सम्पत्ती जःत करने का कानुन बन जाए। फिर ग्राप देखेंगे कि कहां चोरी होती है। मै श्रौर चीजों पर नहीं जाऊगा ले किन इतना जरूर कहुंगा कि जो इनकम टैक्स की बकाया रकम है वह वसूल क्यों नहीं होती। ग्रापको इस मे कुछ करना चाहिए। मैंइसकी वसूली के लिए एक चीज कहना चाहता हं। अपने घोषणा पत्न में संकल्प लिया है कि हम हिन्दुस्तान से विलासता को दूर करेंगे, बराबरी लायेंगे ग्रौर कम से कम प्राथमिक शिक्षा सबको देंगे ग्रौर पब्लिक स्कूल खत्म करेंगे, पर नहीं

हुए इस के लिए मेरा एक सुझाव है कि हिन्दु-स्तान में पब्लिक स्कूल खत्म नहीं कर पा रहे हैं न सही लेकिन यह संकत्प और मन तोदिखाइये कि हर लड़का जो पब्लिक स्कूल में पड़ता है उसका बाप कितनी उसकी फीस है उसका 50 फोसदी पैसा उसकी शिक्षा के लिए एक तरोके से टैक्स कहिए या लेवी कहिए उस को देना पड़ेगा। इसीं तरह से दूसरी चीजें भी हो सकती है।

यह जो स्राधुनिक उपयोग को चीजें हैं जैसे मोटर कार या रेक्तिजरेटर स्रादि, मैं नहीं कहता कि इस्तेमाल न करें, जरूर करं, हम सबको नहीं दे सकते लेकिन इतना तो कर सकते है कि जो लोग इस्तेमाल करते है उन से उपयोग टैक्स क रूप में कुछ लेना चाहिए। स्रापको ऐसा कानून बनाना चाहिए कि जो ये चीजें इस्तेमाल करे वह उपयोग टैक्स दे।

ग्राजादी के बाद ग्रापको ताज्जुब होगा कि हिन्द्स्तान में पहले 300-400 किस्म का कपड़ा बनताथाग्रौर ग्राज 4000 किस्म का कपड़ा बनताहै। शैतान की श्रांतों की तरह हंभारी मांगें, हमारी लालच का दायरा बढ़ता ही जा रहा है। ग्राज इन पर कोई रोक नहीं है और कुछ नहीं तो कम से कम इतना तो कर सकते है कि 11 रुपए से ऊपर का कपड़ा बाजार में खपति के लिए भ्राए, तो उस पर 20-25 परसेंट एक्स्ट्रा टैक्स लगाया जाए वह परचेज टेक्स नहीं होगा, सेल्स टेक्स नही होगा, उपभोक्ता कर होगा मैं समझता हूं कि 300 करोड़ मीटर कपड़ा जो फैशन और विलोसिता का बनता है इस पर कुछ टेक्स लगा दिया जाए तो 800-900 करोड़ रूपया प्राप्त हो सकता है इतने रुपए की पूर्ति हो सकती है यह मैने एक छोटा सा सुझाव दिया। गांव की बहुत सी चीजें हैं भ्रगर उनकी बात कहने लग्ंगा तो बहुत समय लग जाएगा लेकिन एक चीज कह कर मैं खत्म करूंगा कि ग्राज एक मन

चाहिए हम सब लोग ग्राम उद्योग की वातें करते हैं क्यों नहीं हम इन उद्योगों को खड़े कर सकते ! एक कुटीर उद्योग का बना हुन्रा साबुन, हेमामालिनी की तस्वीर के साथ, छापकर बिकने वाले लेक्स साबुन के मुकाबले खड़ा हो सकता। हम लोगों के जमाने में नरिगस की तस्वीर छाप कर साबुन को बेचा जाता था लेकिन ग्राज हेम। मालिनी की तस्वीर छाप साबुन वेचा जाता है। गांधी जी की तस्वीर के साथ साबुन को छाप कर बेचना चाहेंगे तो क्या वेच सकेंगे। सवाल यह है कि हम को कहीं न कही कुछ नये तरीके से सोचना होगा ग्रीर सोच कर काम शुरू करना होगा।

[The Vice Chairman (Shri Shyam Lal Yadav) in the Chair]

एक छोटा सा सुझाव मैं देना चाहता हूं जिस तरीके से इन्कम टेक्स में खर्चे के बारे में छट दी गई उसमें कुछ श्रीर चीजें जोड़ दी जाती है, जैसे लाइफ इंश्योरेस स्कीम है इससे इन्कम टैक्स में रिवेट मिलती है उसी तरह से ग्रौर भी काम करने चाहिए। एक काम ग्राप कर डालिए कि जो ग्रादमी 2 हजार रुपए का साल में या ग्रपने सम्पूर्ण खर्च का 1/10 हिस्सा ग्राम उद्याग से या सर-कार द्वारा मान्यता प्राप्त या राज्य सरकार द्वारा चालित द्कानों से सौदा खरीदेगा श्रौर उसकी रसीद लगा कर भ्रपने इन्कमटैक्स रिटर्न में दें देता है तो उसको रिबेट मिल जानी चाहिए। खाली यह तरीका हो सकता है ग्राम उद्योग द्वारा बनी चीजों की खपत का। नहीं तो हम श्राधनिक उपभोक्ता की खपत की संस्कृति पर रोक नही लगा सकते।

उपसभाध्यक्ष महोदय, मैं बहुत ग्रदब से कहना चाहता हूं कि टंक्स लगाये ग्राँर लगाना पड़ेगा इस देश का ग्रत्योदय ग्रगर हम को करना है। जिन्होंने 30 वर्ष तक मौज-मस्ती मारी है उन पर चोट करनी पड़ेगी। उन पर किसी तरह का शर्म करने का था नादिम हो। का सवाल पैदा नहीं होता। मैं यह डके

[श्री लाडली मोहन निगम]

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की चोट पर कहता हूं कि इस देश में दो हजार वर्ष तक भी पुराना हल चल ा रहे तो कृष्ठ नहीं हो रे वाला है। जब तक उसमें माकूल परि-वर्तन नहीं करते, तब तक टेक्स पर टैक्स लगते ही चले जायेंगे। हिन्दुस्तान का वह दिमाग जो ट्रेक्टरों के साथ जड़ा हम्रा है उसको हल ग्रौर ट्रेक्टर के बीच में कोई न कोई रास्ता सोचना होगा, कोई न कोई रास्ता निकालना होगा।

· इसी तरह से , यह ठीक है कि श्राप गांवों के विकास के बारे में सोच रहे हैं। मैं भी इस बारे में कुछ बातें कहना चाहता था, लेकिन चंकि श्रापकी घंटी फिर बज जाएगी, इसलिए इस सबंध में ज्यादा नहीं कहना चाहता हूं । सिर्फ इतना ही कहना चाहता हूं कि कुछ संकल्प श्रौर मन लेकर स्राप जिस नई दिशाकी तरफ चल रहे हैं या चलने की कोशिश कर रहे हैं, उसके बारे में श्राप सब सभावनाश्रों को देखें **और उसके प्रति श्रापने जो इरादा श्रौर** संकल्प कर रखा है उसके रास्ते में कोई भ्रवरोध उत्पन्न न हो जाय, इसका ग्राप ध्यान रखें। जहां तक का सवाल 🗸 में पैदा होने वाली चीजों **ग्र**ौर कारखनियां दामों में कोई समन्वय नहीं हो पा रहा है। यह कहा जाता है कि चीजों के दाम सिर्फ एक परसेंट या दो परसेंट बढ़ेंगे, लेकिन कही कहीं तो चीजों के दाम 10 परसेंट तक बढ गये और बाजार में चीजों के दाम 30 या 35 परसेंट तक बढ़ गये है । म्राज तो इस सरकार के उद्योग नेस्वयं कहा है कि चीजों श्रन्धाधन्ध बढ़ रहे हैं। मैं पूछना चाहता हूं कि इन बातों की जिम्मेदारी किस की है ? हमारे पास तो कोई मशीनरी नही है। मशी-नरीतो राष्ट्रपतिजी के पास है। नोचे जो लोग बैठे हुए हैं उनके पास सारी मशी-नरी है। उनके सबसे नीचे तो हम लोग बैठते है, लेकिन हमारी द्यावाज कौन सुगेगा । शायद

हिन्दुस्तान के प्रजातंत्र में श्रन्त्योदय ग्रीर गांधीवाद की दिशा में बढ़ने का वह सब से बड़ा दिन होगा जिस दिन संसद इस देश में सबसे ऊपर होगी भ्रौर ये नार्थ-साउथ ब्लीक्स उसके दायें -बांगे या उसके नीचे होंगे। लेकिन मैं समझ ता हूं कि यह एक सपना है, एक कल्पना है। मैं चाहता हूं कि हमारे वित्त मंत्री जिस सपने को साकार रूप में उतारना चाहते हैं उसमें कम से कम वे मिट्टी के तेल की तरफ विशेष ध्यान देने की कृपा करें ग्रीर इस पर लगाये गये टैक्सों को कम करें। मैं बिजली के लट्टू दिलाने की संभावना की, बात नहीं करता। इस संबंध में मुझे एक घटना याद श्राती है। मैं चुनाव के सिलिस में बिहार प्रदेश में घूम रहा था। मैं ने सड़क पर चलते एक ब्रादमी से पूछा कि तुम्हारी जिन्दगी में सबसे बड़ा सपना क्या है ! उपसभापति महोदय, श्रापको उसकी बात सुन कर ताज्ज्ब होगा । जब हिन्दुस्तान के प्रथम प्रधान मंत्री से पूछा गया कि श्राप के जीवन में कौन सा सपना है तो इस देश का प्रथ म प्रधान मंत्री कहता है कि मेरा सपना चन्द्रमां पर जाने का है। उसी देश का एक गरीब म्रादमी 30 वर्षों की ग्राजादी के बाद कहता है कि मेरी जिन्दगी का सपना यह है कि बाबूजी, मेरे द्वार पर एक लालटेन लटक जाय । इस ग्राणविक युग में जब कि मातव चन्द्रमां पर पहुंच चुका है, हमारे देश का एक इंसान सपना करता है कि उसके दरवाजे पर एक लालटेन लटक जाय। यह नालटैन हमारी प्रगति का प्रतीक है। शायद यही कारण है कि जब एक बंध्वा मजदूर किसी जमीदार के दरवाजे पर जली हुई लालटैन लटकी हुई देखता है तो यह समझता है कि लालटैन समाज में ऊंचे दर्जे काप्रतीक है। फिरमैंने जब उस से कहा कि भाई, ग्रव तो मिटटी के तेल के दाम बढ़ गये हैं तो उसने कहा कि बावू जी सुना है कि प्रब मिट्टी के तेल के दाम भी बढ़ गये हैं, इसलिए भ्रव लालटेन भी नही मिल सकती **है ।** मैंने उस से कहा कि फिर तुम श्रब क्या क**रोगे**?

1979-80

उसने कहा कि पत्नी से मै ने घर मे कह दिया है कि जब गाम को तुम रोटी बनाग्र। तो मझे उसी वक्त खाने के लिए ब्लालिया करो ताकि चूल्हें की रोशनी में मैं खाना खा सक् । उसके बाद बच्चे भी मी जयगे मार मैं भी मो जाऊगा। श्रीर रोगनी की मझे जरूरत नही है। सुबह फिर बही मे हनत और गुरबत की जिन्दगी एक हो जाती है। यह एक पक्ष है जिनकी तरफ ध्यान देने की जरूरत है। दूसरी क्रें रहमा भी दृष्टि क्या बन रई है, उनकी तरफ भी ध्यान देने की जरूरत है। जिस माइटिस्ट ने प्रेणर कुकर इजाद विधा और उसको र्धन के साथ जोड़ दिया उसको इस देश में पुरस्कृत किया जा सकता है। इस देश के प्रर्थ-गास्त्रियों ने प्रेशर कुकर को इधन के साथ जोड़ दिया, लेकिन जिन्न व्यक्ति ने मगन चल्हा बनाया उसकी .रफ कोई ध्यान नहीं दिया जाता है। इस देश के ग्रन्दर करोड़ो महिलाओं ी श्रां में जिन प्रकार से धुए से खराब हो रही है उसको रोक्ने दाना कोई नह । उसके मंबंध में प्रयास दर्धा में होता है। असली बात हजूर यह है कि हमारे देश की यह विडम्बना है कि हम सब का सपना है, न्यूयार्क, ग्राँर रास्ता है मास्को का, लेकिन हमारे देश में सावन है वर्वा के । इसलिए कोई प्राप्ति नहीं हो पा रही है । ग्राज श्रावण्यकता इस बात की है कि हम रे सपने भी वर्जी के हों, हमारा सोच भी दर्जा का हो श्रौर हमारे संकल्प भी वर्धा के हो । सोच, संकल्प और माने का यही समावय यह वजट कर पाये, तो सफल मानुगा, इस आकांक्षा के साथ मैं इसका रवागत करता है।

MOHIUDDIN **GHOUSE** SHRI SHEIKH (Andhra Pradesh): Vice-Chairman, Sir, I present my compliments to you and thank you warmly for giving me an opportunity to express my views today. I do so with a certain amount of trepidation because surrounded on all sides by such stalwarts in the cut and thrust of

parliamentary debate. I would not have dared to seek this honour had I not felt so acutely about the state of national affairs today. My senior colleagues in the party have already spoken eloquently on the state of drift the Janata Government has so relentlessly led the nation into. I do not want to add to whatever has been said except to may that the Janata Party, if it is a party, has demonstrated beyond doubt that power is the greatest comenting force even among such a disparate conglomerate. that is only in passing.

So far as the Budget is concerned, Sir, none of the proposals in the Budget for 1979-80 is commendable. The benefit proposed for the farmers will not go to them. The Budget would hit hard the middle class people. It is true that some concessions such as those granted to writers of text_books and to the handloom sector are good. The Budget has also shown some concern for the economic welfare of the farmers. But in order to reduce the cost and make the co-operatives viable it would have been better if the income-tax co-operatives nad been abolished. The working class has been heavily taxed. The taxes on basic things like diesel and kerosene have hit the farmers hard. The increasing shortage of coal and the reduction in the price of gur have ruined village industries, and lakhs of workers have been rendered jobless The burden of taxes has been placed entirely on the poor people. During the 32 years of independence and 27 years of planing, we have not been able to raise the standard of living of our countrymen. Millions of our people are living below the poverty-line. They are illclad and undernourished. We do not have a food policy. With the exception of the past two or three years. have imported 106 million tonnes of wheat at a cost of Rs. 5,000 crores. We have not been able to provide drinking water to our villages. We have 5,60,000 villages throughout the length and breadth of this country. Sixty-five per cent of our farmers have less than one acre of land and 15 per cent

[Shri Ghouse Mohiuddin Sheikh] of the farmers have more than one acre and less than two acres. Fifty per cent of the income is derived from agriculture in our country. But we spend only three per cent, on agriculture. In a short period, Japan has reconstructed its economy and again in less than 25 years Germany has emerged as great nation. We have not been able to harness the potential of our great country. Lakhs of villages are still without electricity Ιf could energise pumps, it is possible to raise three or four crops in a year.

Every day 30,000 babies are born in our country. There is urgent need for vigorous family planning. I do not know where we will land if the present policy in regard to family planning programmes continues for some time. The present policy appears to be more political in nature than in the interest of the country.

There is vast disparity in wealth in our country. Some people own a fleet of cars; they are the owners of properties worth millions of rupees. People are minting money; they invest money in stocks, shares, property, land, insurance, etc. On the other hand, the vast majority of our countrymen do not have money enough to buy food every day.

We talk of equality and socialism only in our speeches and slogans and in the columns of newspapers but do nothing in reality. The our people are illiterate and they have no education.

The expenditure on administration is steadily rising. An attempt has been made in the Budget to lay emphasis on small industries. But there does not exist any machinery to check whether the goods are manufactured in the small sector or in big industry. The Budget has left many problems unsolved. It is indeed a paradox that we are importing coking coal from the USA and other countries while coal is accumulated in large stocks at the pit-heads of our coal mines.

5 P.M. It is surprising that we are importing cement from countries like Cuba while there are enormous limestone deposits in

our country. We are spending crores of rupees on the import of coal and cement. Why cannot we exploit our natural reasources? This will save valuable foreign exchange and generate employment. There is shortage of wagons in our country. There is disparity in income and employment. The Budget provision will not make any impact on the εconomy of the nation.

The situation in education remains far from satisfactory. Aligarh Muslim University is seething with discontent. This great national centre of education was once renowned for the quality of its teaching and patriotic fervour. There is need to improve the situation in the Aligarh Muslim Universty and restore its past glory. In this connection I would like to quote an Urdu couplet:

'कली का बेसबब मरमाये इस्मत न लुटता चमन वाले ग्रगर नजीमें गलिस्ताकी खबर रखते'

The Muslim minority has not been dealt with fairly. The Muslims not have proportional representation in Government services, public undertakings and private industries. recent disturbances in Aligarh several other towns of UP, Bihar and MP and various other parts of the country have shown that if there is an overwhelming majority of a particular community it is likely to go mad and no just and fair treatment can be expected in such a situation. The Muslims are in a miserable condition; their economic condition is shattering. This is dangerous for the unity and integrity of the country. There is need to bring the Muslim minority in to the national mainstream of the country and this can be done only by winning the confidence of the Muslims by providing reasonable representa_ tion to them in the administration of the country and by raising the economic level of their living. The Muslim representatives in the Cabinet at present are having all the interests except the Muslim interests. They are very particular about retaining their posts and seats. In this connection I would like to quote again an Urdu couplet:

"नजर उनकी जबां उदकी तुग्राजव है कि इम पर भी नजर कुछ ग्रौर कहती है जग्नं कुछ ग्रौर कहती है"

So far as foreign policy is concerned, the Janata Party was alleged to have shown great vision in conducting its foreign policy. Examples of efforts to improve it_{S} with our lations neighbours are often cited. Two incidents in recent days have proved the bankruptcy of the Janata Government. I have in mind the fiasco of the recognition given to the short-lived Bakhtiar Government in Iran and the honourable External Affairs Minister's visit to China. Foreign policy does not get conducted on the basis of goodwill and sentiments. It is based on hard calculations of national interests. And national honour, in my humble submission plays no mean part in it. honourable External Affairs Minister has shown awareness of neither. All his escapades abroad can be explained in terms of two things: playing up his party's nonexistent liberal image, and making people pay dearly for his party's obsession with Hindi. The honourable Minister surely must have impressed the Chinese leadership of his commitment to the language, if not to his country's problems with China! Sir by now it is well established that the honourable External Affairs Minister's visit to China was a disaster. What worries me is the manner in which the visit ended. Instead of heading straight to Peking wherever he was and asking for an explanation from the right quarters as to how a foreign dignitary's visit could be combined with war preparations against his friends, the honourable Minister chose to rush home and start crying hoarse from the comfortable portals of his Parliament. Does it demonstrate courage, I ask? More substantially, it is by now common knowledge that China Veitnam. The situation attacked from all accounts was explosive.

Where was the need to time the visit of the External Affairs Minister coinciding such a situation? If the rumours are true that the intelligence and the diplomatic missions of the region had apprised the Ministry of the mobilization of Chinese forces, why was the visit undertaken at all? Is it true that the former Ambassador to Peking, Mr. K. R. Narayanan, had advised against the visit?

The above happenings reveal that there i_S something seriously wrong with the conduct of India's foreign policy. It is being so conducted as to satisfy the personal whims of a politician, National interests, would agree with me, Mr. Chairman, cannot be equated with the grand or otherwise obsessions of individuals. They have to be carefull_v weighed and executed skill and poise. While I am at it, what happened to that proposal to redesign the Policy Planning Department of the Ministry? Everyone knows that the existing set-up been allowed to degenerate into yet another ineffective bureaucratic cell. Vigorous steps need to be taken to breathe some life into it. It should be reorganized into a kind of 'brain trust' of the Ministry, with specialists reflecting hard on evolving short-and-long range policy options. Policy planning should be left to a group of serious scholars, with some inputs from those who actually conduct foreigh policy—and not other way round.

The basic weakness of our foreign policy lies in addition to its adhocism and the simulated spontaneity, in its structural weakness. Let me explain this. The Ministry of External Affairs, it is well known, is staffed by generalists of all hues and colours. The personnel is routinely transferred from one desk to the other and posted abroad not on the basis of their knowledge or expertise of the country or the region concerned but on the basis of his or her seniority and personal equation with

[Shri Ghouse Mohinddin Sheikh] the bosses. It is well known, again, that Vienna or any other European capital is preferred...

THE VICE-CHAIRMAN (SHRI SHYAMLAL YADAV): You leave

that point.

MOHIUDDIN SHRI GHOUSE SHEIKH:...by the mandarins of our foreign service than, for instance, the capital, of the South East Asian region. Hot spots like Hanoi I am told, are dreaded by dur career dip-Washington D. C., London and Moscow are, of course, a different story. The point I am making is that the Foreign Ministry is being managed as some kind of a legion of aristocrats rather than as a group of dedicated civil servants. Further, on the structural level, there appears to be no indication of the changed character of international relations reflected in the Ministry's composi-A major part of international relations today consists oſ highly technical relations between the nations. Wast resources are being employed by nations to bring to bear the specialised skills available where to address such problems in numerous conferences | held throughout the world. I have in mind those that have been held already on food, population, law of the sea, the new international economic order, those that are slated to be held on water, transfer of technology, common fund and the integrated commodity programme to name only a few. The kind of conference diplomacy, and the character of diplomats, quired to handle these problems something beyond the ken of our career diplomats.

THE VICE-CHAIRMAN (SHRI SHYAM LAL YADAV) : That will do.

SHRI GHOUSE MOHIUDDIN SHEIKH: Only two minutes more.

I am fully aware that the External Affair, Ministry does draw upon the available expertise in other Ministries. But that does not mean that there are no experts in the universities and other technical institu-

tions spread throughout the country. What I am urging here is the induction of the expertise from wherever it exists. Sir, I am particularly concerned with the kind of recruitment policy that we have devised for the services in the External Affairs Minis. try. 'The Indian Foreign Service picks up the bright persons from the list of sunccessful candidates in the IAS and IFS, the examination for being the same. What this does is that it boosts the ego of these bright young boys, which is already inflated, into something else which is beyond They join the Ministry with control. the conviction that they are the cream of the Indian intelligentsia. They undergo training programmes just before their regularisation with a sense of benign tolerance rather than with a sense of humility to learn something about the socio-economic cultural or political conditions of life in these countries which they are going to serve in. These bright boys and girls pick up the bureaucratic mentality and always look forward to their placements and promotions. I do not know whether the advanced countries have different methods recruitment and in what manner such methods are superior to ours. what I am concerned with here We need a drastic change in this: our policy of recruitment.

THE VICE-CHAIRMAN: (SHRI SHYAM LAL YADAV): That will do now.

SHRI GHOUSE MOHIUDDIN: SHEIKH: Just as you have an independent foreign policy, you can have a policy on recruitment also and you can have a department staffed with specialists and trained youngesters who probably have undergone two or three or five years of degree courses in foreign affairs.

THE VICE-CHAIRMAN (SHRI SHYAM LAL YADAV): That will do now.

SHRI GHOUSE MOHIUDDIN SHEIKH: Thank you, Mr. Vice-Chairman, for giving me his apportunity to speak. Thank you, Sir.

श्री गिव चन्द्र झा (बिहार): 1979-80 का बजट प्रोड क्शन-स्रोरिएन्टिड, उत्पादन-मखी बजट है ग्रीर उत्पादन बहेगा ग्रीर बातें यदि न शी हुई, तो समाज का भला ही होगा। इसलिये इस दिष्टकोण से समर्थन करना जरूरी हो जाता है। लेकिन यह समता-मखी नहीं है . इक्वालीटी-म्रोरिएन्टिड नहीं है। श्रव कहा गया है कि एक नई दिशा दी गई है। मैं खोज रहा था इस बजट में की इसमें कौन नी नई दिशा है। जब से मेरे हाथ में बजट नगा में उसकी खोज में लगा हम्रा हं। कहा गया है कि प्रोत्वशन बढाया जाएगा. बढ़ा करके पावर्टी ग्रौर ग्रनएम्पलाइमेंट. गरीबी ग्रीर बेकारी को खत्म करने की कोशिश की होगी। इसमें कोई शक नहीं कि गरीवी और बेकारी को खत्म करने की भावना से बजट म्रोत-प्रोत है। लेकिन जो रास्ता बताया गया है, उस पर सोचना पडता है कि कहां हम उस मंजिल पर पहुंच पायेंगे।

श्रव मैं श्रापसे सवाल करता हुं कि उत्पादन यदि बेकारी खत्म जायेगी भीर गरीबी खत्म हो जाएगी, तो जिस देश में उत्पादन बहुत बढा हुम्रा है , उस देश बेकारी नहीं होगी भ्रौर ग रीबी उदाहरण के लिए ग्रमरीका नहीं होगो । का उत्पादन,चाहे कृषि का भौद्यौगित हो, बराबा बढता हं जा रहा है। इसमें कोई दो मत नहीं हैं। लेकिन क्या वहां बेकारी नहां ? मैं श्रापसे पूछना चाहता हं कि क्या वहां गरीबी नहीं है ? उनकी गरीबी की परिभाषा अलबत्ता दूसरी है। हमार समाज से उतका स्टेन्डर्ड दूसरा होने से उनकी गरींबी की परिभाषा दूसरी है । लेकिन यह बात निर्विवाद है श्रीर वहां भी 26 प्रतिशत लोग गरीबी की रेखा के नीचे रहते हैं। इस सम्बंध नें बहुत सी पुस्तकों हैं, आंकड़े हैं जो बताते हैं कि उनके यहां बहुत से लोग पावटीं रेखा हे नोचे रहते हैं श्रीर बेकारी भी निर्विवाद है। इसमें कोई विवाद नहीं है। तो उत्पादन से गरीवी **ਜਟ** जायेगी स्रोर बेकारी हट जायगी, ग्रमरीका में भी

ये बातें नहीं हैं हो पाई। लेकिन हम जानते हैं कि यह बात वहां भी है। दूसरा र वाल यह है कि ऐसा कौनसा बजट हिन्द्स्तान की स्राजादी के बाद स्राया है जिसमें उत्पादन बढाने और बेकारी हटाने की बात नहीं म्रापखद बतातें. 1947 के बाद जितने बजट हुए कौन सा बजट है जो बजट प्रोडक श्रारे एटेड नह रहा है और बेकारी को खत्म ा ने की वा समें नहीं कही गयी ? ग्रापको याद है जब कृषि मंत्री रा रेन्द्र बाव थे तो प्रीमोरफुड कैम्पेन चलाथा , खब जारों से चला कि खब उत्पादन कै पे हो। यहां क कि श्रपनी फलवाडी तक को लोग उपजारे में लगे। फिर उसके बाद सिलसिला चलता रहा श्रौर बीच वें ग्रापको तथाकथित ग्रीन रिवो-ल्यशन भी पढने को मिला, जो भी था लेकिन पडने को मिला। तो करनसा बजट स्राजादी के बाद का है जो प्रोडक्शन स्रोरि न्टेड नहीं रहा है ग्रौर जिसमें बेकारी की चर्चा नहीं रही। इसलिए जब वेकारी की बात श्राती है तो मैं सोच रहा था वि इसमें कीन सी नई चीज है ? यदि अर्थ ास्त्र में आप गरें। तो शुरू से ऐसा हा गया है -- जो क्लासि ल इकान मिक्स स्मिय ग्रेर रिकाड़ के जमाने से 18 वीं सदी से है--यह दिष्ट कारण रहा है कि उत्पादन बढ़ता रहे, धीरे-धीरे यह सब खरावियां, बेकारी ग्रंर गरीबी, ये सब खत्म हो जायेगी। लेकिन हम देखते हैं कि ये बातें खत्म नहीं हंई। जब तक समता की बात इसमें नहीं जोडी जाती है --सिर्फ प्रोडक्शन ग्र रि न्टेड होने से काम नहीं चलता है. समता श्रोरि (न्टेड भी होगा -- व जाकर ेरीबी ग्रौर बेकारी खत्म ह गी। तो यह जो स्टेटेजी है, मैं सो ब रहा था कि इसमें कोनसी नवीनता है ? लेकिन एक नवीनता मुझे नहीं मिली।

म्रव माइये जो कराधान की वात है, टैक्शेशन की बात है। उसमें 🥇 नवीनता खोज रहा था कि ौनसी नई चीज है, प्रिन्सिपल्स ग्राफ टैव शन जिस हैं वह मैं खोज रहा था। इसमें जिक्र है, एल ब के : क्षा कमेटी की जो सिफा िने हैं और [श्री शिव चन्द्र झा]

साथ साथ डा नरेक्ट टैक्सेज कमेटी की सिफा-रिशों का भी उल्लेख है ग्रोर कहा गया है की इस की कोशिश की गई है कि उन सिफारिशों के मुताबिक ही कदम उठाए जायिंगे, टेक्सेज के बारे में। लेकिन ये दो गतो भानुमति का पिटारा है, दोनों कमेटि शें की गिरफत में केंन-सी ऐसी बात है कर के मामले मे यह साफ होना चाहिए। भवतक जो सिद्धांत रहा है वह है। हाउ मच यू वके ? लेकिन यदि हमें नई दिशा देनों है तो हमें करना होगा 'हाऊ यू वर्क' लगाने में हमें यह करना होगा, इतना हो नहीं कि 'हाऊ यू मच गेट'? गलत तारीके से याब्लक तरीके से या दुसरे तरो के से धन इकटठा किया गया है पैसे इकटठे किए गए हैं, समाज का फर्ज हो जाता है कि तमाम को ले लें। यही नहीं कि बल्कि थोड़ा थोड़ा सारा कासारा ले ले। तो ब्रिन्सिपल ग्राफ टैक्सेशन का द्ष्टिकोण भी बदलना हो गा। एक एक तो मैंने स्ट्रेटेजी है उत्पादन बढाकर गरीबी अर बेकारी कम करना। वह ात हमको जचती नहीं है। दुनिया में यह बात चलाई गई लेकिन ये दोनों अभी कायम हैं। तो जब कराधान की, टैक्सेशन की बात श्राती है तो यह बात श्राती है- हाऊ मच यू गेट, मगर देखेंगे कि हाऊ यू गोट ?

एक बात ग्रगर कोई नई है तो वह है कि
जो ग्रापका मैनुफेकच हैं तम्बाकू है, राँ तम्बाकू
है, सन् 1943 से, ग्रंग्रेजी जमाने से ही जो
इ्यूटी चली ग्राती रही कांग्रेस सरकार ने उसे
नहीं हटाया लेकिन उसको हटाया है इसमें।
लेकिन यह तम्बाकू उत्पादन करने वाले
कितने लोग हैं ग्रीर कौन लोग हैं, यह देखना
होगा इसी तरह से हवें मोचना होगा कि
उत्पादनबढाने में भी, जो कदम उठाये गये हैं,
उन से किन को फायदा होने को है? एक तो
मैने कहा सिद्धान्त की नफाई में नहीं देख
रहा, ग्रौर जो कदम उठाए गए हैं उत्पादन
वढाने के उननें फायदा किसको है? ग्राप ने
फर्टीलाइजर पर रियायत दी है, पंपिंग

सैंट पर दी है, जो डिजिल पर दी है वह ठीक है लेकिन इन सब चिजों को कौन इस्तेमाल करता है। देहात में कितने परसेंट ऐसे लोग हैं हकीकत में कि जो इन चीजों को इस्तेमाल करते हैं ? यह मैं मानता हूं कि फर्टिलाइजर माइन्डेडनेस जिसको कहते हैं वह लोग हो रहे हैं। उसके लिये भावना लोगों में बढ रही है। मैं ग्रपनी ग्रांखों से देखता हं कि वे जानना चाहते हैं कि यूरिया किस को कहते हैं, न्य वेराइटी किस को कहते हैं ग्रौर इस दृष्टि से कुछ लोग सोच रहे है ग्रौर इस में कोई दो मत नहीं हैं, छोटे से छोटे लोग भी इस दिष्ट से सोच रहे हैं लेकिन हकीकत में उस को इस्ते-माल करने वाले कितने लोग हैं ? रियायत जो दी जा रही हैं उन से कितने लोगों को फायदा होगा । वे उत्पादन बढ़ायेगी कितना ? उत्पादन बढ़ सकता है इस तरीके से भी, लेकिन ह फायदा कितने लोगों को होगा ? साल्वे जी ने कहा कि यह फायदा 4 परसेंट लोगों को होगा । मैं कहता हूं कि 5 परसेंट लोगों को यह फायदा होगा। हमारी महिला सदस्या ने कहा कि 5 लाख लोगों को फायदा होगा 7 करोड़ लोगों में से। उन दोनों की बातों में दम है और अगर उसे हम 5 परसेंट नहीं 10 परसेंट भी रख लें थोड़ी देर के लिये, तो मैं म्राप को फिर पंडित जवाहरलाल नेहरु जी की एक बात याद दिलाना चाहता हं। एक बार पंडित जी ने ग्रांकडे देने वालों के बीच में बैठे हुए थे ग्रीर पंडितजो को खुश करने के लिये वे बहुत तरह के ब्राकड़े बता रहे थे कि उन के अनुसार इतनी तरक्की हो यही है, इतना रेट ग्राफ ग्रोथ बढ़ रहा है। लेकिन उस सब बात को सुन कर पंडित जी ने कंक्लूड किया भ्रौर कहा कि इन भ्रांकड़ों का कोई मतलब नहीं होता जन कि देश में एक भी भूखा इसान है तब तक इन म्रांकडों का कौई मालब नहां निकलता। तो आंकड़ों के झमेले में हम न जायें, लेकिन थोपी देर के लिये जाते भी हैं पो इस से कुल दस परसेंट को फाय रा होगा। 90 परसेंट का क्या होगा। मेरा

1979-80

भी खेती से थोड़ा बहुत संबंध है। मेरी खेती होती है हड्प्पा ग्रौर मोहनजोदड़ों के तरीके से। मेरे इलाके में केवल एक म्रादमी के यहां पंपिंग सेट की सुविधा है क्योंकि उस का खेत कुछ ज्यादा है। उस की स्रावाज स्राती है तो पता चलता है कि वहां पंप चल रहा है। लेकिन बाकी सब छोटे काश्तकार हैं, मार्जिनल खेतिहर हैं। तो ऐसे 70 प्रतिशत लोग हैं, 80 न भी कहिये, 70 प्रतिशत तो हैं ही, तो 70 फीसदी लोगों को फायदा नहीं पहंचने वाला है। यह महदूद होगा केवल 5 या 10 परसेंट तक ही । तम्बाक की बात मैंने कही । तंबाक कौन उपजाता है । बाजार में बेचने के ख्याल से तम्बाकू कौन उपजाता हैं, जिनकी बड़ी खेती होती हैं वही लोग। वहां ग्रन्न की बात खत्म हो जाती हैं। ग्रौर वही लोग इस में ग्राते हैं। तो यह फायदा भी उन लोगों को जायगा !

PROF: N. G. RANGA: No, No, absurd.

श्री शिवचन्द्र झाः हमारे यहां बाड़ी ग्रीर झाड़ी जैसे लोग ग्रालु बोते है उसी तरह से प्रपने खाने के लिये या शौक के लिये लोग तंबाक बो लेते हैं। लेकिन बाजार में बैचने के लिये या कर्माशयल ग्राधार पर व्यापारिक म्राधार पर उसे पैदा करने वाले बहुत थोड़े लोग हैं। तो इस का फायदा कुछ ही लोगों को होगा। तो यह रियायत बहुत थोड़े लोगों तक महदूद रहेगी। इसी तरह से उद्योग की बात है। स्रब मैं एक बात स्रौर कहना चाहता हं। लोक सभा में जब डिबेट शुरू हुई तो मंत्री जी ने कुछ रियायतें एनाउन्स कीं । बह एक ग्रन्छी बात है। बिस्कुट पर रियायत दी । चिल्डेन इयर है, लोगों ने हल्ला किया भ्रौर इस लिये उन्होंने उस पर रियायत दी। किरोसीन पर जो कुछ स्राप लगा रहे है इसको भी ग्राप हटा दें। श्री लाडली मोहन निगम जी ग्रौर मोहन्ती जी ने ठीक ही कहा कि देहात के लोगों की भलाई चाहते है तो जिनके दरवाजे पर बीये भी नहीं जलते हैइ ससे उनको स्रीर स्रधिक धक्का लगा है। जो चिराग जलता है उसको गुल न होने दें। स्रापने सब चीजों के लिए एनाउंस किया, यह भी स्राप घोषणा कर दें कि किरोसीन पर ड्यूटी हटा दी।

दूसरा एनाऊंसमेंट ग्राप दियासलाई, पैचेज का भी करें। देहात के लोग इसे जलाते हैं। श्रापने कहा है कि मैंकेनाज्ड श्रीर नान मैंकेनाइ है। इससे हमको कोई सेंस नहीं मालूम हो रहा है। कितना इससे ग्रापको मिलने जा रहा है। 8 करोड़ की रेवेन्यू ग्राप दियासलाई से बढ़ाकर ले रहे हैं। श्रापको 8 करोड़ मिल जायेंगे यदि ग्राप दूसरी चीजों पर बढ़ा दें। न्यू स्टाइल ग्राफ लाइफ पर बढ़ा दें। एयर कंडी शनर, रेफिजरेटर पर 105 से 125 किया, 150 कर दें, 170 कर दें, 200 कर दें। होटल पर ग्राप लगा रहे हैं तो उस को डबुल कर दीजिए, ट्रियुल कर दीजिए, कोई एतराज नहीं होगा।

सिगरेट पर श्रापने लगाया है, ठीक है। सिगरेट पीना नेस्टी हैबिट है। जार्ज बर्नाड शा ने कहा कि वह कोई श्रच्छा काम नहीं है। इसलिए उस पर 60 करोड़ के बजाए श्रौर लगा दी जिए, 68 करोड़ श्रा जाएगा। तो दियासलाई जिसको श्राम जनता इस्तेमाल करती है, 8 करोड़ का बोझ उन पर बहुत बड़ा है। उस को श्राप हटा दें। इसी प्रकार किरोसीन पर कम करने की घोषणा मंत्री महोदय यहां पर करें।

उपसमाध्यक्ष (श्री श्यामलाल यादव): ग्रब समाप्त करिये। समय बहुत कम है।

श्री शिव चन्द्र झा: ग्रभी समाप्त कर रहा हूं। श्रीमन्, घाटे की ग्रर्थ-व्यवस्था का कहा गया कि इससे दाम नहीं बढ़ेंगे। उम्मीद की जाती है कि फारेन रिजर्क्स ग्रौर उत्पाटन बढ़ने से दाम नहीं बढ़ेंगे। इस से ऊपर लेबुल पर दाम नहीं जाएंगे तो बड़ी ग्रच्छी बात है। हम नहीं

(श्राः शिव च द्र झा) चाहते है कि दाम बढ़ें, लेकिन जो तजुर्बा रहा है, प्राक्तफोर्ड के एक प्रोफेसर ने प्रथम विश्व यद्ध के बाद जब बाजार में स्टर्लिंग का दाम घट गया तो उस । ब्रिटिश सरकार पर मुकदमा कर दिया कि इस सरकार ने हमारी मुद्रा की पाकेटमारी कर दी-इन्फ्लेशनरी ट्रेड बढ़ा कर उस हे ब्रिटिश सरकार पर मुकदमा कर दिया । कल या परसों भ्रम्रवाल जी ने भी यहां जवाब दिया कि 1 रुपये की कीमत 28 पंसे रह गई है। तो यह दाम बढ़ने का हमें तज्ब, है। उत्पादन साढ़े तीन परसेंट हो रहा है स्राजादी के बाद और मुद्रा की ताशद 14-15 परसेट बढ़ रहो है। दोनों का संतुलन होना चाहिए। ये दोनों घोड़े एक माथ दौड़ी वाले है। संभावना इसकी श्रवण्य है वि ाम बढेगे। वही प्राना तरीका जो स्रापका है यह ठीक नही है। यदि यही काम करते तो बेकारी को हटाने के लिए के लिए एक कैंश प्रीग्राम निकालते हर ब्ला त में एक हजार ब्राविमयो को बहाल करते तो बेधारी दूर होती। 50 लाख से ज्यादा लोग इंप्लाए हो जाते | 4 हमारे यहां 5004 ब्लाक्स हैं जिनमें 50 लाख लोग इंप्लाए हो जायेंगे। तो बेकारी की समस्या अवश्य हल हो जाएगी।

Budget (General)

इसो लिए मैं देख रहा हूं कि सब मिलाकर उत्पादन बढ़ाने के लिए यह बजट है और उत्पादन जैना ि मैंने कहा बढ़ रहा है, उससे फायदा भी है। इसी लिए मैं इस बजट का समर्थन करता हं।

THE VICE-CHAIRMAN (SHRI SHYAM LAL YADAV): I may request the hon. Members. There are three more speakers and the Finance Minister will be called reply at 6 P.M. We have thirty minutes left and therefore, the hon. Members will not take more than ten minutes.

I request Shri Warjri to speak.

ALEXANDER SHRI WARJRI Mr. Vice-Chair-(Meghalaya): man, Sir, first of all, I would like to thank you for giving me a chance to speak on this Budget. 1 do not

want to comment like others on the character of this Budget. has been said against this even by Members of the ruling party. While supporting the Budget, also said so many things against it. I agree, cent per cent. with those anti-people call who 1t an Budget. would add ıt is not onl_y anti-people an Budget, but it is also anti-child. Though this year we are celebrating the Year of the Child, yet, I do not know how the child can be happy. everywhere. I have seen writings Nations "Happy child But how can our children be happy when there are so many taxes, even on small pleasures like chocolates. chewing gum and other things? Taxes have been heavily imposed on them. As has been stated by speakers, the Finance Minister has announced in the Lok Sabha some concession on this. But it shows that no matter whom it affects, this neavy taxation will have its effects. baby food did not escape the clutches of the Finance Minister. Are we really celebrating the Year of the I wonder how.

Sir, I come from North-East India and, as you know, North-East India is joined to the rest of India only by a small bottleneck. Now the railway treight has been increased and the price of petrol has also been increased. Most of the States North-East India-there are States-can be reached only by motor cars, by trucks and so on this Budget proposal of heavy taxes, especially on petrol and the increase in railway freight, will hit hard the people of North-East India. It seems that a time will come when the people of North-East India will no longer be able to utilise the goods produced on this side of India. Enough has been said by Members on this.

Now, I would like to point certain things which concern State which I represent. for the special and immediate attention of the Central Government. wish to express only two things since

the time is short, in relation to which the Central Government, especially, is responsible. First of all, I would like to draw the attention of the Ministry of Civil Aviation to the worthless expenditure which they have incurred. Crores of rupees had been spent on the construction of aerodrome, an air-field near Shillong, capital of Meghalaya. The field has been completed and were air services for a few months. But suddenly, for what reason I do not know, the air services stopped. It is nearly three years now. I do not know why this has been done. May I know from the Minister in charge of Civil Aviation why the air services from Umroi airfield, near Shillong, have not resumed? If the air-field has been defective, does it take more than three years for the Government or for the authorities concerned to repair If there are defects, why are they not being removed? When I visited the air-field I found it like a playground; there was nobody. much money has been spent on the construction of this airfield. going to be abondoned? I like to know it from the Minister in charge of the Civil Aviation.

The other important matter pertaining to the Civil Aviation Ministry is about providing employment to our people. There are only two persons employed as pilots in the Indian Airlines, who are from the North Eastern region comprising of seven States. Quite a number of young boys who have diplomas and who are qualified, are available, but they are not employed. I would like to know from the Civil Aviation Minister why partial treatment is imparted to our people, especially when only two of been have employed them pilots. Airlines the Indian as thing The other to which make a referwould like to ence is about construction of link roads along the Indo-Bangladesh border of Meghalaya State. This is entirely the responsibility of the Central strategic Government. These are roads, important from defence point of view and also important in the sense, to prevent infiltration which we are talking so much, practically daily. Questions have been raised in this House and in the Lok Sabha. In spite of constant reminders from the State Government form the construction of the link roads, nothing is being done. Some roads have been built along the border but there are no linking roads. As I have said, the State Government has reminded the Central Government constantly on this, but the Central Government has not done anything as yet. Border Task Force which is supposed to be doing the work is practically lying idle and doing nothing roads are not only strategic defence point of view, but they will also help to solve the problems the people of the border area. These people who are the guardians of our border, have been reduced to extreme poverty because there is no more trade with Bangladesh, These people were chiefly agricultural people. Eut they have ceased to produce anything because they cannot sell those things due to the closure of the traditional border markets. I appeal the Government to give better and special attention to the problems of these people, and reallocate some amounts to help these people living in the border areas. I request also that till the border roads are linked up, the Minister of Commerce should try to approach the Bangadesh Government for reopening of the traditional horder markets on the barter system, on the head load system, on the exchange system, as used to be done before Bangladesh came existence.

I, therefore, request the Government to pay special attention to the needs of these people. Thank you.

श्री नागेश्वर प्रसाद शाही (उत्तर प्रदेश):
उपसभाध्यक्ष महोदय, मैं ऊचे मिद्धान्तो की
श्रोर न जा कर के, इस समय यह वजट क्या है
श्रीर इसका क्या श्रमर साधारण नागरिकों के
ऊपर है, इस दृष्टि से निवेदन करना चाहता
हूं। यह वजट चाहे जो कुछ हो पर यह

[श्री नागेश्वर प्रसाद शाही]

समाजवादी बजट नहीं है। इसमे से चाहे जो कुछ भी निकलता हो लेकिन यह सफाई के साथ कहा जा सकता है कि इसमें समानता भीर समाजवाद की कोई भी बू, कोई भी महक नहीं है।

श्री कल्पनाथ राष (उत्तर प्रदेश): सही बात है।

श्री नागेश्वर प्रसाद शाही : उपसभाध्यक्ष महोदय,मुझे दु:ख के साथ कहना पड़ता है कि इतनी बड़ी सरकार के लोग ख्रौर उसकी सारी मशीनरो ने 28 फरवरी को जब यह बजट पेश किया तो इसकी उन्होंने कल्पना भी नहीं की कि इसका क्या ग्रसर होगा। छोटी ग्रकल का ग्रादमी भी कुछ प्रीक श्र लेता कि ऐसा न हो कि इस बजट के एना उन्समेंट के साथ बाजारों से जीवनोपयोगी चीजें गायब हो जायें, चोजों की कीमतें ग्रासमान की ग्रोर दौड़ जायं। हमारे फाइनेंस सेकेटरी बड़ें ऊंचे सेकेटरी है, हमारे फाइनेंस मिनिस्टर भी बडे एक्सपीरियेंस्ड मिनिस्टर हैं। लेकिन क्या उनके मस्तिष्क में यह बात नहीं म्राई कि ऐसे प्रीकाशंश लिये जायें ताकि जिस दिन यह बजट पेश हो, उस दिन से नागरिकों के सामने ऐसा संकट उपस्थित न हो कि बाजार से सारा सामान गायब हो जाय, वाजार में सामानों के दाम दुगुने ग्रौर तिगुने हो जायं। उनकी सारी मशीनरी मौजूद थी, उन्का सप्लाई एंड डिस्ट्रीब्यूशन डिपार्टमेंट मौजूद था, उनके इन्सपेक्टर्स मौजूद थे, शहरीं में उनके ग्रधि-कारियों ग्रौर कर्मचारियों की पूरी सेना मौजूद थी, वे उनको भ्रलर्ट कर सकते थे कि तुम्हें यह देखना होगा कि चीजों के दाम न बढ़ने पायें। श्रीमन्, पता नहीं कि ग्रधिकारियों ने इन्हें बताया या नहीं बताया कि बजट पेश होने से पहले ही 28 फरवरी के सुबह से ही पेट्रोल पम्प पर पेट्रोल की विक्री बन्द हो गई थी।

एक माननीय सदस्य ः पेश होने से पहले ही?

श्री नागेश्वर प्रसाद शाही : पम्पों पर पेट्रोल की बिकी बन्द हो गई थी। टैंक्सियों, स्कूटरों ग्रौर गाडियों की लाइनें मीलों तक लग गई। पम्पों के ग्रन्दर पैट्रोल मौजूद था पर वहां के मालिक ताला बन्द करके गायब हो गये। तो यह व्यवस्था इन लोगों की है जो कि अपने को सक्षम श्रीर योग्य व्यक्ति कहते है। हम लोग तो बहुत साधारण कार्यकर्ता हैं, हम लोगों को इतनी बुद्धि नहीं हो सकती। मगर जो बडे सक्षम ग्रौर योग्य ग्रपने को कहते है उनकी व्यवस्था यह है। जो दिल्ली में बैठते हैं, श्रफसर हों या मिनिस्टर हों, ऊंची तनस्वा लेते हैं, ऊंचे बंगलों में रहते हैं और सरकारी गाड़ियों का इस्तेमाल करते हैं, सरकारी स्टेनोग्राफर्स श्रौर सरकारी तौर पर सब कुछ करते है ग्रीर सारा उपभोग होता है, उन लोगों की यह हालत है ग्रौर जनता के साथ यह व्यवहार होता है।

श्रीमन्, मैं यह कह सकता हूं कि यह बजट न तो धनी लोगों को इन्सपायर करता है, न गरीब लोगों को इन्सपायर करता है, न मिल मालिकों को इन्सपायर करता है श्रौर न मिल के मजदूरों को इन्सपायर करता है, न यह देहात के लोगों को इन्सपायर करता है ग्रौर न शहर के लोगों को इन्सपायर करता है। इसको किसान बजट कहा जाता है लेकिन मिल-मालिकों के ग्रखबारों ने, पूजीपतियों के म्रखबारों ने इसको कहीं छाप दिया कि किसान बजट है तो हमारे वित्त मत्नी जी हिलते नजर भ्राए भ्रौर उन्होने झट से जो थोडी डीजल पर रियायत ग्रनाऊंस की थी उसकी विदड़ा कर लिया। लाइट डीजल जिससे कि किसान का पानी का पम्प चलता है भ्रीर ट्रैक्टर चलता है उन पर जो रियायत दी थी उसको झट से विदड़ा कर लिया।

एक माननीय सदस्य : ट्रैक्टर में कहां इस्तेमाल होता है ?

श्री नागेश्वर प्रसाद शाही : छोटे-छोटे ट्रैक्टर्स ग्रीर टिलर्स में इस्तेमाल होता है।

तो हमारे वित्त मंत्री जी ने इस रियायत को वापिस ले लिया। फर्टिलाइजर पर क्या रियायत दी है। तीन चार सात पहले जब बाब जगजीवन राम कृषि मंत्री थे उन्होंने खाद का दाम तीन चार गुना बढ़ा दिया था। उस समय हम लोगों ने कहा कि ऐसा न करो लेकिन उन्होंने सीधे सीधे रुगुना कर दिया ग्रौर कहा कि इसका कोई ग्रसर नहीं पड़ेगा। किसान इस हा उपयोग करेगा। उनके ग्रधि-कारी जो बड़े का बिल है उन्होंने यह राय दी थी। लेकिन तीन महीने के बाद जब खाद का बिकी बंद हो गई, गोदाम में खाद भरा गया तो वही मंत्री और वही स्रधिकारी इस नतीजे पर पहुंचे कि दाम घटाग्रों वरता िकेगा नहीं। उस ममय तो खाद का दाम दुग्ना कर दिया था ग्रौर ग्रब रियायत क्या दी है सिर्फ पांच रुपये प्रति क्विंटल । ऊंट के मुंह में जीरा। कौन सी रियायत की गई है? सदन में तो करते हो कि किसान बजट है, किसान का कौन सा बड़ा फायदा इससे हुम्रा ? रियायत तो सिर्फ पांच रुपये प्रति क्विंटल दिया है, इपलिए मैं उसको किसान बजट मानने के लिए तैं ₁ार नहीं हूं।

श्रो एल० ग्रार० नायकः कुलक बजट है।

श्री तागेश्वर प्रसाद शाही: यह लोग जो हलक है उनको कुलक का मेनिया है। यह दिमाग से ग्लाम है। श्रपने दिमाग किसी व्यक्ति को बेच चुके हैं (Interruptions)इस लिए उनके दिमाग . . (Interruptions)

एक माननीय सदस्य : यह भी बीच में म्रागए हैं।

उरसभागक्ष (श्रो इयःम लाल यादव): शाही जी, आप अपने विषय पर रहिये।

श्रा नागेश्वर प्रशाद शाहो : ग्राप इनको कन्ट्रोल कीजिए।

उपसभाध्यक्ष (श्री श्याम लाल पादव): उनको ग्रपनी बात कहने दीजिए।

श्री नागेश्वर प्रसाद शाही : तो इसको श्रगर हाफ हार्टेड किसान बजट की संज्ञा देना चाहें तो दे सकते है लेकिन किसान बजट नहीं है श्रीमन, मैं कह रहा था 28 फरवरी की

बात। जो रियायत इन्होने अब दी है, जो कीमत खुदरा माल की बढ़ गई उसको दुकान-दार किसी भी तरह से घटाने के लिए तैयार नहीं है। 'गहले जो टै क्स भ्रनाऊंस किये गये उनके म्राधार पर बाजार में खुदरा माल की कीमत बढ़ गई ग्रौर ग्रव दुकानदार एक पैसा भी घटाने के लिए तैयार नहीं है। ग्रौर न ही घटा रहा है। इस इतनी वड़ी मुर्खता का क्या इलाज है. यह भ्राप ही बता सकते हैं।

(Interruptions)

श्री प्रभु सिंह (हरियाणा) : तसल्ली से सुनिये, काम की बात है।

श्री नागेश्वर प्रसाद शाही : मैं दूसरी बात यह कहना चाहता हूं चूंकि इन्कम टैक्स वाले हमारे मंत्री वैठे हैं, बड़े मंत्री नही है, कि इस सरकार ने वायदा किया था कि 10,000 की इन्कम को फी श्राफ टैक्स कर देंगे। पिछले साल किया मगर उसमें म्रलगनी क्या लगादी कि जिन की तनख्वाह होती उनको ग्राठ हजार से टैक्स देना पड़ेगा । बड़ी भारी श्रौर बारिक बुद्धि से वित्त विभाग के ग्रधिकारियों ने काम किया ... (Interruptions)

उपसभाध्यक्ष (श्री श्याम लाल पादव) : ग्रब ग्राप समाप्त करिये, 10 मिनट दिये हैं।

श्री नागेश्वर प्रसाद शाही : पांच मिनट हुए हैं स्रभी तो मैंने शुरू किया है।

उपसभाष्यक्ष (श्री श्याम लाल यादव) : मैं ग्रापसे ग्रन्रोध करूंगा कि पहले से चुंकि तय हो चुका है ग्रौर समय नहीं है इसलिए म्राप कृपया एक मिनट में समाप्त कीजिए **।**

श्री नागेश्वर प्रसाद शाही: ग्राप ग्रपनी पोथी में देखिए, 15 मिनट है।

मैं कह रहा था कि नीचे टैक्स लगाने का मतलब यह होता है कि वसूली में, लेवी में जितना खर्च होता है उतना भी नहीं ग्रिगता है। इसलिए मैं मंत्री महोदय से कहूंगा कि उस 10,000 रुपये के एग्जेम्प्शन को ईमानदारी से एक्जीक्यूट करें ग्रौर सबको 10 हजार तक की छूट दें। मैं तो यह कहूंगा कि [श्री न गेरार प्रसाद शाहा।]

म्राज जिस हिसाब से रुपये का दाम घटा है स्पीर रुपये की कीमत 20 पैसे हो गयी है तो उस हिसाब से 12 हजार रुपये तक के एग्जेम्प्शन की लिमिट होनी चाहिए थी...

(Interruptions)

उपसभाध्यक्ष (श्री श्याम लाज यादव): श्रव समाप्त करिये ग्रीर ग्रपना ग्रासन ग्रहण कीजिए।

श्रानागेश्वर प्रभाद शाहो : जरा शांत रहें, श्रीमन्, मैं पाच मिनट में खत्म कर रहा हूं।

एक मा नीय सदस्य वहुत सेंसीबुल बातें बोल रहे है ।

उपसभाष्यक्ष (श्री श्र्याम लाल धादव) : ठीक है।

श्री नागेश्वर प्रसाद शाही : मिट्टी के तेल के ऊपर टैक्स लगाने वाली सरकार कभी . . .

उपसभाष्यक्ष (श्री क् म लाल गादव) : यह बात हो चुकी है, श्रव ग्रपने प्वाइंट रख दीजिए ।

श्री नागेश्वर प्रभाव शाही । गरीबों की दोस्त नहीं कही जा सकती है । टूथ पेस्ट, टूथ ब्रुश ।

उपसभाष्यक्ष (श्री श्याम लाल यादव): भ्रव समाप्त करिये, बात साफ हो गयी है भ्रापकी।

श्री नागेश्वर प्रसाद शाही : मैच बाक्स के ऊपर टैक्स लगाना तथा श्रीर किमी पर नहीं टैक्स लगा, शराब पर टैक्स नहीं लगा . . .

(Interruptions)

उपसभाध्यक्ष (श्री रंगाम लाल यादव) : छोडिये उस विषय को ।

श्री नागेश्वर प्रसाद शाही : प्रोहिबीशन की बात करते है मगर शराब पर टैक्स नहीं लगा . . . उपसभाध्यक्ष (श्री श्याम लाल यादव): ग्रब समाप्त करिये।

1979-80

श्री नागेश्वर प्रसाद शाही : समाप्त ही कर रहा हूं। मगर ग्राखिरी वात सुन लें चूंकि यह बजट का मौका है। ग्रभी ग्रभी हमारे विदेश मंत्री श्री ग्रटल बिहारी वाजपेयी ने एक बयान मे कहा है कि श्री कोसीजिन साहब को यहां चीन की निन्दा नहीं करनी चाहिए थी। इनको कैसे ग्रौर कब चीन से मुहब्बत पैदा हो गयी, यह देशवासियों के लिए बड़े ग्रा॰चर्य की बात है, उस चीन के ' प्रति गैदा हो गयी जो आज भी हमारी 20 हजार वर्ग मील भूमि को दबा कर बैठा हुआ है, उस चीन के प्रति जिसने माननीय स्रटल बिहारी वाजपेयी का यह सम्मान किया कि अपने नि दित करने के बाद वियतनाम पर हमला कर दिया और इसको परवाह नहीं की कि हमारी भूमि पर कान गैस्ट आये हुए हैं। मैं श्रीमन्, इस ग्रवसर पर साफ कर देना चाहता हूं कि ग्रगर ग्राज कोई भी चीन के साथ हमदर्दी जाहिर करता है तो वह हिन्दु-स्तानी नहीं है और हिन्दुस्तान का दोस्त नहीं है, जब तक चीन हमारे देश की जमीन पर पैर रखे है ...

उपसभाध्यक्ष (श्री इयःम लाल यादव): ग्रब ममाप्त करिये।

श्री नागेश्वर प्रसाद शाही : तब तक चीन के साथ कोई भी हमदर्दी जाहिर करने वाला व्यक्ति चाहे वे माननीय मोरारजी देसाई हों या श्रीमती इंदिरा नेहरू गांधी हों, उनको मैं हिन्दुस्तान का दोस्त नहीं मान सकता हूं ग्रीर हिन्दुस्तानी भी मानने को तैयार नहीं हं ।

उपसभाध्यक्ष (श्री श्याम लाल पादव)ः बस ममाप्त करिये ।

श्री नागेश्वर प्रसाद शाही: श्रीमन्, ग्राप समाप्त करने की बात कहते हैं तो समाप्त कर रहा हं। ग्रभी हमारे दोस्त ने पेश किया था...

उपसभाध्यक्ष (श्री श्याम लाल वादव) : उनको छोडिये ।

श्री नागेश्वर प्रस.द शाही: ग्रपनी वात कर रहा हं।

उपसभाध्यक्ष (श्री श्याम लाल पादव): कृपया सहयोग करिये।

श्री नागेश्वर प्रसाद शाही : इस देश में श्राज फिर हिन्दू स्मलमान की बात पैदा हो रही है स्रीर बड़े जारों से पैदा हो रही है।

उपसभाध्यक्ष (श्री र ाम लाल यादव) : नया विषय मत छेडिए।

श्री नागेश्वर प्रसाद शाही : क्यों पैदा हो रही है ? इसलिए क जाति की बात पैदा की जा रही है। इस देश मे जाति की बात पैदा करके इस देश के स्वार्थी नेता केवल अपने व्यक्तिगत स्वार्थ के लिये जाति की बाहा पैदा करके देश में माम्प्रदाय पैदा कर रहे है। अगर जातियों को रिजर्वेणन मिलेगा तो इसे देखते हुए मुमलमाती में भी रिजर्वेशन की बात शुरू कर दी है। इसलिये अगर इस देश को बचाना है, तो जातिवादी नेताम्रों मे बचना है, चाहे वे किसी भी दल के हों। जातिवादी नेता ग्रपनं स्वार्थ के लिये देश के हितों का हनन कर रहे है।

उपसमाध्यक्ष (श्री श्राम लाल बादत्र): ग्रब कृपया ग्रपना ग्रासन ग्रहण करें।

श्री नागेश्वर प्रसाद शाही: आपकी **ग्राज्ञा** है, तो समाप्त कर रहा हूं। लेकिन इस भ्राशा के साथ कि इस बजट में ममय रहते संशोधन करके इः में कुछ ममता का पूट लाना चाहिये।

श्री भोला पासवान शास्त्री (विहार): मुझे अच्छा तरह याद है जब जनता पार्टी सत्तारूढ़ हुई थी ग्रीर हम कांग्रेस के लोग इधर चले ग्राये थे तो पहला बजट ग्रधिवेणन था ग्रौर जस तनावपूर्ण स्थिति में भी कांग्रेस ाया हालत थी ? हमने बड़े ठण्डे पार्टी

दिमाग से जनता पार्टी के मलारूढ होने का स्वागत किया था। देश की जनता ने या यह कहा जाए कि देश के मतदाताम्रों ने उस पार्टी को इस देश का शासन करने का भार सोपा या सेवा करने का भार सौपा, सेवा तो शासन करने का भाव है। सेवा तो बड़ी बात है। हमारी पार्टी की ग्रोर से कुछ लोगों को ग्रच्छा नही लगा था कि क्यों ऐसा कहा है। लेकिन मैंने कहा था ग्रौर यह रिकार्ड में होगा । वहां श्री ग्राडवाणी जी बैठे हुए थे। वे हमारे सदन के नेता भी हैं श्रीर मैंने कहा था कि श्राप काम करिये, विरोधी दल का जो काम होता है, हम लोग ग्रापका सहयोग करेंगे ग्रौर काम होना चाहिये। श्री लाल कृष्ण आडवाणी जी यह नहीं कह सकते हैं कि इस सदन में कम से कम जनता पार्टी की सरकार को सहयोग नहीं मिला है क्योंकि जनता पार्टी की सरकार के लोग इस दल में बहुत कम है, माइनारिटी में है। यह तो जाहिर है ग्रौर ग्राप जानते है कि हम लोग मेजारिटी में थे, कांग्रेस वाले ! लेकिन हमने यह कहने का कोई ऐमा मौका नहीं दिया कि अपोजीशन की तरफ़ मे जनता पार्टी की सरकार को राज्य सभा में महयोग नहीं मिलता है। यह ग्राप जानते हैं। लेकिन ग्राज जो हमारा मानम है, ग्रव मै मोच रहा हूं कि उसकी ग्रव वह नही रही, यह मैं मच्चाई के साथ कहता हं। ग्रव जनता पार्टी जनता की मरकार उन बैंचों पर वैठी हुई है, मेजारिटी में है तो रहेंगे, लेकिन जनता रोती है कि हम लोगों ने गलती की ग्रौर हम ग्रापमें कहते है कि जनता रोती है, पछताती है कि उन लोगों को वहां भेजा। लेकिन वह जनता की बात छोड़िये। जब जनता के बीच जायेगे, तो फैसला होगा, हम लोग घर में बैठने वाले नहीं हैं।

1979-80

उपप्रधान मंत्री तथा वित्त मंत्री (श्री चर ग सिंह): विहार मे थोडे दिन पहले हो ही चकाहै।

श्री भोला पासवान शास्त्री : अरे, अभी दो लाइन नहीं बोले । ग्राप तो मिनिस्टर हैं श्रीर स्राप उठ गये। श्रापको तो इतमीनान

[श्री भोला पासवान शास्त्री]

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से सनना चाहिये। हमने तो शुरू किया है श्रौर श्राप तिलमिला गये। इतनी बात बर्दाश्त नहीं होगी तो कैसे चलाइएगा। स्रभी तो श्रदाई वर्ष बाकी है। जब तक थम्पिंग मैजा-6 р.м. रिटी है ग्राप रहिए परन्त हम को कहने भी तो दीजिए । इतनी क्षमता नहीं है तो उस गद्दी पर बैठने के लायक ग्राप लोग नहीं है, कभी नहीं हैं। क्यों मैं कह रहा हं। यह नहीं कि मैं उनका दोस्त नहीं हं, वहां जितने मित्र हैं सब के लिए हमारे दिल मे व्यक्तिगत स्थान है, रहेगा। लेकिन जब मैं ग्राज देखता हूं। जहां गरीबों को ज़िंदा जला दिया जाता है, बहु-बेटियों से बलात्कार किया जाता है, शासन नाम की चीज नहीं है, इस सदन में कई बार चर्चा हो चुकी है, हरिजनों पर जो जो जुल्म होता है। यह बर्दाश्त के बाहर की बात होती है। लाज को भी लाज लगती है। हम लोगों को भी लाज लगती है. क्या यह एडमिनिस्ट्रेशन है ?हम म्रापसे यह कह रहे हैं कि 1977 में ये लोग सत्ता में ग्राए, इन का तीसरा बजट है, दूसरा बजट भी हम देख चुके हैं। पहले बजट में कहा गया देखो भई, हम लोग ग्रभी नए-नए ग्राए हैं, जरा सा मौका दो, हम लोगों को मौका मिलेगा तो उसके बाद देखेंगे। ग्रच्छा भाई, हम ने भी मान लिया। पहला बजट ती हो गया, मौका नया-नया था। जब नयी गवर्नमेंट ने बनाया है तो थोडा समय सीखने में तो लगता है। चौधरी चरण सिंह उत्तर प्रदेश में थे, कोई कहीं था, कोई तो मिनिस्टर भी नहीं था। तो पहले-पहल हुम्रा है, म्रनुभव नहीं था, गवर्नमेंट में म्राने की खुशी थी म्रौर उमंग थी, लेकिन म्रब म्राटा-दाल का भाव माल्म पड रहा है। इसी लिए मैं कह रहा हं कि जिस राज्य में, जिस देश में निहत्थे गरीबीं स्रौर खास कर श्रादिवासियों पर ग्रत्याचार होते हैं, उसकी हालत को कौन नहीं जानता है। चौधरी साहब के दिल में ममता नहीं है, यह मैं नहीं कहता हं जिससे गुलित लेकिन थोथी ममता रहने से क्या होगा ? कुछ

ठोस काम करना पडेगा । प्राइम मिनिस्टर ने कहा है कि मैं तो, ग्रगर हरिजन उद्घार के लिए, गरीबों के लिए, अनटचेबिलिटी को दूर करने के लिए मर भी जाऊं तो ठीक होगा। तो मर क्यों जाएइगा, उपाय करिएगा, मरने से क्या होगा ? मरने से तो नहीं होगा। ग्रगर सब मर जाएं, सब मिनिस्टर मर जाएं, तो क्या उद्धार हो जाएगा ? यह क्या दलील है? गांधी जी हिन्दू और मसलमान के नाम पर शहीद हो गए थे, वह ग्रलग चीज है। ग्रापको उपाय निकालना चाहिए । पेट में भुख है तो पेट को खाना मिलना चाहिए, पेट को काट कर तो काम चलने वाला नहीं। तो यह कोई दलील नहीं है। इसी लिए मैं कह रहा हं जो इधर मैंने देखा है श्रीर सुनने को मिला है। यह हम कहां जा रहे हैं? 1977-78 की रिपोर्ट में भ्राप कह रहे हैं, मेजर एट्रासिटीज़ हुई हैं। चौधरी साहब वित्त मंत्री हैं, उनकी फाइनेंशियल पोजीशन क्या है, उस बात में मैं बाद में थ्रा जाऊंगा, लेकिन जिस देश में गरीबों ग्रीर खास कर ग्रादिवासियों को शासन में देखने वाला कोई नहीं, उनकी क्या हालत होती है, किस तरह उनके बच्चों पर जल्म होते हैं, उन के घर जला कर, तबाह कर, उनकी बहू-बेटियों के साथ बलात्कार किया जाता है, पुलिस ताकती रहती है, वह देखती रहती है श्रीर कुछ नहीं कर सकती है---ग्रब लोग कहां जायेंगे ? यह राज्य किस लिए है ? ये किस बात के लिए यहां बैठे हए हैं ? इनको शासन में रहने का कोई हक नहीं है। कम से कम हरिजनों के लिए मैं कह सकता हूं कि उनके लिए इस राज्य में नहीं है, एडमिनिस्ट्रेशन कोई कानून नाम की कोई चीज नहीं है, मालुम नहीं पड़ता इस देश में शासन है। स्राख़िर हम लोग भी शासन चलाते थे, हमने भी देखा है, हमसे भयंकर गलतियां भी हुई हैं। लेकिन इस तरह का निराशाजनक वातावरण क्यों है जनता राज में ? क्या ये लोग करते हैं ? हिन्दी में मुझे एक कहावत याद स्राती है:

"गए थे हिर भजन को श्रोटन लगे कपास" हिन्दी समझने वाले बूझ गए होंगे, अंग्रेजी वाले नहीं बूझे होंगे । हिन्दुस्तान में 1977-78 साल की घटनाओं को मैं कहता हूं—इनको चैलज करना चाहिए—बिहार में 1977 में 681, 1978 में 2,479, ये एट्रासिटीज के केसेज हैं, इसमें रेप है, आगजनी है, वायलेंस है, मर्डर है औं भी छोटी-मोटी चीजें हैं । गुजरात में हैं: 1977 में 331 और 1978 में 540, कर्णाटक में 1970 में 59 और 1978 में 376—यह कर्णाटक भी हमारे देश में है जहां ऐसी बातें होती हैं ...

SHRI L. R. NAIK: I do not think the figure is correct.

श्री भोला पासवान शास्त्री : नहीं है, तो ग्राप फिर चैलेन्ज कर दीजिए ।

श्री चरण सिंह : यह बजट पर बोल रहे हैं ?

श्री भोला पासवान शास्त्री: ग्राप कह दीजिये गलत बात है। बजट किस के लिए है। कौन बोलता है कि बजट पर बोलिये। किसी ने कहा है।

श्री कल्पनाथ राषः चौधरी चरण सिंह कह रहे हैं।

. ...

श्री मोला पासवान शास्त्री: तो चौधरी साहब फाइनेंशियल बजट को समझते नहीं हैं। क्यों है यह बजट ? पहले जो ग्रापकी बैंक ग्राउन्ड है उसे ग्राप देखें। ग्राप क्या करने जा रहे है इससे, उसको ग्राप नहीं बचा सकते। यह बर्दाश्त करने की बात नहीं है। इसके पहले ग्राप होम मिनिस्टर थे। हम जो कहते हैं ग्रीर जो फीगर हम दे रहे हैं उसको ग्राप चैलेन्ज कर दीजिए। ग्राप इनको गलत

कह दीजियेगा तो हम मान लेंगे स्रौर लोग भी समझेंगे कि मिनिस्टर साहब ने कहा है वह ठीक ही होगा, लेकिन हमको यहां भ्रपनी बात कह लेने दीजिए। यह हमारा वक्त है। कर्नाटक में 1977 में 59 ग्रौर 1978 में 376, केरल में 77 में 233 ग्रीर 78 में 685, उड़ीसा में 77 में 69 ग्रौर 78 में 137, राजस्थान में 77 में 261 ग्रौर 78 में 886, उत्तर प्रदेश में 77 में 4974 ग्रौर 78 में 5660 ग्रौर महाराष्ट्र में 77 में 570 ग्रीर 78 में 297 ग्रीर यह 78 के चार महीनों के फीगर्स हैं, ग्राठ महीनों के ग्रभी नहीं ग्रा पाये हैं । मैं यह पूछता हूं ग्राप से कि ग्रापने शासन ग्रपने हाथ में लिया है किस लिये, हम मर्यादा की परवाह नहीं करेंगे, ग्राप जवाब में कह सकते हैं कि हम जब तक हैं यही होगा । तो हम लोग कुछ नहीं कह सकते। हम लोग तो हरिजनों के बीच में जायगे ग्रौर ग्रपना काम करेंगे। यह बजट म्रापका है । म्राप पुलिस को रख कर हरिजनों को मरवाइये । स्राप यही चाहते हैं तो इस बजट में यही होगा। तो यह पोजीशन है देश की । जो हरिजनों की जान की रक्षा नहीं कर सकता, माल तो उनके पास है ही नहीं, जान के ग्रलावा उस गरीब हरिजन के पास भ्रौर है ही क्या, इस बात को क्या श्राप नहीं जानते । श्रापको समझनी पड़ेगी यह बात । ग्राप भूल नहीं सकते इस बात को । स्राप भी पब्लिक वर्कर रहे है । ऐसा देश जिसमें गरीबों की जान की रक्षा न हो सके उनकी भ्राप तरक्की क्या करेंगे। यह पहली तस्वीर है जिसको मैं ग्रापके सामने रखना चाहता हुं। जो फीगर मैंने दिये हैं उनको भ्राप चैलेन्ज करें। इस देश में भ्रगर श्रगला चुनाव हुआ तो मैं इस फंट से बहुता हं राज्य सभा के कि हिन्द्स्तान का एक एक गरेब हरिजन ग्रौर ग्रादिवासी जनता पार्टी को वोट नही देगा । यह समझते है कि एक दफाहम हो गयेतो फिर अपना रास्ता साफ है। यह नहीं होगा। डेम ऋेसी में ऐसा मत समझिये। एक दफा भ्राप हो गये

[श्री भोला पासवान णास्त्री]

Budget (General)

तो दूसरी दफ्ता श्रापका मिलिमंडल बनेगा या नहीं, इसमें शक है ग्रौर यही मौका है स्रापको सम्हलने का । स्रभी स्राधा पीरियड बीता है, स्राधा बाकी है। यह तो पुराने खिलाड़ी हैं। नहीं ग्रायेंगे नो उधर से इधर क्राजायेंगे। वहक्षमता∣है क्रापमेंक्रीर फिर मौका मिला तो इधर से उधर आ जायेंगे । यह स्रावागमन तो जारी रहेगा, लेकिन जिस पोरियड में स्नाप हैं, जो कुछ श्राप कर रहे हैं, जो बजट ग्रापका है, ग्राप के जो काम है, लोग इन्ही को याद रखेगे। लोग यह याद रखेंगे कि स्नापने क्या कहा था ग्रौर क्या किया था। जब ग्राप पावर में थे तो आपकी कैंपी वाणी थो, कैसे काम थे और वाद में आप कैसे वदल गये अगर आपने सहितयते ही दीं और अगर आप अपना रवैया दुरुस्त नहीं करने तो गरीबी की हरिजनों की खैर नहीं है। ग्रब चौधरा माहब ने कहा, वजट पर बोलिये। तो यह वजट किस लिये है। सब का हो सकता है लेकिन गरीबों का, बेरीजगारों का यह वजट कभी नहीं हो सकता। चधरी जी कहेंगे कि है, लेकिन में नहीं मानूगा। गरीब कातो यह बजट हो ही नहीं सकता। यह ग्रमीरां का ग्रौर मातवरां का बजट है। गरीब का नहीं हो सकता और खास कर गरीब हरिजन का तो हो हा नहीं सकता। यत् समझायेगे हमको । अब हम इसी पर स्राते हैं। बड़ी गुड़ी उड़ाई है उन्ह ने स्रौर यहा लिख दिया है कुछ। भीतर कुछ ग्रौर वात है ग्रौर यहा बतलायेगे कुछ स्रोर । उन्हीं क भाषण पर में श्रा रहा हू ।

SHRI DEVENDRA NATH DWI-VEDI: Sir, . . .

(Interruptions)

श्री भोला पासवान शास्त्री: उपसभाध्यक्ष महांदय, मिनिस्टर साहब को हा मुनना सब से महत्वपूर्ण है तो हम लोग यहा क्या श्रांत हम लोग उनको भी सुनेगे। श्री कल्पनाथ राय : श्रीमन्, यहां बहस होती रही है, वित्त मंत्री जी यहां नहीं रहे।

1979-80

श्र. भोतः पःसवान शःस्त्रः आप लोग धीरज से सुनिये ।

उपसभाष्यक्ष (श्री श्याम लाल यादव): कृपया माननीय सदस्य को बोलने दीजिय, समय बरबाद न कीजिए ... (Interruptions)

श्रा भोला पासवान शास्त्र : श्रीमन्, इन्होंने ग्रपने बजट भाषण में दिया है। हिन्दी के दूसरे मफ़े पर है कि जब तक गरीबों का ग्राव्यिक फाउंडेशन मजबूत नहीं होगा, मैं समझता हूं कि तब तक समाज सर्वरूपेण सूखी नहीं हो सकता । हरिजनों के बारे में पेज 38-44 में दिया है कि हम लोगों ने तमाम डिपार्टमेंट्स को ग्रौर मिनिस्टरों को ्र ह दिया है कि 'संशल कंपोनेंट चलाया जाए। उसमें हिन्दी लफ्ज म्राया है, उसको चलाया जाए। मैं चौधरी साहब से पूछना चाहता हूं कि जो गवर्न मेंट की मिनिस्ट्री है उस में किया है **ग्रापने** ? जो चीज 15 वर्ष तक नहीं सधरी, प्लानिंग कमीशन की रिपोर्ट है कि गरीबों की हालत ज्यों की त्यों है, यह हमारा कहना नहीं है, ग्राप चला रहे हं ग्रब उनको । लेकिन गरीब ग्रोर हरिजन वैसे का वैसा ही है। सब से ज्यादा गरीबी में नम्बर है तो हरिजनों का है। पांच पंचवर्षीय योजनायें बीत गई, यह ग्राज भी हालत है। ग्राखिर वजह क्या है ? ...

(Interruptions)

नत्थी बाबू भ्राप बोल रहे थे, तो मै सुन रहा था मन ही मन । हम समझ रहे है । हम लेग जो यहा से बोलते हैं उसको भी समझिये । हम खूब समझते हैं । इनका बजट क्या हैं? चौधरी माहब वित्त मंत्री हुए है, इन्हाने क्या दिया है ? थोड़ा सा इध -उधर करके वजट बनाया है, कुछ नहो दिया

है। खाली दिया है कि हमने तमाम स्टेट गवर्ननेंट्स ो ग्रौर केन्द्र मरकार को कहा है कि तुम लोग खाम पैमा रखकर 'स्पेशल कंपोनेंट प्लान जिसे कहते है, उसको रखो । किम-किस स्टेंट ने रखा है ? गवर्नमेट ग्राफ इडिया के किस डिपार्टमेट ने रखा है, इसका जवाब देना चाह्य । इन्होंने कहा है कि हरिजनों के घर में पैसा चला गया। वह खुश हो गये ' यह तं इनका बजट है। यह बजट नहीं है, इमका जवाब दीजिएगा । इसमें लिखा उपा है, कही नहीं गया । कहीं प्लानिग 🖫 भी प्राविजन नहीं किया है । गवर्नमेट आफ इंडिया की रिपोर्ट है, सिवाय एग्रिकन्चर ग्रौर इंडस्ट्रीज डिपार्टमेट ने किया है भूप्लान मे शैड्यूल्ड कास्टम के लिए गैड्यूल्ड ट्राइब्ज की मैं बात नहीं कहूंगा । लेकिन स्टंट गवर्नमेंट से हमको खबर नही है कि कहीं दिया है । जिस देश की ुँजनता पांच पचवर्षीय योजनाम्रों के बाद भी पावर्टी लाइन के नीचे है, इससे इनकी क्या उम्मीद की जा सकती है ... (Interruptions).

हमको कहिये, स्रापकी इच्छा हो या सदन की इच्छा हो तो मै तुरन्त बैठ जांऊ ? हमको कोई ऐतराज नहीं है ! हम कोई लैक्चर देकर सदन को खुश करना नहीं चाहते है । लेकिन जो कुछ हम कहते है उसको ग्राप महमूम कीजिए। हरिजनों पर जुल्म है, उस पर न बोलें तो श्राप कहें हम किस पर बोलें ?

कांग्रेस जो इतनी बड़ी चीज थी उसको हमने सत्ता से हटाया। श्रापको सत्ता में लाये। (Interruptions), हमारी पार्टी के लोग हैं ध्यान से सुनते है। हम लोग जो सरकारी बेंच पर बैठे हुए हैं उनकी कद्र हमको है। 2213 RS.-9.

SHRI ARVIND GANESH KUL-KARNI (Maharashtra): You will remember that when we were tributing time, we had specifically mentioned that the Leader of the Congress Party would speak before the Finance Minister gives his reply. Therefore, we are not going to allow any disturbance from that Party. We are going to listen to our

THE VICE-CHAIRMAN (SHRI SHYAM LAL YADAV): He is speaking.

SHRI ARVIND GANESH KUL-KARNI: You are a party to that decision and I was also a party to

VICE-CHAIRMAN (SHRI THELAL YADAV'): SHYAM He is speaking.

ARVIND GANESH KARNI: You are a Vice-Chairman and I am also a Vice-Chairman. We agreed that our leader would speak before the Finance Minister replies. We are not going to allow any disturbance.

VICE-CHAIRMAN THE SHYAM LAL YADAV): He is speaking. He is making out his points. They are only interrupting. It is their right.

ARVIND GANESH KUL-SHRI KARNI: We know our rights too. We know what to do and how to do it.

DR. RAFIQ ZAKARIA (Maharashtra): We respect our leader and we will not tollerate any disturbance.

SHRI ARVIND GANESH KARNI: They are new-comers to the Parliament. We have been Parliamentarians here before come.

VICE-CHAIRMAN (SHRI SHYAM LAL YADAV): He is ready making his point.

श्री भोला पासवान शास्त्री : जो सरकारी बेंच पर बैठ ∣हुए है उनसे डिफरेसेंज हो सकते है लेकिन हर व्यक्ति का ग्रादर होता है । जिस काम लिये यहां बैठे है उस पर हम जरूर कहेंगे। वहां खुदा भी बैठे तो भी कहेंगे। यह कोई बात नहीं है कि कुछ नहीं कहेंगे । किस लिये हम पर ग्राए है । हम गरीब समाज म्राते है । गरीब समाज की बात हम समझते हैं भले ही चौधरी साहब की फीलिंग न हो, ग्राडवाणी साहब फीलिंग न हो लेकिन हम को कैसे नहीं होगी ।

उपसभाध्यक्ष (श्री श्याम लाल यादव): ग्राप ग्रपनी बात कहिये।

श्री भोला पासवान शास्त्री: : बात पर ही बात उठती है। प्राप लोग उठ कर जो बात कह देंगे या साहब उठ कर कह देगे वही बात तो हम कहेंगे नही । हम लोग जो बोलते है ग्रपनी तरफ से बोलते हैं ग्रौर गरीब जनता की भलाई के लिये बोलते है। श्रगर श्राप हमारी बात नहीं सुनेगे तो हम भी स्रापकी बात नहीं सुनेगे। जैसा ग्राप करते है वैसा हम भी करना जानते है।

1960-71 के बीच की रिपोर्ट है। हम श्रापसे कह रहे हैं वि जो हरिजन गरीब किसान था जिसके पास जमीन थी वह अब मजदूर हो गया, लैंडलैस मजदूर हो गया है। यह इनकी तरककी हुई है। यह गवर्नमेट की रिपोर्ट है । उनकी **ब्राधिक हालत पर सोचना, विचार करना** क्या देश के वित्त मंत्री को काम नही है। ग्राप कहेंगे कि बजट पर कहिये तो

क्या यह बजट पर नहीं बोल रहा हूं। जो हालत है इस समाज की क्या उस पर नही बोलु । ग्रगर उस पर नहीं बोलू तो हम किस लिये यहां बैठ हैं। मैं इसी लिये खड़ा हुग्रा हूं कि इन बातों को सरकार के कानों तक पहंचा दु। मैं यह कहता हूं कि इन लोगों में, इस सरकार मे कुछ करने का दम नही है। ग्रमल बात ेही है कि दम टुट रहा है। जो शुरू मे इतमें दम था वह ग्रब नहीं है। यह दम जब तक चल रहा है तब तक चल रहा है। यह कब तक चलेगा, क्या होगा हम नहीं कह सकते । इसलिये मैं यह कहना चाहता हूं कि जो इन्होंने श्राइटम 44 दिया है उसको चौधरी साहब जाकर देखे । यह हमारी रिपोर्ट है कि किसी स्टेट में, गवर्नमेंट ग्राफ इंडिया की किसी मिनिस्टरी में इस प्लान को नहीं दिया गया है जिसे स्पेशल कंपोनेंट प्लान कहते हैं । स्पेशल कंपोनेंट प्लान में ग्रौर बजटरी प्लान में ग्रन्तर है। प्लान मे जो ग्राउट ले होता है वह एकजीक्युटिव ग्रार्डर से होता है ग्रौर जो बजट मे होता है वह स्टेट्रूटरी टाइप में चला जाता है । उमको पूरा राईट होता है कि वह देखें कि जिस मद के लिये पैमा रखा गया है उस पर खर्च दुश्रा है या नहीं । हम यह चाहते है कि म्रगर म्रापने नहीं देखा है, नहीं म्रार्डर दिया है, हो सकता है जल्दी-जल्दी वित्त मंत्री हो गये इसलिये न देख पाये हों, देखने का मौका न मिला हो ग्रौर मोटा-मोटा देख लिया हो तो ग्राप इसको फिर देख लीजिए । हम कंस्ट्रिक्टव र जेशन दे रहे है। ग्राप इसको देखिये श्रौर देख कर ग्रार्डर दीजिए कुछ करने के लिये । मझे विश्वास है कि जबतक स्पेशल कंपोनेंट प्तान का सेन्टर ग्रौर रडेट के लिये प्रोविजन नहीं होगा तब तक हरिजनों, ग्रादिवासियों की माली हालत सुधरने वाली नहीं है।

1979-80

मैं यह कहना चाहता हूं कि चाहे कांग्रेस का राज हो या जनता पार्टी का राज हो, हमें हरिजनों ग्रौर ग्रादिवासियों की भलाई के लिए ठोत योजना बनानी चाहिये । इसलिए मैं कंक्रीट सजेशन देना चाहता हूं। ग्राप हमारे सुझावां को मानिय ग्रौर ग्रगर ग्राप हमारे सुझावों को नड़ी मानते है तो खुद ग्रपनी तरफ से कोई सुझाव दीजिए श्रीर यह बताइये कि इस तरीके से हम लोग हरिजनों की ग्रागे बढ़ाना चाहते है । पहले जो पंचवर्षीय योजनायें बनी थीं उनसे हरिजनों ग्रौर श्रादिवासियों का कार्फ। भला हुआ, लेकिन अभी भी इस दिशा मे काफी कुछ करना है। मैं यह भी कहना चाहता हूं कि जितनी भी जनरल स्कीमे बनती है उनसे इन लोगों को भी फायदा होता है। यह ठीक है कि जनरल स्कीमों से दूसरे लागों को भो फायदा होता है, लेकिन इन लेगां की गरफ विशेष ध्यान देने की भी जरूरत है। समाज में जो दूसरे लोग है, उनमें श्रौर हरिजनों ग्रौर श्रादिवासियो मे काफी अन्तर है। ब्राह्मण या राजपूत अगर कोई होटल खोलता है तो उससे वह रोजी कमा लेता है, लेकिन कोई मेहतर या अन्य कोई हरिजन होटल बोले तो उसको लाग जान से मार देगे। शहरों की बात दूसरा है, लेकिन गांवों में और हमारे देश क देहातां में स्रभो भा यहां दातत है। स्रापते स्राइटम 44 में कहा है ---

"Economic exploitation and social discrimination against the Scheduled Castes and the Scheduled Tribes will not cease unless programmes for their development are built upon a sound economic basis."

स्रापने इसको यहां पर लिख दिया, लेकिन स्राप इसकी डिटेल में नहीं गये।

"Therefore, Central Ministries and State Governments have been asked to incorporate a special

component in their Plan for 1979-80 for these categories so that they may secure an adequate flow of benefits from the various sectoral programmes. The outlay on welfare programmes for Scheduled Castes and other backward classes will be Rs. 1171 crores in 1979-80."

ग्रापने ये बातें यहां पर देदी है। लेकिन मैं पूछना चाहता हू कि क्या कहीं भी श्रापकी इन बातों का पालन हो रहा है । मैं ग्रापको चेलेन्ज करता हं कि ग्राप एक भी स्टेट का नाम बता दोजिए जहां पर इस ग्रार्डर का पूरी तरह से पालन हो रहा है। ग्रापकी सेन्ट्रल गवर्नभेट की मिनिस्ट्रीज मे ही इनका पालन नहीं हो रहा है । ऋषिको किसी ने दे दिया ग्रौर ग्रापने इसको यहां पर पढ दिया। हम लोग इन बातों को ख देखते हैं। में आ के चनौती रेता ह कि एक भी जगह ऐसी नहीं है जहां पर इनक पूरी तरह से पालन हो रहा हो। मेरा यह मुझाव ै कि अगर आप समाज वे इन गरीब लोगों का भला करना चाहते हैं ग्रौर इन लोगों को ग्रागे बढाना चाहते है तो ग्रापने इन लोगों के लिए जो एमाउन्ट बजट मे रखा है उसके अपपपूरी तरह से उपयोग में लाइवें भ्रौर इन लोगों की भनाई में खर्च कोजिए । अगर स्राप बजट के परसेन्ट्रेज के मुताबिक खर्च करेगे तो उसी से इन लोगों का काफ भला हो जाएगा। लेकिन मुझे तो ऐसा लगता है कि स्राप लोग मन से इस काम को करना नहीं चाहते है ग्रौर जान-बूझकर हरिजनं, ग्रौर ग्रादिवासियों की तरफ ध्यान नहीं देते हैं। यही कारण है कि ग्राध हरिजन को मारा जाता है, उनकी स्वियों का रेप किया जाता है ग्रीर उनको परेशान किया जाता है । हम लोग फील्ड न जाते है, इसलिए सब बातों को जानते है . . . (Interruptions) । ग्राज हमारे देश मे इस सम्बन्ध मे बड़ी भयावह स्थिति पैदा हो गई है। आप लोग यहां पर बैठे हुयं है,

इसलिए कुछ नहीं देखते है। हम लोग तो

फील्ड में जाते है ग्रौर उन लोगों की

[RAJYA SABHA]

[श्री भोला पासवान शास्त्री]

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दिक्कतों को देखते हैं। स्रगर हमारे देश में एक कास्ट दूसरी कास्ट से लड़ेगी तो फिर यह देश कैसे तरक्की कर सकता है। मैं समझता हं कि ग्राप लोग पोलिटिकल परपज के लिए हमारे देश में एक कास्ट को दूसरी कास्ट से लड़ा रहे हैं। इस देश की इंटेग्निटी और एकता की चिन्ता सिर्फ चौधरी चरण सिंह जो को या ग्राड-वाणी जी को नहीं है, हम लोगों को भी इसकी चिन्ता है। ग्रगर ग्रापकी यहीनीति रही तो इस देश मे हरिजनों का भला नहीं हो सकता है। इसलिए मैं कहता हूं कि श्राप हरिजनों की तरफ विशेष रूप से ध्यान दें। श्राप इस बजट की पास कर लेंगे, लेकिन इस बजट के पास करने से ही काम नहीं चलता हैं। मैंने यहां पर जो बातें कही हैं, उसमें मुझे बहुत डिस्टर्ब किया गया श्रौर श्रापने भी प्रोटेक्शन ठीक से नहीं दिया।

श्री प्रेम मनोहर (उत्तर प्रदेश) : शास्त्री जी, हमारी तरफ से कहां डिस्टर्ब किया गया । आपकी ही तरफ से डिस्टबं गिया गया है।

श्री रामेश्वर सिंह (उत्तर प्रदेश) : ग्रगर हुम कुछ कहते तो यही कहते कि भ्रापने 30 साल से क्या किया ?

उपसभाध्यक्ष (श्री श्याम लाल पादव) : कुपया भाप शांत रहिये।

श्री भोला पासवानंशास्त्री : हम तो उसको भी मान हैं।

उपसभाष्यक्ष (श्री इयाम लाल यादव): शास्त्री जी ग्राप ग्रपनी बात कहें इसमें न जायें ।

श्री भोला पासवान शास्त्री : कांग्रेसी राज्य में ठीक है कि गलतियां हुई थीं। फिर भी मैं कहता हूं कि यदि ग्राप बात कीजियेगा तो कांग्रेसी राज्य में ्यदि कुछ गलतियां भी हुई पर फिर भी था, श्राज जनता

राज में हैं। मैं यह कहना नहीं चाहता था, हम इस बात को लाना नही चाहते भे क्योंकि हमारा दल बिखर गया है, टूट गया है। पुरानी काग्रेस की याद दिलाते है तो यह गदर्न ौट फार वेटर थी उसने डवलपमेंट का काम किया। एक प्वाइंट है भ्रौर उसके बाद में बैठ जाऊंगा। फाइनेंस मिनिस्टर की यह बजट स्पीच है। ग्राइटम 38 मे है कि

"Government does not have to stress in this House the importance of irrigation for agricultural deveoutlay on major, lopment. The medium and minor irrigation prcincluding flood control for 1979-80 will be Rs. 1488 crores compared to Rs. 1401 crores 1978-79. Most of this outlay will be in the budget of State Governments. The target for the creation of additional irrigation potential in 1979-80 has been fixed at 3.2 million hectares as against a target of 2.3 million hectares in 1978-79. In order to increase the pace development of minor irrigation, a scheme is being worked out for extending the subsidy on minor irrigation, given at present only to and marginal farmers, farmers whose land holding between 2 and 4 hectares, but at a reduced rate. To this end a provision of Rs. 10 crores is being made. The Plan provision for the minor irrigation programme will be supplemented with resources available Agricultural Refinance from the and Development Corporation. made The financial support Agricultural available to the Development. Refinanced and Corporation from Central the has been increased Rs. 133 crores in 1978-79 to Rs. 159 crores . . ." and so on and so forth.

इसमें क्या है जो ग्राप यह कहते हैं। जहां तक हमारी जानकारी है जो मबिमडी भ्रभी तक दी जाती थी वह पम्पिंग सेट पर माइनर इरीगेशन में वह मारजीनल फारमर्स

को दी जाती थी, स्माल फारमर्स को दी जाती थी । हम चौधरी साहब से जानना चाहेंगे कि हमारे देश और विशेषकर हमारे प्रदेश मे 80 प्रतिशत किसान ऐसे ह जो कि मारजीतल ग्रीर स्माल फारमर्स है, उसके बाद लैंडलेस लेबर्स, उसके बाद बंधुग्रा मजदूर, गरीब हरिजन सब इसमें म्राते हैं। म्राज इन्होंने कहा है कि 10 एकड वाले तक को यह रियायत दी जायेगी। इस सदन में कुछ मित्र होंगे हो सकता है उन्हें बुरा लगे पर मैं उनके ख्याल से नहीं कहता हूं। मैं नहीं कहता कि बड़े श्रादमी को न दिया जाय। दीजिये। देना चाहिए । लेकिन क्या ग्रापने वर्क ग्राउट किया है कि मारजीनल फारमर्स को जो पैसा मिला, स्मात फारमर्स को जो मिला उनमें जिन लोगों के पास 5 एकड़ जमीन थी उनको ज्यादा फायदा हुम्रा म्रौर जिनके पास डेढ़ या दो एकड़ जमीन थी उनको कम फायदा हुग्रा है । यह ग्राप वर्क-म्राउट करके देख लें। जब इसके लिए पैसा नहीं है तो ग्राप 10 एकड़ वाले को सबसिडी क्यों देते है । स्राप उनको पैसा दीजियं लोन के रूप में ग्राप उनको लोन क्यों नहीं देते है ? हम उसके खिलाफ नही हैं। वह ले सकते हैं। हम जानते है कि उत्तर प्रदेश, बिहार ग्रौर दूसरे हिस्मों में 10 एकड़ जमीन वाला अच्छा .. किसान समझा जाता हैं। उसको सबसिडी क्यों दी जाये। उससे जी कमजीर किसान है उसको फायदा उठाने दीजिये । जिसके पास केवल दो-तीन एकड़ जमीन है उसको दीजिये। हमेशा पांच एकड़ वाला दो एकड़ वाले से फायदा ज्यादा उठाता है ग्रापके पास रिकार्ड होगा । म्रव्वल तो यह है कि ग्राप इसको दीजिये । यह जो स्कीम है मारजीनल ग्रौर स्माल फारमर्स को इसका फायदा होना चाहिए। यदि ग्राप 10 एकड़ वालों का हीरो होना चाहते हैं तो इस देश से आप कभी भी गरीबी नहीं मिटा सकते हैं । स्माल फारमर्स , मार्जिनल फारमर्स, लैंडलेस, बंधुम्रा मजदूर, हरिजन, म्रादिवामियों के प्रति जो ग्रापका रवैया है, जो ग्रापका बजट है जो

ग्राप लाये हो उसमे इस दिशा में इमेजिनेशन की कमी है, न कोई योजना उनके लिये इसमें है। तो मैं तो गरीबों के लिए कह रहा हूं। लेकिन ग्रमीर लोग यह न समझें कि मैं उनके खिलाफ हुं। लेकिन ग्राज जो ग्रंत्योदय कहा जाता है, वही भ्राज मरा जा रहा है। भ्राजकल भ्रखवारों में भ्रन्त्योदय विषय में ग्रा रहा है। ग्रव समय ग्रा गया है कि इस पर जोर दिया जाए । इन्हीं शब्दों के साथ मैं यह कहना चाहता हूं कि जब तक इस बजट में हरिजनों, ग्रादिवासियों, स्माल फार्ममं, मार्जिनल किसानों, बंधन्रा मजदूरों के ग्रार्थिक त्रिकास करके दूसरे व्यक्तियों को लाइन मे नहीं लाथा जाता ग्रौर राष्ट्र की मुख्य बारा में सस्मिलित नहीं किया जाता तब तक मैं जिन्दगी भर चाहे किसी भी पार्टी का बजट क्यों न हो विरोध करता रहूंगा। 🛒

THE VICE-CHAIRMAN (SHRI SHYAM LAL YADAV) : Yes, Mr. Deputy Prime Minister.

SHRI ARVIND GANESH KUL-KARNI: Sir, before the Deputy Prime Minister and Finance Minister begins his reply, I would like to point out that it is a convention—perhap, he will take it as an offence but I want your protection—that the Members are entitled to rise for seeking clarifications. If he is prepared to accept this position, then only he can get up to reply.

THE VICE-CHAIRMAN (SHRI SHYAM LAL YADAV): This is no condition, Mr. Kulkarni. What the rights of Members are, everyone knows.

SHRI ARVIND GANESH KUL-KARNI: It is a convention here.

THE VICE-CHAIRMAN (SHRI SHYAM LAL YADAV): Conventions are known to everyone. There is no question of any conditions.

SHRI NAGESHWAR PRASAD SHAHI: Sir, lot the reply to tomorrow. It is already very late. (Interruptions)

Budget (General)

SHRI ARVIND GANESH KUL-KARNI: He should come tomorrow with a cool mind.

(Interruptions),

VICE-CHAIRMAN THE (SHRI SHYAM LAL YADAV): Mr. Kulkarni, let the Minister say something.

(Interruptions)

सदन के नेता (श्री लाल प्रष्ण भ्राडवाणी): डिबेट हो चकी है ग्रौर रिप्लाई हो सकता है। म्रापकी मगर मन मित हो तो कल रिप्लाई हो सकता है

(Interruptions)

VICE-CHAIRMAN THE LAL YADAV) Just a SHYAM minute. I am not able to hear what he says.

श्री लाल कृष्ण ग्राडवाणी: मैंने कहा कि भ्रापकी भ्रगर भ्रतमित हो भ्रार सदन की सम्मति हो तो रिप्लाई कल हो सकता है। DR. RAFIQ ZAKARIA: morrow let the time be fixed.

SHRI LAL K. ADVANI: It will be immediately after the Calling Attention Motion

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(Interruptions)

VICE-CHAIRMAN THE (SHRI SHYAM LALYADAV): Wh▼ should you say anything, please?

विपक्ष के नता (श्री कमलापति त्रिपाठी): मैं समझता हं कि मझे यह सुचना दी गई है 🐣 कि वित्त मंत्री जी का स्वास्थ्य ठीक नहीं है भौर वे कल इसका उत्तर देना चाहते हैं। तो हमे कोई ग्रापत्ति नहीं है, कल ही उनका उत्तर हो जाए । जब उनका स्वास्थ्य ठीक नहीं है तो परेशान करने की आवश्यकता नहीं है

उपसभाध्यक्ष (श्री श्यामलाल पादव): थब बात समाप्त हो गई। कल वित्त मंत्री जी जवाब देंगे। सदन की कार्यवाही कल 11 बजे तक के लिए स्थगित की जाती है।

> The House then adjourned at thirty-three minutes past six of the clock till eleven of the clock on Tuesday, the 20th March, 1979.